



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web: ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Monday, 18th September 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE THE CHIEF JUSTICE

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 1

[DIVISION BENCH-I]

**NO ADJOURNMENT WILL BE PERMITTED IN ITEM
NOS. 1 TO 51 AND WILL BE HEARD ON DAY-TO-DAY
BASIS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- TOP OF THE LIST -				
1	WA/59/2023 PART-HEARD (HEARING), BY SLIP, WITH WP(C)/1762/2019 (D/O), WP(C)/1766/2019 (D/O), WP(C)/2376/2019 (D/O), WP(C)/2374/2019 (D/O), WP(C)/1727/2019 (D/O), WP(C)/1442/2019 (D/O), WP(C)/820/2019 (D/O), WP(C)/2131/2019 (D/O), WP(C)/2513/2019 (D/O), WP(C)/7891/2018 (D/O), WP(C)/1749/2019 (D/O), WP(C)/2163/2019 (D/O), WP(C)/131/2019 (D/O), WP(C)/7098/2018 (D/O), WP(C)/863/2019 (D/O), WP(C)/779/2019 (D/O), WP(C)/2621/2018 (D/O), WP(C)/2625/2018 (D/O), WP(C)/7768/2018 (D/O), WP(C)/5809/2018 (D/O), WP(C)/608/2018 (D/O), WP(C)/8523/2018 (D/O), WP(C)/8117/2018 (D/O), WP(C)/954/2019 (D/O)	KAMAL DEBNATH Versus THE STATE OF ASSAM AND ANR. A	MR. P J SAIKIA MS D DUTTA	GA, ASSAM
2	WITH WA/75/2020	SMTI PALLABI SARMA CHAUDHURY Versus THE STATE OF ASSAM AND 2 ORS	MR A C BORBORA MRS. R BORBORA MR. U K NAIR MR. R SINGHA MR. M P SHARMA	GA, ASSAM
3	WITH WA/98/2020	PALLAVI SHARMA Versus THE STATE OF ASSAM AND 2 ORS	MR. P N SHARMA MR. B PRASAD MR. D DOLEY	GA, ASSAM

4	WITH WA/101/2020	SMTI RUMI SAIKIA Versus THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. J PATOWARY MS. N MAHANTA	GA, ASSAM
5	WITH WA/103/2020	DWITHUN BORGAYARY Versus THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. J PATOWARY MR. D J DAS	GA, ASSAM
6	WITH WA/110/2020	DHRUBOJYOTI CHAKRABORTY Versus THE STATE OF ASSAM AND 4 ORS.	MS. S D GUPTA MR. N DHAR	SC, APSC SR, GA, ASSAM
7	WITH WA/111/2020	KAVITA DAS Versus THE STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY MR. J PATOWARY	GA, ASSAM
	WITH I.A.(Civil)/1937/2023 in WA/111/2020	KAVITA DAS Versus THE STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY	GA, ASSAM
8	WITH WA/118/2020	SUSOVAN DAS Versus THE STATE OF ASSAM AND 4 ORS.	MR. N DHAR MS. S DASGUPTA	GA, ASSAM SC, APSC
9	WITH WA/119/2020	SRI BHASKAR DUTTA DAS Versus STATE OF ASSAM AND 2 ORS	MR. N DHAR MS. S DASGUPTA	SR. GA, ASSAM SC, REVENUE
10	WITH WA/125/2020	AMRIT JYOTI SHARMA Versus THE STATE OF ASSAM AND 2 ORS	MR. N DHAR MS. S DASGUPTA	SR. GA, ASSAM SC, REVENUE
11	WITH WA/126/2020	HARSHAJYOTI BORA AND 2 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. K N CHOUDHURY MR. J PATOWARY MR. I KALITA	GA, ASSAM
12	WITH WA/127/2020	BHASKAR CHANDRA DEVA SARMA Versus THE STATE OF ASSAM AND 5 ORS.	MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MR A TALUKDAR	SC, APSC
13	WITH WA/128/2020	KUNAL DAS Versus THE STATE OF ASSAM AND 3 ORS.	MR B D DAS MR H K SARMA MR. A K BHUYAN MRS R DEKA MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MR A TALUKDAR	SC, APSC
14	WITH WA/131/2020	DEBAJIT BORA AND ANR. Versus THE STATE OF ASSAM AND 2 ORS.	MR. K N CHOUDHURY MR. J PATOWARY MR. D J DAS	GA, ASSAM
15	WITH WA/137/2020	NIPAN KR PATHAK Versus THE STATE OF ASSAM AND 5 ORS.	MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MR A TALUKDAR	SC, APSC
16	WITH WA/141/2020	PRASENJIT KR. GHOSH Versus THE STATE OF ASSAM AND 2 ORS	MR S S DEY MR. N J KHATANIAR	SC, TRANSPORT

17	WITH WA/147/2020	JATINDRA PRASAD BARUAH Versus THE STATE OF ASSAM AND 2 ORS.	MR. R P KAKOTI SR. ADV. MR A B DEY MR. S A HUSSAIN MR D J HALOI MR. S SUTRADHAR	GA, ASSAM
18	WITH WA/154/2020	JYOTIRMOY ADHIKARY Versus THE STATE OF ASSAM AND 2 ORS.	MR. K N CHOUDHURY MR. J PATOWARY	GA, ASSAM
19	WITH WA/155/2020	BADRUL ISLAM CHOUDHURY Versus THE STATE OF ASSAM AND 2 ORS.	MR. S K TALUKDAR MR. A B T HAQUE	GA, ASSAM MR. A K THAKUR
20	WITH WA/163/2020	BARNALI DAS Versus THE STATE OF ASSAM AND 2 ORS.	MR H GUPTA MR. D GAGAI MR F KHAN MS D BARUAH MS B BARMAN MR. M S HUSSAIN	GA, ASSAM
21	WITH WA/169/2020	MANZOOR ELAHI LASKAR Versus THE STATE OF ASSAM AND 2 ORS.	MR. A B T HAQUE	GA, ASSAM
22	WITH WA/174/2020	KAUSHIK KALITA Versus THE STATE OF ASSAM AND 2 ORS.	MRS. K BARPUZARI MR. A CHAMUAH MS. T GHOSH	GA, ASSAM
	WITH I.A.(Civil)/1918/2020 in WA/174/2020	KAUSHIK KALITA Versus THE STATE OF ASSAM AND 2 ORS.	MRS. K BARPUZARI MR. A CHAMUAH MS. T GHOSH	GA, ASSAM
23	WITH WA/180/2020	BARNALI DEVI Versus THE STATE OF ASSAM AND 3 ORS.	MRS. K BARPUZARI MR. A CHAMUAH MR. D DAS MR. B KONWAR	SC, FINANCE AND TAXATION GA, ASSAM
	WITH I.A.(Civil)/1930/2020 in WA/180/2020	BARNALI DEVI Versus THE STATE OF ASSAM AND 3 ORS.	MRS. K BARPUZARI MR. A CHAMUAH MR. D DAS MR. B KONWAR	SC, FINANCE AND TAXATION GA, ASSAM
24	WITH WA/185/2020	UTPAL BHUYAN Versus THE STATE OF ASSAM AND 2 ORS.	MR A D CHOUDHURY MR. T CHAKRABORTY MR. D CHOUDHURY MR. P DUTTA	GA, ASSAM
	WITH I.A.(Civil)/2001/2020 in WA/185/2020	UTPAL BHUYAN Versus THE STATE OF ASSAM AND 2 ORS.	MR A D CHOUDHURY MR. T CHAKRABORTY MR. D CHOUDHURY MR. P DUTTA	GA, ASSAM
25	WITH WA/196/2020	SABBIRA IMRAN Versus THE STATE OF ASSAM AND 2 ORS.	MR. S K TALUKDAR MR. N J KHATANIAR MR. K P PATHAK MR. A B T HAQUE	GA, ASSAM
26	WITH WA/206/2020	SAIBUR RAHMAN BARBHUIYA Versus THE STATE OF ASSAM AND 2 ORS.	MR F KHAN MS D BARUAH MS BISMITA BARMAN	GA, ASSAM
27	WITH WA/213/2020	MD. MUSTAFA AHMED BARBHUIYA Versus THE STATE OF ASSAM AND 2 ORS.	MR. S ROY MR. M H LASKAR MR M HOSSAIN	GA, ASSAM

28	WITH WA/219/2020	SMTI. LEENA KRISHNA KAKATI Versus THE STATE OF ASSAM AND 2 ORS.	MR H GUPTA MR F KHAN MS D BARUAH MS BISMITA BARMAN	GA, ASSAM
29	WITH WA/26/2021	GULSHAN DAOLAGUPU Versus THE STATE OF ASSAM AND 2 ORS.	MR. M P CHOUDHURY MR. S BATHARI	SR. GA, ASSAM
30	WITH WA/31/2021	BHARGAV PHUKAN Versus THE STATE OF ASSAM AND 2 ORS.	MR. M P CHOUDHURY MR. S BATHARI	GA, ASSAM
31	WITH WA/47/2021	GANESH CHANDRA DAS AND 2 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR N DUTTA MR. N N B CHOUDHURY MR. M P CHOUDHURY MR. S BATHARI	GA, ASSAM
32	WITH WA/50/2021	DILIP KUMAR KALITA Versus THE STATE OF ASSAM AND 2 ORS.	MR F KHAN MS D BARUAH MS BISMITA BARMAN	GA, ASSAM
33	WITH WA/58/2021	MOON MAZOOMDER Versus THE STATE OF ASSAM AND 2 ORS.	MR H GUPTA MR F KHAN MS D BARUAH MS BISMITA BARMAN	GA, ASSAM
34	WITH WA/185/2021	RHITURAJ NEOG Versus THE STATE OF ASSAM AND 3 ORS.	MR K P PATHAK MR. N J KHATANAR	GA, ASSAM SC, FINANCE
35	WITH WA/216/2021	ANIRUDHYA ROY Versus THE STATE OF ASSAM AND 2 ORS.	MR. S A HUSSAIN MR D J HALOI	GA, ASSAM
36	WITH WA/217/2021	HIMANGSHU CHOUDHURY Versus THE STATE OF ASSAM AND 2 ORS.	MR. S A HUSSAIN MR D J HALOI	GA, ASSAM
37	WITH WA/277/2021	JOYDEV MAHANTA Versus THE STATE OF ASSAM AND 2 ORS.	MR. S A HUSSAIN MR D J HALOI	GA, ASSAM
38	WITH WA/279/2021	RAJU SAHA Versus THE STATE OF ASSAM AND 2 ORS.	MR. S A HUSSAIN MR D J HALOI	GA, ASSAM
39	WITH WA/321/2021	SUNAYANA AIDEW Versus THE STATE OF ASSAM AND 4 ORS.	MR. P K MUNIR MR. S A HUSSAIN MR D J HALOI	GA, ASSAM SC, FINANCE
40	WITH WA/333/2021	HARSHAJYOTI BORA AND 7 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. J PATOWARY	GA, ASSAM
41	WITH WA/14/2022	SURANJITA HAZARIKA Versus THE STATE OF ASSAM AND 3 ORS.	MR. J PATOWARY MR. S A HUSSAIN MR D J HALOI	GA, ASSAM
42	WITH WA/93/2022	SRABANTI SENGUPTA Versus THE STATE OF ASSAM AND 3 ORS.	MR A JAIN MR S DAS MR. S A HUSSAIN MR D J HALOI	GA, ASSAM

43	WITH WA/95/2022	GEETALI DOLEY Versus THE STATE OF ASSAM AND 3 ORS.	MR A JAIN MR S DAS MR. S A HUSSAIN MR D J HALOI	GA, ASSAM
44	WITH WA/96/2022	MANAS PRATIM HALOI Versus THE STATE OF ASSAM AND 4 ORS.	MR A JAIN MR S DAS MR. S A HUSSAIN MR D J HALOI	
45	WITH WA/159/2022	DIPAK KHANIKAR Versus THE STATE OF ASSAM AND 2 ORS	MS H AHMED MR F KHAN MR U CHAUDHURY MS BISMITA BARMAN MS. R TALUKDAR	GA, ASSAM
46	WITH WA/22/2023	VIKASH KUMAR PINCHA Versus THE STATE OF ASSAM AND ANR. H	MR. P J SAIKIA MS D DUTTA	MR. B GOGOI SC, FINANCE DEPTT.
47	WITH WA/335/2023	ABHISHEK BORBORA Versus THE STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY MR. J PATOWARY N GAUTAM	SC, EXCISE DEPTT.
48	WA/131/2016 (HEARING)	MD LUTFUR RAHMAN Versus SANKARDEV NAMGHAR SAMITY MOROWA and 12 ORS	MR. K N CHOUDHURY MR.D SAIKIA MR.D K MISHRA MR.B PRASAD MS.D PHUKAN MS.D MUSAHARY	GA, ASSAM MR.I CHOWDHURYR- 1-4 and 6 MR.N J KHATANIAR(R-1-4 & 6) MR. R J DAS MS.T JINI(R-1-4 & 6) MR.S BISWAKARMA(R-1-4 &6) MR. D J DAS MSA PHUKAN(R-1-4 &6)
49	WP(C)/2986/2017 (HEARING)	F. LALHMINGLINA and 3 ORS. Versus THE STATE OF MIZORAM AND 4 ORS	MR.K N CHOUDHURY MR.P MAHANTA MS.K LALRAMNGAHAHI MS.E L CHHANGTE MR.A R MALHOTRA	MR. U K NAIR MR S DAS ADDL. A.G., MIZORAM
50	C.Ex.App./84/2018 WITH C.Ex.App./2/2020 (D/O) (HEARING)	PREMIER CRYOGENICS LIMITED Versus THE COMMISSIONER CENTRAL EXCISE AND SERVICE TAX	MR. D SARAF	MR. S C KEYAL ASSTT.S.G.I.
51	WA/245/2022 (HEARING)	DIPANJALI SAIKIA Versus THE STATE OF ASSAM AND 7 ORS.	MR B D DAS MR. A K DUTTA MR. B PURKAYASTHA MR. B PURKAYASTHA MR. B ZAMAN MR. S SUTRADHAR	SC, HIGHER EDU MR. B GOSWAMI MR. B GOSWAMI MS. S CHUTIA MR. P KAKATI ASSTT.S.G.I. SC, U G C SC, G U SC, ASSAM UNIVERSITY
- FOR ORDERS -				
52	WA/314/2017	GITANJALI BARUAH Versus THE STATE OF ASSAM AND 4 ORS	MR.J I BORBHUIYA MR.L MOHAN MRS.K H CHOUDHURY MS.F BEGUM	GA, ASSAM MRS.R B BORA
53	Cont.Cas(C)/635/2020	VIRENDRA DUTT GYANI Versus BARUN MITRA AND 5 ORS	MS. B CHOWDHURY MS H DEKA	MR. R K D CHOUDHURY (R- 1,2) MR. K GOSWAMI, R-4 MR R DHAR MR R DHAR MS. L DEVI (R-1) MR. B J MUKHERJEE

54	PIL(Suo Moto)/1/2023	XXX Versus IN RE - UNION OF INDIA AND 5 ORS	MR H K DAS SC, GHC	MR. R K TALUKDAR, SC, NHAI MR. C SHARMA MR. C BARUAH, SC, NHIDCL
55	Cont.Cas(C)/562/2023	DIPANKAR LAHKAR Versus PABITRA RAM KHAUND, IAS AND ANR	MR. I H LASKAR MR. P K DEKA MR. P DAIMARY MR. R. KARIM	
56	I.A.(Civil)/2754/2023 in WA/10156/2023 WITH WA/10156/2023 (Filing Number)	M/S S D CONSTRUCTION Versus THE UNION OF INDIA AND 4 ORS M/S S D CONSTRUCTION Versus THE UNION OF INDIA AND 4 ORS B	MR. M BISWAS S K DAS MR. M BISWAS	DY.S.G.I.
57	I.A.(Civil)/2780/2023 CAVT. NO.06452/023, CAVT./645/2023 in WA/9411/2023 WITH WA/9411/2023 (Filing Number)	THE STATE BANK OF INDIA AND 4 ORS. Versus PAPLU NATH THE STATE BANK OF INDIA AND 4 ORS. Versus PAPLU NATH A	MR. M K CHOUDHURY MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA MR. M K CHOUDHURY	MR. A BHATTACHARJEE FOR CAVEATOR
- FOR FRESH ADMISSION WITH STAY/BAIL -				
58	WA/333/2023	ISMOTH TUFA LASKAR Versus THE STATE OF ASSAM AND 5 ORS.	MR. A K DUTTA MR. B PURKAYASTHA	GA, ASSAM SC, P H E
59	WA/346/2023 CAVT./682/2023	NATIONAL COUNCIL FOR TEACHER EDUCATION Versus KAMALA BEZBARUAH MEMORIAL COLLEGE OF TEACHER EDUCATION AND 5 ORS. H	SC, SCERT, ASSAM MR. I ALAM	SC, ELEM. EDU MR. P P DUTTA MS P SARMA MS. P P DAS DY.S.G.I. FOR CAVEATOR SC, DIB. UNIVERSITY
60	WA/347/2023 CAVT. NO.10372/023, FIXED, CAVT./1037/2023	JLD CONSTRUCTION PRIVATE LTD Versus THE UNION OF INDIA AND 5 ORS.	MR. K N CHOUDHURY MR. M K DAS MR. U S BORA	MR. P K TIWARI MR. A R GOGOI DY.S.G.I. FOR CAVEATOR
61	WA/349/2023 CAVT. NO.09432/023, CAVT./943/2023 WITH I.A.(Civil)/2782/2023 in WA/349/2023	KABITA DAS Versus UNION OF INDIA AND 4 ORS. KABITA DAS Versus UNION OF INDIA AND 4 ORS.	MR. D DAS SR. ADV R SARMAH MR. K MOHAMMED MS S SHARMA MR. D DAS SR. ADV R SARMAH MR. K MOHAMMED MS S SHARMA	MR. S S ROY DY.S.G.I. FOR CAVEATOR SC, I O C MR. S S ROY DY.S.G.I. SC, I O C FOR CAVEATOR
62	WA/350/2023 CAVT. NO.09442/023, CAVT./944/2023 WITH I.A.(Civil)/2784/2023 in WA/350/2023	BIPASA SOMIM ALOM Versus UNION OF INDIA AND 4 ORS. BIPASA SOMIM ALOM Versus UNION OF INDIA AND 4 ORS.	MR. D DAS SR. ADV MS S SHARMA MR. D DAS SR. ADV MS S SHARMA	MR. S S ROY DY.S.G.I. FOR CAVEATOR SC, I O C MR. S S ROY DY.S.G.I. SC, I O C FOR CAVEATOR
63	WP(C)/5154/2023	SUBRATA KUMAR ROY AND 15 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. A K DUTTA MR. B PURKAYASTHA MR. S SUTRADHAR	GA, ASSAM SC, SEC. EDU. SC, FINANCE

- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -

64	WA/302/2021 FIXED	LATE DILIP KUMAR DUTTA REPRESENTED BY SMTI ANJALI DUTTA AND 2 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. B D KONWAR, SR. ADV. MRS J M KONWAR MR. R KALITA MR. R SALOI MS. S NEWAR MS. M K BROWN	MS. D S NEOG
65	WP(C)/4990/2022	ABHIJIT ROY Versus THE UNION OF INDIA AND 2 ORS.	MR. S CHAMARIA MR. M ALI MR A N SARMAH MR. D DAS	MRS. R DEVI ASSTT.S.G.I.
66	PIL/26/2023	ZIAUR RAHMAN Versus THE STATE OF ASSAM AND 3 ORS	MR. S BORTHAKUR MR. J ABBAS MR M HANDIQUE MR S A BARBHUYAN	GA, ASSAM SC, GAD
67	WITH PIL/23/2023	DR. SANJU BORUAH Versus THE STATE OF ASSAM AND 3 ORS	MR S BORTHAKUR MR. J ABBAS MR M HANDIQUE MR S A BARBHUYAN	GA, ASSAM SC, GAD
68	PIL/36/2023	BALEN BAISHYA Versus THE STATE OF ASSAM AND 5 ORS.	MR S BORTHAKUR MR SAURADEEP DEY	MR. I CHOUDHURY (R-1) MR. S BISWAKARMA (R-1) MS P AGARWAL (r-4) MR T DAS (R-1) DY.S.G.I. SC, AGRI. DEPARTMENT SC, AAU SC, U G C
69	WP(C)/3842/2023	GS 178626Y, WELDER TRIBHUWAN KUMAR SINGH AND 16 ORS. Versus THE UNION OF INDIA AND 5 ORS.	MR. U K NAIR MR A CHAKRABORTY MS D MAHANTA	MR. D C BORAH (R-1 to 6) DY.S.G.I.
- ADMISSION WITH NOTICE SERVED - REPLY FILED -				
70	WA/270/2021	THE COMMISSIONER AND SECRETARY TO THE GOVERNMENT OF ASSAM AND ANR. Versus JAGADISH CHANDRA SARMA AND 5 ORS.	MR. D SAIKIA MR. R BORPUJARI (SC, REVENUE AND DISASTER MANAGEMENT DEPARTMENT)	GA, ASSAM MR. R K D CHOUDHURY(R- 5) SC, FOREST MR. K U AHMED (R-1)
	WITH I.A.(Civil)/1766/2021 in WA/270/2021	THE COMMISSIONER AND SECRETARY TO THE GOVERNMENT OF ASSAM AND ANR. Versus JAGADISH CHANDRA SARMA AND 5 ORS.	MR. D SAIKIA MR. R BORPUJARI (SC, REVENUE AND DISASTER MANAGEMENT DEPARTMENT)	GA, ASSAM SC, FOREST
71	PIL/14/2023	PODMO TERON Versus THE UNION OF INDIA AND 10 ORS	MR. B BARUAH MR S HUSSAIN	SC, AG MR. C K S BARUAH (C.G.C.) DY.S.G.I. SC, PWD SC, K A A C SC, FINANCE
72	WA/278/2023 FIXED	AL- JAMIATUL ISLAMIA MADINATUL ULUM MADRASA Versus THE STATE OF ASSAM AND 3 ORS.	MR I HAQUE	GA, ASSAM SC, REVENUE

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LEAVE NOTE OF ADVOCATES FOR 18/09/2023

1)	MRS. V L SINGH	07-09-2023	To	10-11-2023
2)	MR P K KALITA	01-09-2023	To	20-09-2023
3)	MR. S K SAHARIAH	01-09-2023	To	30-09-2023
4)	MRS. R S CHOUDHURY	08-09-2023	To	19-09-2023
5)	DR. J. D. KHAUND	02-09-2023	To	30-09-2023
6)	MR. B NATH	14-09-2023	To	11-10-2023
7)	MR J DAS	08-09-2023	To	06-10-2023

8)	MR J C BORAH	11-09-2023	To	22-09-2023
9)	MR D K DAS	14-09-2023	To	21-09-2023
10)	MR S SARMA	09-09-2023	To	18-09-2023
11)	MR R GOENKA	11-09-2023	To	20-09-2023
12)	MR A GOENKA	11-09-2023	To	20-09-2023
13)	MR D C K HAZARIKA	13-09-2023	To	30-09-2023
14)	MS. T SOM	19-09-2023	To	20-09-2023
15)	MR. T ISLAM	04-09-2023	To	22-09-2023
16)	MR. N HOQUE	14-09-2023	To	13-10-2023
17)	MS. B BHUYAN	14-09-2023	To	29-09-2023
18)	MR. K N CHOUDHURY	18-09-2023	To	22-09-2023
19)	MR. A CHAMUAH	18-09-2023	To	24-09-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Monday, 18th September 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY**

COURT NO: 1

**[JUDGMENT/ORDER OF THE FOLLOWING CASE WILL
BE DELIVERED BY HONOURABLE THE CHIEF JUSTICE
WHILE SITTING IN THE REGULAR DIVISION BENCH-I]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -			
1 WA/195/2019	THE STATE OF ASSAM AND ANR Versus DR. AMALENDU NAG AND 2 ORS	MR. R MAZUMDAR MR. K GOGOI	MR B D DAS MR. A K DUTTA MR. A CHAMUAH MR. B PURKAYASTHA, SC- HIGHER EDUCATION DEPTT.- MR A B DEY MR. S SUTRADHAR
WITH I.A.(Civil)/3733/2019 in WA/195/2019	DR. AMALENDU NAG Versus THE STATE OF ASSAM AND 5 ORS.	MR. A K DUTTA MR. B PURKAYASTHA	SC, HIGHER EDU MR. A CHAMUAH SC, U G C
WITH 2 WA/284/2017 CAVT. NO. 1383/2017	THE STATE OF ASSAM AND ANR Versus DR. PROTIM SHARMA AND ANR	MR. N J KHATANIAR MR. D SAIKIA MR. S MEDHI	MR. K N CHOUDHURY (R2) MR. Y S MANNAN MR. M MAHANTA (R2) MR. D J DAS (R2) FOR CAVEATOR SC, U G C MR. S GOHAIN

LEAVE NOTE OF ADVOCATES FOR 18/09/2023

1)	MRS. V L SINGH	07-09-2023	To	10-11-2023
2)	MR P K KALITA	01-09-2023	To	20-09-2023
3)	MR. S K SAHARIAH	01-09-2023	To	30-09-2023
4)	MRS. R S CHOUDHURY	08-09-2023	To	19-09-2023
5)	DR. J. D. KHAUND	02-09-2023	To	30-09-2023
6)	MR. B NATH	14-09-2023	To	11-10-2023
7)	MR J DAS	08-09-2023	To	06-10-2023
8)	MR J C BORAH	11-09-2023	To	22-09-2023
9)	MR D K DAS	14-09-2023	To	21-09-2023
10)	MR S SARMA	09-09-2023	To	18-09-2023
11)	MR R GOENKA	11-09-2023	To	20-09-2023

12)	MR A GOENKA	11-09-2023	To	20-09-2023
13)	MR D C K HAZARIKA	13-09-2023	To	30-09-2023
14)	MS. T SOM	19-09-2023	To	20-09-2023
15)	MR. T ISLAM	04-09-2023	To	22-09-2023
16)	MR. N HOQUE	14-09-2023	To	13-10-2023
17)	MS. B BHUYAN	14-09-2023	To	29-09-2023
18)	MR. K N CHOUDHURY	18-09-2023	To	22-09-2023
19)	MR. A CHAMUAH	18-09-2023	To	24-09-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Monday,18th September 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

HONOURABLE MR. JUSTICE BUDI HABUNG

COURT NO: 2

[DIVISION BENCH-II]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION			
1 WP(C)/320/2023	RAHIMA KHATUN@RABIYA KHATUN Versus THE UNION OF INDIA AND 6 ORS	MR. A ROSHID MS. T BEGUM	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ECI
2 WP(C)/674/2023	JOYNAB NESSA Versus THE UNION OF INDIA AND 6 ORS	MS. D GHOSH MS N DEKA MS H BETALA MR M AHMED	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
3 WP(C)/731/2023	AMIRON NESSA Versus UNION OF INDIA AND 4 ORS	MR. N H MAZARBHUIYAN MS. L WAJEEDA MR. M H SAIKIA MR R I BHUYAN	GA, ASSAM SC, NRC DY.S.G.I. SC, ELECTION COMMISSION. SC, F.T
4 WP(C)/858/2023 FIXED	TAHAJ UDDIN Versus THE UNION OF INDIA AND 7 ORS	MR S A SIKDER MR. T SK	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
5 WP(C)/1311/2023 FIXED	RAMJAN ALI Versus THE UNION OF INDIA AND 7 ORS	MR. J AHMED MR S ISLAM MR. R ISLAM R BEGUM H G DAISY	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.
6 WP(C)/1399/2023 FIXED	MD ESUB ALI @ EUSOB ALI @ RIACHAB ALI Versus THE UNION OF INDIA AND 5 ORS	MR. I A TALUKDAR MR. B HUSSAIN	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.
7 WP(C)/1418/2023 FIXED	MUSSTT. SAFIA KHAATUN @ SUFIA KHATUN Versus THE UNION OF INDIA AND 5 ORS	MR J ABEDIN MR. M DUTTA MS S DEV	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T

8	WP(C)/2964/2023	MOKALE AJAM @ AJOM Versus THE UNION OF INDIA AND 7 ORS	MR. M ISLAM	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
9	WP(C)/4019/2023	MARFAT ALI Versus THE UNION OF INDIA AND 5 ORS	A W AMAN MR. SURAJIT DAS MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ECI
10	WP(C)/4406/2023 FIXED	SABEDA BIBI @ SABEDA KHATUN Versus THE UNION OF INDIA AND 5 ORS.	MR. D P BORAH MR U GHOSH	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
11	WP(C)/4877/2023	UNION OF INDIA AND 3 ORS. Versus SMT RITA SINGHA AND 5 ORS.	MR. B CHAKRAVARTY SC, C.G.C.	
12	WP(C)/5374/2023	ABBASH ALI @ ABBAS ALI Versus THE UNION OF INDIA AND 6 ORS	MS. D GHOSH MS N DEKA MS H BETALA MR I CHAKMA MR. S. K. CHAKMA MR A.K. HAJONG	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
13	WP(C)/5407/2023	JABEDA KHATUN Versus THE UNION OF INDIA AND 5 ORS	MR. I A TALUKDAR MR. B HUSSAIN	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.
14	WP(C)/5420/2023	JAMIKA BEWA Versus THE UNION OF INDIA AND 5 ORS	MR A ALI MS. M KHATUN	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
15	WP(C)/5422/2023	MD. NOOR HUSSAIN Versus THE UNION OF INDIA AND 5 ORS	MR. B CHOWDHURY	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ECI
16	WP(C)/5429/2023 B/O	NABIA BIBI @ NABIYA BIBI Versus THE UNION OF INDIA AND 5 ORS	MS. R CHOUDHURY MS. B. HAZARIKA MR. R. AHMED	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T

ADMISSION

17	WP(C)/1258/2018 FIXED, WITH LCR	JARINA KHATUN Versus THE UNION OF INDIA AND 5 ORS.	MR. A HUSSAIN	SC, NRC, MS A VERMA ASSTT.S.G.I. SC, ECI, MR D BARUAH SC, F.T, MR J PAYENG
18	WP(C)/2382/2018 FIXED, WITH LCR	MD. ABDUL KALAM AZAD @ ABDUL KALAM AZAD Versus THE UNION OF INDIA AND 5 ORS.	MR. J C GOGOI MR S DAS	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
19	WP(C)/621/2019 B/O, WITH LCR	AHAMMAD ALI @ AHAMAD ALI Versus THE UNION OF INDIA AND 5 ORS	MS. R CHOUDHURY MR D CHAKRABORTY	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
20	WP(C)/6588/2019 FIXED, WITH LCR	MIYAR ALI Versus THE UNION OF INDIA AND 6 ORS.	MR. S BORA MR. A GANGULY	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T

21	WITH WP(C)/6615/2019 WITH LCR	ABDUL KHALEK Versus THE UNION OF INDIA AND 6 ORS.	MR. N ZAMAN MR. S BORA MR. A GANGULY	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
22	WP(C)/7685/2019 WITH LCR	MANIK KARMAKAR Versus UNION OF INDIA AND 5 ORS	MR S CHOUDHURY MR S CHOUDHURY MR I HOQUE	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
23	WP(C)/8186/2019 FIXED, WITH LCR	HASINA KHATUN Versus THE UNION OF INDIA AND 5 ORS.	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS MR. J M SULAIMAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
24	WP(C)/7869/2022 FIXED, WITH LCR	SOMESH ALI @ MD. SOMEJ ALI Versus THE UNION OF INDIA AND 7 ORS	MR. J AHMED MS A HUSSAIN MS. N HASINA MR Z RAHMAN R BEGUM H G DAISY	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
25	WP(C)/8066/2022 WITH LCR	RAHIM ALI @ MD. RAHIM ALI Versus THE UNION OF INDIA AND 5 ORS	MR. R ALI H A AHMED	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.
26	WP(C)/8101/2022 WITH LCR	AYESHA KHATUN Versus THE UNION OF INDIA AND 6 ORS	MS F BEGUM MS P DASGUPTA MR S PAUL	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
27	WP(C)/8271/2022 WITH LCR	MANIKA TAHASILDER Versus THE UNION OF INDIA AND 6 ORS	MR. B J MUKHERJEE MS R SAHA	GA, ASSAM SC, NRC DY.S.G.I. SC, ELECTION COMMISSION. SC, F.T
28	WP(C)/142/2023 FIXED, WITH LCR	MD. SONA MIYA Versus THE UNION OF INDIA AND 5 ORS	MS N DEKA MR SAURADEEP DEY	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.
<u>ORDERS</u>				
29	Review.Pet./116/2020 WITH WP(C)/6376/2018 (D/O), LCR	PHULJAN NESSA Versus THE UNION OF INDIA AND 5 ORS.	MR. M A SHEIKH MR M H CHOUDHURY K U AHMED MS F INTAZ	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
30	W.P.(CrI.)/15/2022	VILELIE KHAMO AND ANR. Versus REVENUE SECRETARY AND 3 ORS.	S BORGOHAIN	ASSTT.S.G.I.
	WITH I.A.(CrI.)/528/2022 in W.P.(CrI.)/15/2022	VILELIE KHAMO AND ANR. Versus REVENUE SECRETARY AND 3 ORS.	S BORGOHAIN MS D DAS MR BAPLU CHAKMA	ASSTT.S.G.I.
	WITH I.A.(Civil)/1100/2022 in W.P.(CrI.)/15/2022	VILELIE KHAMO AND ANR. Versus REVENUE SECRETARY AND 3 ORS.	S BORGOHAIN	ASSTT.S.G.I.
31	W.P.(CrI.)/26/2022 FIXED	PEERU @ PIRU AND ANR. Versus THE STATE OF ASSAM AND 7 ORS.	MR MONZUR K CHOUDHURY MR. P CHAKRABORTY R. BARUAH MR. S N AHMED	MR D KALITA (R-8) GA, ASSAM MR B PRASAD (R-8)

32	Review.Pet./173/2022 WITH WA/394/2016 (D/O), LCR	KHUDEJA KHATUN AND 4 ORS. Versus THE UNION OF INDIA AND 5 ORS.	MR. M U MAHMUD MRS. M SAIKIA MR S H MAHMUD MR S ISLAM	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
33	I.A.(Civil)/1105/2023 FIXED in WP(C)/2271/2023	MUSSTT NAJIA @ NAJIYA BEGUM Versus THE UNION OF INDIA AND 5 ORS	MR. A SARMAH MS. N KALITA MS. S DAS	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
	WITH WP(C)/2271/2023	MUSSTT NAJIA @ NAJIYA BEGUM Versus THE UNION OF INDIA AND 5 ORS	MR. A SARMAH MS. N KALITA MS. S DAS	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ECI
34	I.A.(Civil)/2385/2023 WITH WP(C)/4298/2017 (D/O), LCR 3 FILES in Review.Pet./3/2021	NAREN BAIRAGI Versus THE STATE OF ASSAM AND 3 ORS.		GA, ASSAM ASSTT.S.G.I.
	WITH Review.Pet./3/2021	NAREN BAIRAGI Versus THE STATE OF ASSAM AND 3 ORS.	MR. P C DEY MR. A L MANDAL	GA, ASSAM ASSTT.S.G.I.
35	I.A.(Civil)/2518/2023 in WP(C)/4396/2023	ANNA KHATUN, Versus UNION OF INDIA AND 5 ORS,	MD A ALI	GA, ASSAM SC, NRC DY.S.G.I. SC, ELECTION COMMISSION. SC, F.T
	WITH WP(C)/4396/2023	ANNA KHATUN Versus UNION OF INDIA AND 5 ORS	MR. M HOQUE MD A ALI	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.
36	I.A.(Civil)/2603/2023 WITH WP(C)/705/2019 (D/O) in WP(C)/705/2019	SADULLA MANDAL Versus THE UNION OF INDIA AND 5 ORS.	MR M HOQUE	SC, NRC DY.S.G.I. SC, F.T SC, ECI
37	I.A.(Civil)/2627/2023 WITH WP(C)/4965/2019 (D/O) in WP(C)/4965/2019	ABDUL REJAK, Versus THE UNION OF INDIA AND 6 ORS.	MR. M U MAHMUD	SC, NRC DY.S.G.I. SC, ECI SC, F.T
<u>HEARING</u>				
38	WP(C)/5082/2019 FIXED, WITH LCR	KAMALA KHATUN Versus UNION OF INDIA AND 5 ORS.	MS. R CHOUDHURY MR. A H M R CHOUDHURY	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
39	WP(C)/7961/2019 FIXED, WITH LCR	KUDRAT ALI @ KURJAT ALI Versus UNION OF INDIA AND 5 ORS.	MS. R CHOUDHURY MS. S S ZIA	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
40	WP(C)/3584/2021 FIXED, WITH LCR	RIAZUDDIN Versus THE UNION OF INDIA AND 6 ORS.	MR. A R SIKDAR MR. A H ALAMGIR	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
41	WP(C)/4039/2022 FIXED, WITH LCR	HARENDRA CHANDRA BARMAN @ HARENDRA BARMAN @ HAREN BARMAN Versus THE UNION OF INDIA AND 5 ORS	MS. R CHOUDHURY MS F N ZAMAN	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI

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LEAVE NOTE OF ADVOCATES FOR 18/09/2023

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1)	MRS. V L SINGH	07-09-2023	To	10-11-2023
2)	MR P K KALITA	01-09-2023	To	20-09-2023
3)	MR. S K SAHARIAH	01-09-2023	To	30-09-2023
4)	MRS. R S CHOUDHURY	08-09-2023	To	19-09-2023
5)	DR. J. D. KHAUND	02-09-2023	To	30-09-2023
6)	MR. B NATH	14-09-2023	To	11-10-2023
7)	MR J DAS	08-09-2023	To	06-10-2023
8)	MR J C BORAH	11-09-2023	To	22-09-2023
9)	MR D K DAS	14-09-2023	To	21-09-2023
10)	MR S SARMA	09-09-2023	To	18-09-2023
11)	MR R GOENKA	11-09-2023	To	20-09-2023
12)	MR A GOENKA	11-09-2023	To	20-09-2023
13)	MR D C K HAZARIKA	13-09-2023	To	30-09-2023
14)	MS. T SOM	19-09-2023	To	20-09-2023
15)	MR. T ISLAM	04-09-2023	To	22-09-2023
16)	MR. N HOQUE	14-09-2023	To	13-10-2023
17)	MS. B BHUYAN	14-09-2023	To	29-09-2023
18)	MR. K N CHOUDHURY	18-09-2023	To	22-09-2023
19)	MR. A CHAMUAH	18-09-2023	To	24-09-2023

**THE GAUHATI HIGH COURT AT GUWAHATI**

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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10:15 AM to 1:00 PM**2:00 PM to 4:30 PM****[For Monday, 18th September 2023]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]**BEFORE:****HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK****COURT NO: 3**

**[THIS BENCH WILL TAKE UP MATTERS PERTAINING
TO TRANSFER, PENSION, SUSPENSION AND PAYMENT
OF SALARY & ALLOWANCES RELATING TO CIVIL BENCH-II
& III AND SERIES MATTERS RELATING TO CIVIL
BENCH- II, III, IV & V]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/3175/2023	SANJOY RABHA Versus THE STATE OF ASSAM AND 5 ORS	MR. SURAJIT DAS MR SARFRAZ NAWAZ MR A RAZZAK MR S A BARBHUYAN	SC, ELEM. EDU SC, BTC
2	WP(C)/4418/2023 FIXED	JATISH CH. DEB AND 5 ORS Versus THE STATE OF ASSAM AND 9 ORS	MR. M K CHOUDHURY MR. M KHAN MR A K DAS MS J AKTAR	GA, ASSAM SC, SEC. EDU.
3	WP(C)/4661/2023	JATISH CH. DEB AND 5 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. M K CHOUDHURY MR. M KHAN MR A K DAS MS J AKTAR	GA, ASSAM SC, SEC. EDU.
4	WP(C)/4518/2023 FIXED	NIRAJ NANDAN SAIKIA Versus ASSAM GRAMIN VIKASH BANK AND 2 ORS	MR B PUSHILAL	SC, A G V B
5	WP(C)/4046/2023	NIRAJ NANDAN SAIKIA Versus ASSAM GRAMIN VIKASH BANK AND 2 ORS	MR B PUSHILAL	SC, A G V B
6	WP(C)/4678/2023 FIXED	BIKASH PURKAYASTHA Versus THE STATE OF ASSAM AND 4 ORS	MRS. P GOSWAMI MR D K ROY	GA, ASSAM SC, SEC. EDU.
7	WP(C)/4777/2023	RAM MOHAN HAZARIKA AND 5 ORS Versus UNION OF INDIA AND 4 ORS	MS D MEDHI MR P R SARMA B ALI SK MR P SONOWAL	DY.S.G.I. SC, I O C
8	WP(C)/4932/2023 FIXED	GOLOK CHANDRA BORA Versus THE BOARD OF SECONDARY EDUCATION AND 3 ORS	MR. D BARUAH MR. P K BORDOLOI MR. P G BHAGAWATI	SC, SEBA
9	WP(C)/4938/2023 FIXED	DR(MRS) TRIPTI DAS Versus THE STATE OF ASSAM AND 5 ORS	MR. A DHAR MISS S ROY MD F FARIDI	SC, HIGHER EDU SC, AG

10	WP(C)/5091/2023 FIXED	DEEP BANIA Versus THE STATE OF ASSAM AND 2 ORS	MR. M SARANIA MS. C NEWME MR R.BEZBARUAH MR A SARANIA	SC, IRRIGATION
11	WP(C)/5372/2023	RATHINDRA NATH SARMAH PATHAK Versus THE STATE OF ASSAM AND 3 ORS	MR. Y S MANNAN MS. J DEKA MS. A TALUKDAR	GA, ASSAM
12	WP(C)/5424/2023 CAVT. NO.10472/023, FIXED	ASHIM KUMAR DUTTA Versus UNION OF INDIA AND 4 ORS	MR N J DUTTA MR. K D SARMA D HUSSAIN	MR M Z AHMED DY.S.G.I. FOR CAVEATOR
13	WP(C)/5425/2023	MADHABI CHANMAI Versus THE UNION OF INDIA AND 6 ORS	MR. P K GOGOI MR. A BURAGOHAIN	DY.S.G.I.
14	WP(C)/5430/2023	NIZARA DAS Versus THE UNION OF INDIA AND 3 ORS	MR M CHANDA MR S CHOUDHURY MS R MEDHI	DY.S.G.I.
15	WP(C)/5431/2023	JITU SARMA AND 6 ORS. Versus THE STATE OF ASSAM AND 5 ORS	MR. N N B CHOUDHURY MR A GOHAIN	GA, ASSAM SC, FINANCE
16	WP(C)/5432/2023	ANWARUL HAQUE BARBHUIYA Versus THE STATE OF ASSAM AND 5 ORS	MR H R A CHOUDHURY MR. A H M R CHOUDHURY	GA, ASSAM SC, SEC. EDU.
<u>ORDER (IMPLEADMENT OF PARTY)</u>				
17	I.A.(Civil)/2700/2023 FIXED in WP(C)/7322/2022 WITH WP(C)/7322/2022	PREMNATH BASUMATARY, Versus THE STATE OF ASSAM AND 3 ORS.	MR. N J DUTTA MR A BASUMATARY	SC, P AND R.D.
		PREMNATH BASUMATARY Versus THE STATE OF ASSAM AND 3 ORS.	MR. N J DUTTA MR A BASUMATARY	SC, P AND R.D. SC, BTC (R-3 & 4)
<u>ADMISSION</u>				
18	WP(C)/1558/2019 FIXED, WITH OFFICE NOTE	UTPAL PATHAK AND 7 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. U K NAIR MR. M P SARMA MR. R SINGHA	GA, ASSAM SC, GAD SC, PERSONNEL DEPT. SC, FINANCE
19	WP(C)/8653/2019 FIXED	MANURANJAN BORA AND 32 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR G UZIR MR. R DE MR. D GOSWAMI MR. S M BARUAH MR. M SAIKIA MS P DEVI MR. S BORDOLOI	GA, ASSAM SC, AGRI. DEPARTMENT SC, FINANCE
20	WP(C)/2514/2020	SANJIB KUMAR SADHANIDER Versus THE INDIAN OIL CORPORATION LTD. AND 6 ORS.	MR C BARUAH MR. B BARUAH	MR S N SARMA SENIOR ADVOCATE (R1-R7) MR. M HUSSAIN (R1-R7) MR. K KALITA (R1-R7) MS. S GHOSH (R1-R7) MR. C BASUMATARY (R1- R7) MR G K DEKA (R1-R7) SC, I O C
	WITH WP(C)/2500/2020	MADDU MADHAV RAO Versus THE INDIAN OIL CORPORATION LTD. AND 6 ORS	MR. B BARUAH MR. C BARUAH	S N SARMA MR. K KALITA SC, I O C
	WITH WP(C)/2506/2020	NETRA MOHAN SAIKIA Versus THE INDIAN OIL CORPORATION LTD. AND 6 ORS.	MR C BARUAH MR. B BARUAH	MR S N SARMA SENIOR ADVOCATE (R1-R7) MR. M HUSSAIN (R1-R7) MR. K KALITA (R1-R7) MS. S GHOSH (R1-R7) MR G K DEKA (R1-R7) SC, I O C
23	WP(C)/3257/2021	SANJAY KR JHA Versus THE STATE OF ASSAM AND 3 ORS	MR I RAFIQUE MR. M K SHARMA	GA, ASSAM

24	WP(C)/4305/2021 FIXED	PRABHAT DUTTA AND 6 ORS. Versus THE STATE OF ASSAM AND 9 ORS.	MR. P K GOSWAMI MR. B P BORAH MR P J DUTTA MR R S RONGHANG	GA, ASSAM SC, APDCL SC, FINANCE
25	WP(C)/2695/2022	AMARENDRA KUMAR SARMA Versus THE STATE OF ASSAM AND 4 ORS	MR. B HALDAR MR G BHARADWAJ MR B DEORI	SC, HIGHER EDU MR J PAYENG (R-4) MS. C BARMAN (R-4) SC, FINANCE
26	WP(C)/4892/2022	ANJUMANI RAY @ AYAMANI RAY Versus THE STATE OF ASSAM AND 7 ORS.	MR. K R PATGIRI MS CHITRALEKHA DAS MS. U HAZARIKA	SC, AG (A AND E) GA, ASSAM SC, FINANCE
27	WP(C)/5086/2022 FIXED	MD. SADDAM HUSSAIN Versus THE STATE OF ASSAM AND 4 ORS	MR. B CHETRI MR K KASHYAB	GA, ASSAM MR R DHAR, SC, PWD M KATAKY MR. D MAZUMDAR, ADDL. AG, ASSAM
WITH				
28	WP(C)/6861/2017	DIMBESWAR DAS Versus THE STATE OF ASSAM and 13 ORS	MS B DEVI MR.R SARMA	GA, ASSAM SC, HEALTH
WITH				
29	WP(C)/8119/2017	AJOY MAHANTA Versus THE STATE OF ASSAM and 4 ORS	MR.P P DUTTA MR.A BHATTACHARYYA MS.M KALITA	GA, ASSAM MR. R PHUKAN(R-5) SC, WATER RESOURCE
WITH				
30	WP(C)/334/2019	LUKUMONI DEVI Versus THE STATE OF ASSAM AND 4 ORS.	MR. T DEURI MRS. R S DEURI	GA, ASSAM SC, WATER RESOURCE
WITH				
31	WP(C)/6047/2019	RAMEN BORDOLOI Versus THE STATE OF ASSAM AND 4 ORS.	MR. SK S N MOHAMMAD MR. SK N MOHAMMAD MR A IKBAL MR S JAFRI	GA, ASSAM
WITH				
32	WP(C)/7388/2019	MANASH PRATIM BORAH Versus THE STATE OF ASSAM AND 5 ORS	MR. S SINHA MR. P KALITA	GA, ASSAM
WITH				
33	WP(C)/7898/2019	WAHIDA ARA BEGUM Versus THE STATE OF ASSAM AND 2 ORS.	MR. F KHAN MS. D BARUAH MS. BISMITA BARMAN	MS. M D BORAH (GA, ASSAM)(R-1 to R-3) SC, PWD
WITH				
34	WP(C)/1403/2020	IMRANA BEGUM MAZUMDER Versus THE STATE OF ASSAM AND 5 ORS.	MR. JUNM LASKAR MR. A M BARBHUIYA MS. A AHMED	GA, ASSAM SC, P H E
WITH				
35	WP(C)/1846/2020	ZAKIR HUSSAIN CHOUDHURY Versus THE STATE OF ASSAM AND 3 ORS.	MR A R BHUYAN MR. M A I HUSSAIN	GA, ASSAM SC, IRRIGATION
WITH				
36	WP(C)/2526/2020	SANJOY DAS Versus THE STATE OF ASSAM AND 5 ORS.	MR. S C BISWAS MS A DAS MR. P S BISWAS	GA, ASSAM SC, FOREST DEPTT.
WITH				
37	WP(C)/4059/2020	ALAKA HALOI Versus THE STATE OF ASSAM AND 3 ORS.	MRS J D KHAUND MRS J D KHAUND MR. D BARUAH MR. P K BORDOLOI MS B PAUL	GA, ASSAM SC, FOREST
WITH				
38	WP(C)/5588/2020	JAGADISH BARUAH Versus THE STATE OF ASSAM AND 7 ORS	MR. N DHAR MR. S P CHOUDHURY MS. S DASGUPTA	GA, ASSAM
WITH				
39	WP(C)/595/2021	FARHAD MD. ANAMUL HUSSAIN Versus THE STATE OF ASSAM AND 9 ORS	MR. J A AHMED MR. K M HASSAN	GA, ASSAM SC, PERSONNEL DEPT. SC, PWD SC, FINANCE

40	WITH WP(C)/754/2021	NAYANMONI PHUKAN Versus THE STATE OF ASSAM AND 3 ORS	MRS P P BORAH MR. P K DAS MR S N ADHYAPAK MS B DAS	GA, ASSAM SC, PWD
41	WITH WP(C)/4093/2021	BISPENDRA SINGH Versus THE STATE OF ASSAM AND 7 ORS	MR. B PATHAK MR. R THADANI MR B HAZARIKA MR V KUMAR	GA, ASSAM
42	WITH WP(C)/4216/2021	JANA ROBIDAS Versus THE STATE OF ASSAM AND ANR.	MR. N H MAZARBHUIYAN MR. M H SAIKIA MR. H.K. DEORI	GA, ASSAM
43	WITH WP(C)/4802/2021	MUKSIDUR RAHMAN Versus THE STATE OF ASSAM AND 5 ORS.	MR. J C GOGOI MR. S ALI MS N BEGUM MR B ISLAM	GA, ASSAM SC, HEALTH
44	WITH WP(C)/4848/2021	SAGARIKA DAS Versus THE STATE OF ASSAM AND 3 ORS.	MR. M J BARUAH MS B MAJUMDER MS M NEOG	GA, ASSAM SC, P H E
45	WITH WP(C)/4897/2021	SURAJIT SAIKIA Versus THE STATE OF ASSAM AND 5 ORS.	MR. P J PHUKAN MR P P PHUKAN	GA, ASSAM MR. P N GOSWAMI (SC, FOREST DEPARTMENT)
46	WITH WP(C)/5095/2021	MONOJ KUMAR DAS Versus THE STATE OF ASSAM AND 6 ORS.	MR. P J PHUKAN MR P P PHUKAN	GA, ASSAM SC, FOREST
47	WITH WP(C)/5784/2021	NAYANDEEP GHOSH Versus THE STATE OF ASSAM AND 2 ORS	MR H DAS MR. B C DEKA	GA, ASSAM SC, HEALTH
48	WITH WP(C)/5789/2021	JUTIKA BARMAN Versus THE STATE OF ASSAM AND 2 ORS	MR. S K TALUKDAR MS. S T BOKTH	GA, ASSAM SC, HEALTH
49	WITH WP(C)/1289/2022	BHANU PRIYA CHETIA Versus THE STATE OF ASSAM AND 5 ORS	MS. D J BORAH MR R DHAR MRS. R RONGMEI	GA, ASSAM
50	WITH WP(C)/2171/2022	MRITUNJOY DAS Versus THE STATE OF ASSAM AND 4 ORS	MS. S DASGUPTA	GA, ASSAM SC, INDUSTRIES AND COMMERCE
51	WITH WP(C)/4005/2022	KARTIK DAS Versus THE STATE OF ASSAM AND 3 ORS	MR. B K DAS MS. P DAS	GA, ASSAM SC, AGRI. DEPARTMENT
52	WITH WP(C)/4480/2022	SUMAN DOLEY Versus THE STATE OF ASSAM AND 3 ORS	MS. S DOLEY	GA, ASSAM
53	WITH WP(C)/5129/2022	RAJIB SENGUPTA Versus THE STATE OF ASSAM AND 4 ORS.	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM	GA, ASSAM SC, WATER RESOURCE
54	WITH WP(C)/5941/2022	CHIRANJEEV NEOG Versus THE STATE OF ASSAM AND 3 ORS.	MR. B C DAS MS M D MEDHI	GA, ASSAM SC, FOREST
55	WITH WP(C)/6200/2022	RINGCHAR DAIMARY Versus THE STATE OF ASSAM AND 5 ORS	MR. R PHUKAN	GA, ASSAM

56	WITH WP(C)/6805/2022	BHASKAR KALITA Versus THE STATE OF ASSAM AND 5 ORS	MR. K R PATGIRI MS CHITRALEKHA DAS MS. U HAZARIKA MS K BARMAN	SC, P AND R.D. GA, ASSAM
57	WITH WP(C)/8093/2022	PINAK DEY Versus THE STATE OF ASSAM AND 5 ORS	MR. D HUSSAIN MR. R A CHOUDHURY MR. R A MAZUMDER MR. H ISLAM	SC, P AND R.D. GA, ASSAM
58	WITH WP(C)/8167/2022	PAPU THAKURIA Versus THE STATE OF ASSAM AND 4 ORS	MR D BHATTACHARYA	GA, ASSAM
59	WITH WP(C)/179/2023	SEHNAZ YASMIN AHMED Versus THE STATE OF ASSAM AND 5 ORS.	MS. R CHOUDHURY MR N RAHMAN	SC, P AND R.D. GA, ASSAM
60	WITH WP(C)/344/2023	RAMANANDA DEY@RAMANANDA CH DEY Versus THE STATE OF ASSAM AND 3 ORS	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	GA, ASSAM
61	WITH WP(C)/2007/2023	TILAK DAS Versus THE STATE OF ASSAM AND 5 ORS	MR. I CHOUDHURY G BAROOAH R L CHUTIA MS N GUPTA MR. C DAS	GA, ASSAM
62	WITH WP(C)/2076/2023	SANTIMONI SAIKIA Versus THE STATE OF ASSAM AND 4 ORS	MR P R SARMA MR D MEDHI	GA, ASSAM SC, HEALTH
63	WITH WP(C)/2172/2023	KRISHNA DAS Versus THE STATE OF ASSAM AND 7 ORS	MR. M DUTTA MS S DEV MR J MAHANTA	GA, ASSAM
64	WITH WP(C)/3501/2023	KAKUMONI BHUYAN Versus THE STATE OF ASSAM AND 4 ORS	MR. S C BISWAS MS A DAS MR D BANIA MR. F A HASSAN MR. P S BISWAS MS A BORAH MS. J GHOSH MR. A K DAS MS. R DEVI MS. S DEBNATH	SC, P AND R.D. GA, ASSAM
65	WP(C)/5745/2022 FIXED	SUJA HUSSAIN MAZUMDER Versus THE STATE OF ASSAM AND 3 ORS	MR. B J GHOSH MR. A M S MAZUMDER	SC, P AND R.D.
66	WP(C)/6999/2022	PABITRA KALITA Versus THE STATE OF ASSAM AND 3 ORS	MR. M H ANSARI MR. S ALIM	SC, EDU SC, FINANCE
67	WP(C)/7512/2022 B/O, AT 2 PM	SMTI. RENUKA DEVI AND 14 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR A R MEDHI MS C DAS MR P C R MEDHI	SC, ELEM. EDU GA, ASSAM MR A CHALIHA, SC, FINANCE DEPTT., ASSAM
68	WP(C)/140/2023 FIXED	DEBAJIT SARMA Versus THE STATE OF ASSAM AND 5 ORS	MR. T J MAHANTA MS. P BHATTACHARYA MR. A BORUA MS P SARMA	GA, ASSAM MR. D BORAH (r-4,5,6) SC, HOUSING AND URBAN AFFAIRS SC, FINANCE
69	WP(C)/846/2023 B/O	ABDUL WAHAB LASKAR Versus THE STATE OF ASSAM AND 5 OTHRS	MR. S C BISWAS MS A DAS SUSHMITA SENGUPTA MS A BORAH MS. J GHOSH	SC, ELEM. EDU SC, FINANCE

70	WP(C)/1342/2023 B/O	ALI HAIDOR BARBHUIYA Versus THE STATE OF ASSAM AND 4 ORS	MS. R CHOUDHURY MR. A H M R CHOUDHURY MR. ZAKIR HUSSAIN	SC, FOREST SC, FINANCE
71	WP(C)/2212/2023 FIXED	PROBIN BARUAH Versus THE STATE OF ASSAM AND 3 ORS	MR. N HOSSAIN MR N SARMA MR M MONDAL	SC, ELEM. EDU
72	WP(C)/3283/2023 B/O	JUNUMONI BHUYAN Versus THE STATE OF ASSAM AND 3 ORS	MR G K DEKA MR C GOGOI MR. A M BARUAH S RABHA	SC, SEC. EDU. SC, FINANCE
73	WP(C)/3507/2023 FIXED	KAMLESHWARI DEVI Versus THE UNION OF INDIA AND 2 ORS	MR B PATHAK MR B HAZARIKA MR V KUMAR MS M TIWARI	MRS. R DEVI DY.S.G.I.
74	WP(C)/3877/2023 FIXED	MANOJ KUMAR CHATURVEDI AND 7 ORS. Versus THE STATE OF ASSAM AND 5 ORS	MR. M K CHOUDHURY MR. M KHAN MR A K DAS MS J AKTAR	SC, P AND R.D. GA, ASSAM
<u>BAIL HEARING (BA)</u>				
75	Bail Appln./2769/2023 FIXED	ANJU DAS Versus THE STATE OF ASSAM	MR. Y S MANNAN MR. C K NATH MR. S MUNIR MR A SHARMA MS N DEKARAJA	PP, ASSAM
<u>ORDERS</u>				
76	WP(C)/1672/2017	RINA PHUKAN DUTTA Versus THE STATE OF ASSAM and 7 ORS.	MR.U J SAIKIA MR.A GOHAIN	MR.C BARUAH GA, ASSAM SC, AG MR.B GOGOI SC, ELEMENTARY EDUCATION SC, FINANCE
77	WP(C)/1694/2017	MINA DUTTA and ANR. Versus THE STATE OF ASSAM and 7 ORS.	MR.U J SAIKIA MR.A GOHAIN	MR.C BARUAH GA, ASSAM SC, AG MR.B GOGOI SC, ELEMENTARY EDUCATION SC, FINANCE
78	Review.Pet./37/2021 FIXED	THE STATE OF ASSAM AND 2 ORS. Versus ABU BAKKAR SIDDIQUE AND 14 ORS.	MS. P CHAKRABORTY SC, SEC. EDU.	MR A R BHUYAN
79	WITH WP(C)/7099/2015	ABU BAKKAR SIDDIQUE and 14 ORS Versus THE STATE OF ASSAM AND 2 ORS	MRA R BHUYAN	SC, SECONDARY EDUCATION
80	Review.Pet./20/2022 FIXED	STATE OF ASSAM Versus NILOTPAL BHATTACHARYYA AND ANR.	MR. D SAIKIA MR. R MAZUMDAR	
81	WP(C)/6259/2022	MUSSTT SOFIA BEGUM Versus THE STATE OF ASSAM AND 5 ORS	MR. M U MONDAL MR H DAS MR. B C DEKA MD. I H KHAN MR K ISLAM MR A ALIM SK	SC, ELEM. EDU GA, ASSAM SC, FINANCE
82	I.A.(Civil)/1669/2023 FIXED in WP(C)/6682/2022 WITH WP(C)/6682/2022	M. MEETEI NGAMBA Versus THE STATE OF ASSAM AND 4 ORS.	MR. J PATOWARY	GA, ASSAM
		M. MEETEI NGAMBA Versus THE STATE OF ASSAM AND 4 ORS.	MR. J PATOWARY MR. V A CHOWDHURY	GA, ASSAM
83	I.A.(Civil)/2619/2023 FIXED in WP(C)/4997/2020	ABDUL MATIN BARBHUIYA AND 3 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. M DUTTA	GA, ASSAM SC, FINANCE SC, WATER RESOURCE

	WITH WP(C)/4997/2020	ABDUL MATIN BARBHUIYA AND 3 ORS Versus THE STATE OF ASSAM AND 3 ORS	MS N NATH MR. M DUTTA	MR. B. GOGOI, SC, FINANCE AND TAXATION SC, WATER RESOURCE
	WITH I.A.(Civil)/2374/2023 in WP(C)/4997/2020	ABDUL MATIN BARBHUIYA AND 3 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. M DUTTA MS S DEV	SC, FINANCE SC, WATER RESOURCE
84	WP(C)/2697/2023	NARENDRA NATH BARUAH Versus THE STATE OF ASSAM AND 6 ORS	MR K THAKUR MR P R SARMA MR D MEDHI	SC, ELEM. EDU SC, AG MR. S BORA, (R-5)
85	WP(C)/3372/2023	BHARATI DAS Versus THE STATE OF ASSAM AND 8 ORS	MRS A K CHOUDHURY MR M CHOUDHURY MR M CHOUDHURY MR P J DAS	GA, ASSAM SC, AG SC, SEC. EDU. SC, FINANCE
HEARING				
86	WP(C)/404/2020 FIXED	THE ASSAM STATE CO-OPERATIVE AGRICULTURE AND RURAL DEVELOPMENT BANK EMPLOYEES UNION Versus THE STATE OF ASSAM AND 6 ORS	MR. U K NAIR MR. B CHOUDHURY	SC, CO OP GA, ASSAM MS. D S NEOG, SC CO OPERATION DEPTT(R-3,4) MR A U AHMED MR A U AHMED MS. H SARMA MS. H SARMA SC, FINANCE
87	WITH WP(C)/1086/2020	HARENDRA NATH BORA AND 84 ORS. Versus THE STATE OF ASSAM AND 7 ORS	MR. B CHOUDHURY	SC, CO OP GA, ASSAM MR A U AHMED MS. H SARMA SC, FINANCE
88	WITH WP(C)/3189/2020	THE ASSAM STATE CO-OPERATIVE AGRICULTURE AND RURAL DEVELOPMENT BANK EMPLOYEES UNION Versus THE STATE OF ASSAM AND 6 ORS.	MR. M BHAGABATI MS G BORA MS. B TALUKDAR MR. K PUJARI	GA, ASSAM SC, FINANCE

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LEAVE NOTE OF ADVOCATES FOR 18/09/2023

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1)	MRS. V L SINGH	07-09-2023	To	10-11-2023
2)	MR P K KALITA	01-09-2023	To	20-09-2023
3)	MR. S K SAHARIAH	01-09-2023	To	30-09-2023
4)	MRS. R S CHOUDHURY	08-09-2023	To	19-09-2023
5)	DR. J. D. KHAUND	02-09-2023	To	30-09-2023
6)	MR. B NATH	14-09-2023	To	11-10-2023
7)	MR J DAS	08-09-2023	To	06-10-2023
8)	MR J C BORAH	11-09-2023	To	22-09-2023
9)	MR D K DAS	14-09-2023	To	21-09-2023
10)	MR S SARMA	09-09-2023	To	18-09-2023
11)	MR R GOENKA	11-09-2023	To	20-09-2023
12)	MR A GOENKA	11-09-2023	To	20-09-2023
13)	MR D C K HAZARIKA	13-09-2023	To	30-09-2023
14)	MS. T SOM	19-09-2023	To	20-09-2023
15)	MR. T ISLAM	04-09-2023	To	22-09-2023
16)	MR. N HOQUE	14-09-2023	To	13-10-2023
17)	MS. B BHUYAN	14-09-2023	To	29-09-2023
18)	MR. K N CHOUDHURY	18-09-2023	To	22-09-2023
19)	MR. A CHAMUAH	18-09-2023	To	24-09-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Monday,18th September 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 4

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./3007/2023	SHIBANKAR BISWAS @ GAUTAM BISWAS Versus THE STATE OF ASSAM	MR. N K MURRY OTOLI KITS MS. A Y SUMI MS P TOKBIPI MS S.DAS	PP, ASSAM
MOTION				
2	WP(C)/5247/2023 FIXED	SANJAY KR BARMAN Versus THE STATE OF ASSAM AND 2 ORS	MR B SINHA MR. H ISLAM	SC, CO OP
3	WP(C)/5370/2023	PANKAJ SARMA Versus THE STATE OF ASSAM AND 5 ORS	MR. R SARMA MS. S D SAIKIA	SC, ELEM. EDU GA, ASSAM
4	WP(C)/5377/2023	DILIP DAS AND ANR Versus THE UNION OF INDIA AND 8 ORS	MR. R MAZUMDAR MR. D DEKA	DY.S.G.I.
5	WP(C)/5379/2023	JABED ALI AKHTAR Versus THE STATE OF ASSAM AND 3 ORS	MR. M RAHMAN	SC, A S T C
6	WP(C)/5381/2023	RITU BURAGOHAIR AND ANR Versus THE UNION OF INDIA AND 8 ORS	MR. R MAZUMDAR MR. D DEKA	DY.S.G.I.
7	WP(C)/5383/2023	MRS. CHAMPAWATI PATAR Versus THE GOVERNMENT OF ASSAM AND 7 ORS	MR. A NARZARI MS. S T BOKTH	GA, ASSAM SC, APSC
8	WP(C)/5388/2023	SMTI. NIRUPROVA BORA BORUAH Versus THE STATE OF ASSAM AND 2 ORS	MR. P J SAIKIA MS D DUTTA	GA, ASSAM SC, EXCISE DEPTT.
9	WP(C)/5408/2023	BIPUL DUTTA Versus THE STATE OF ASSAM AND 3 ORS	MR. B K GOGOI B. NATH C. DEKA	GA, ASSAM SC, IRRIGATION
10	WP(C)/5416/2023	AJOY KUMAR SUMUWARY Versus THE UNION OF INDIA AND 3 ORS.	MR B P BORAH MR P J DUTTA MR. P DEKA	DY.S.G.I.
11	WP(C)/5417/2023	MRIDUL DEV ADHIKARY Versus THE STATE OF ASSAM AND 4 ORS	MR. M K CHOUDHURY MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA MR. D. BORAH	SC, FOREST SC, PCB

12	WP(C)/5423/2023	SMTI. GITASHRI TARAFDAR Versus THE STATE OF ASSAM AND 3 ORS	MR. N DHAR MR. B K SEN MR F HAQUE MR A HUSSAIN	SC, IRRIGATION
13	WP(C)/5436/2023	KARABI CHOUDHURY Versus THE STATE OF ASSAM AND 4 ORS	MR. M AHMED J U AHMED	GA, ASSAM
14	WP(C)/5442/2023	UDHAB BORAH Versus THE STATE OF ASSAM AND 4 ORS	G. DAS J SHARMA MR. P THAKURIA S MEDHI	GA, ASSAM SC, REVENUE
ADMISSION				
15	WP(C)/2747/2019 PART-HEARD	GS-173215W MASON BHIM PRASAD AND 3 ORS. Versus UNION OF INDIA AND 4 ORS.	MS. P BARUAH	MR. K K PARASAR ASSTT.S.G.I.
16	WP(C)/367/2022 CAVT. NO.00322/022, WITH CAVT. NO. 32/2022	PRABIR CHANDRA KAKATI Versus THE STATE OF ASSAM AND 6 ORS	MR. K N CHOUDHURY MR S BHARALI MR. M DAS MR. A DAS MR. N K NEOG	GA, ASSAM MR. D C BORAH (r-5) MR. B CHOUDHURY (r-8,9) MR. B GOGOI (r-8,9) DR ANKIT TODI (r-6) MR P NAYAK (R-7) MS RUKMINI BARUA (R-7) MS PADMINI BARUA (R-7) ASSTT.S.G.I. FOR CAVEATOR SC, UPSC
17	WP(C)/4619/2022	JAHANARA AHMED Versus THE STATE OF ASSAM AND 4 ORS.	MR. A R BHUYAN MS. R CHOUDHURY MS. R CHOUDHURY MS. R CHOUDHURY MR. A H M R CHOUDHURY MR N RAHMAN MR N RAHMAN	GA, ASSAM MD H R AHMED
18	WP(C)/4938/2022 FIXED	NABANITA SARMA Versus THE STATE OF ASSAM AND 2 ORS.	MR S BORTHAKUR MR P H KONWAR	SC, HEALTH
19	WP(C)/6680/2022	SAILENDRA BORA Versus THE STATE OF ASSAM AND 2 ORS	MR D MAHANTA	SC, P AND R.D.
20	WP(C)/6774/2022 CAVT. NO.11882/022, FIXED, WITH CAVT. NO. /1188/2022	MD. RAJA ALI Versus THE STATE OF ASSAM AND 7 ORS	MR. B RAHMAN	MR. T J MAHANTA (r-8) GA, ASSAM MD. S ALOM (FOR CAVEATOR) MR. M S ALAM (FOR CAVEATOR) MR S J SHAMIM (r-8) SC, REVENUE
21	WP(C)/6859/2022 FIXED	JNANA RANJAN DAS Versus THE STATE OF ASSAM AND 5 ORS.	MR. U K NAIR MR. M P SARMA MS. D MAHANTA	SC, FOREST
22	WP(C)/7502/2022 FIXED	ASMA KHATUN Versus THE COMMISSIONER AND SECRETARY TO THE GOVT OF ASSAM, SOCIAL WELFARE DEPARTMENT AND 3 ORS	MR. S BANIK MR. L R MAZUMDER MR. A Z AHMED MR. A Z AHMED	GA, ASSAM MS. M D BORAH
23	WP(C)/8211/2022	RANU DAS AND 2 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM MR S AFRIDI	SC, ELEM. EDU
24	WITH WP(C)/7269/2021	MRIGEN BORBARUAH AND 3 ORS Versus THE PRINCIPAL SECRETARY TO THE GOVT OF ASSAM AND 2 ORS	MR. M K CHOUDHURY MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA	SC, ELEM. EDU

25	WITH WP(C)/5450/2022	BARNALI KALITA AND 2 ORS Versus THE STATE OF ASSAM AND 8 ORS	MR. K N CHOUDHURY MR. M DAS	GA, ASSAM SC, EDU SC, SEBA
26	WITH WP(C)/7272/2022	HITESH THAKURIA AND 42 ORS Versus THE STATE OF ASSAM AND 8 ORS.	MR. K GOSWAMI MR D S DEKA	SC, ELEM. EDU GA, ASSAM SC, SEBA
27	WP(C)/643/2023 B/O	PANKAJ BHUYAN Versus THE STATE OF ASSAM AND 3 ORS	MR M J QUADIR MR S S ISLAM	GA, ASSAM
28	WP(C)/1079/2023	KAILASH SARMA AND 8 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. T K MISRA MR. P K MUNIR MR. A. GAYAN	GA, ASSAM SC, APDCL
29	WP(C)/1432/2023	CHAITALI SIDDHANTA Versus THE STATE OF ASSAM AND 3 ORS.	MR F KHAN M. GLORY RHITUSHREE TALUKDAR P. NATH Q. KIBA K. SUMI MS LITO AWOMI	GA, ASSAM MR. R M DEKA (r-4) MS N MAHANTA (r-4) MR. H G HAZARIKA (r-4)
30	WP(C)/1625/2023	NARAYAN CHANDRA DE Versus THE STATE OF ASSAM AND 2 ORS.	MR. U K NAIR MR. A BORO MR A CHAKRABORTY MS D MAHANTA	SC, PWD
31	WP(C)/2397/2023 FIXED	BALIN CHANDRA DAS Versus THE STATE OF ASSAM AND 3 ORS.	MD. S ALOM MS. A BEGUM MR. M S ALAM MR S J SHAMIM	GA, ASSAM SC, REVENUE
32	WP(C)/2893/2023 B/O	SAIDUR RAHMAN BARBHUIYA AND 2 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MR. Y S MANNAN MR F A LASKAR MS N DEKARAJA	GA, ASSAM MR. J K GOSWAMI (r-3) MR S P DAS (r-4 to 7) SC, INDUSTRIES AND COMMERCE
33	WP(C)/3711/2023	NABAJYOTI BORAH Versus THE STATE OF ASSAM AND 5 ORS	MR. T J MAHANTA MS. P BHATTACHARYA MR. A BORUA MS P SARMA	SC, FOREST
34	WP(C)/4603/2023 FIXED	NIDARSHANA NEELAM Versus STATE OF ASSAM AND 4 ORS.	MR F KHAN MR U CHAUDHURY M. GLORY RHITUSHREE TALUKDAR P. NATH Q. KIBA K. SUMI MS LITO AWOMI	GA, ASSAM SC, APSC
35	WITH WP(C)/4342/2023	NIDARSHANA NEELAM Versus THE STATE OF ASSAM AND 4 ORS	MR F KHAN MR U CHAUDHURY M. GLORY RHITUSHREE TALUKDAR P. NATH Q. KIBA K. SUMI MS LITO AWOMI	GA, ASSAM SC, APSC
36	WP(C)/4738/2023 FIXED	SHAILENDRA KUMAR Versus THE UNION OF INDIA AND 2 ORS	MR B PATHAK MR V KUMAR MS M TIWARI	MR. A K DUTTA DY.S.G.I.
37	WP(C)/4865/2023 FIXED	UTTAM KUMAR DAS Versus THE STATE OF ASSAM AND 4 ORS	MR. K A MAZUMDER MR E AHMED MR A HAI M. ROBBANI	GA, ASSAM SC, AGRI. DEPARTMENT
38	WP(C)/5067/2023 FIXED	NAREN CHANDRA BASUMATARY Versus THE STATE OF ASSAM AND 4 ORS.	MS. M DEVI MR. M DAS MR. A DAS	GA, ASSAM SC, AFDC

ORDERS

39	Review.Pet./153/2022 IN WP(C)/4773/2022(D/O), WITH Review.Pet/137/2022(D/O) WITH	SAHARA BHANU BEGUM . Versus THE STATE OF ASSAM AND 4 ORS .	MR. A R SIKDAR MS. A BEGUM MR M H CHOUDHURY	GA, ASSAM
40	WP(C)/5090/2017 WITH	SAHARA BHANU BEGUM Versus THE STATE OF ASSAM and 4 ORS.	MR. A R SIKDAR MS. A BEGUM MR M H CHOUDHURY MR M H CHOUDHURY MR.R DHAR MD.B RAHMAN	GA, ASSAM
41	WP(C)/1353/2019	SAHARA BHANU BEGUM Versus THE STATE OF ASSAM AND 4 ORS.	MR. A R SIKDAR MS. A BEGUM MR R DHAR MR M H CHOUDHURY MR B C MUCHAHARY	GA, ASSAM
42	Cont.Cas(C)/513/2022 FIXED	BHUPEN BHAGAWATI Versus JAYANT NARLIKAR AND 2 ORS.	MR. D BARUAH MR. P K BORDOLOI MR. P G BHAGAWATI	M KATAKY
43	Cont.Cas(C)/606/2022 B/O	HASIBA BEGUM Versus SYEDAIN ABBASI AND 5 ORS	MR. I H SAIKIA MR. B BORAH MR. K KALITA R K HAJONG	
44	Cont.Cas(C)/666/2022 FIXED	SUCHITRA BALA ROY Versus M K YADAVA AND 2 ORS	MR. J KALITA	MR. P N GOSWAMI (R1)
45	Cont.Cas(C)/695/2022 B/O	HABIB ALI BARBHUIYA Versus SMTI. ARCHANA VARMA, IAS AND 7 ORS	MR. A M S MAZUMDER	MR. D SAIKIA (R-2) MR. A BHATTACHARYYA (R-2) MR. S DUTTA (R-2)
46	WP(C)/3806/2022 FIXED	KARABI MEDHI Versus THE STATE OF ASSAM AND 2 ORS	MR. J KALITA MR D KALITA MS. S. KAR	SC, ASSAM URBAN WATER SUPPLY AND SEWERAGE BOARD GA, ASSAM
47	WP(C)/3847/2022 FIXED	BINITA KALITA DAS Versus THE STATE OF ASSAM AND 2 ORS	MR. J KALITA MR D KALITA MS. S. KAR	SC, ASSAM URBAN WATER SUPPLY AND SEWERAGE BOARD GA, ASSAM
48	Cont.Cas(C)/125/2023 FIXED	KHAGEN SAIKIA Versus DR. J B EKKA, IAS AND 2 ORS	MR. M ISLAM	MR. M NATH (r-2) MR. K KONWAR (r-1) MR. A BHATTACHARJEE (r- 2) MR. R DHAR (r-3) MR S DUTTA (r-1) D J CHAKMA (r-2) MS TOSHISENLA (r-3)
49	WITH Cont.Cas(C)/116/2023	MOHENDRA MOHAN SAIKIA Versus DR. J. B. EKKA AND 2 ORS.	MR. M ISLAM	MR. M NATH (r-2) MR. K KONWAR (r-1) MR. A BHATTACHARJEE (r- 2) MR. R DHAR (r-3) MR S DUTTA (R-1) D J CHAKMA (r-2) MS TOSHISENLA (r-3)
50	WITH Cont.Cas(C)/117/2023	RATUL SAIKIA Versus DR. J. B. EKKA AND 2 ORS.	MR. M ISLAM	MR. M NATH (r-2) MR. K KONWAR (r-1) MR. A BHATTACHARJEE (r- 2) MR. R DHAR (r-3) MR S DUTTA (R-1) D J CHAKMA (r-2) MS TOSHISENLA (r-3)

51	WITH Cont.Cas(C)/118/2023	SISURAM BORAH Versus DR. J. B. EKKA AND 2 ORS	MR. M ISLAM	MR. M NATH (r-2) MR. K KONWAR (r-1) MR. A BHATTACHARJEE (r-2) MR. R DHAR (r-3) MR S DUTTA (r-1) D J CHAKMA (r-2) MS TOSHISENLA (r-3)
52	WITH Cont.Cas(C)/124/2023	MANIK CHANDRA MAZUMDAR @ MANIK MAZUMDAR Versus DR. J B EKKA, IAS AND 2 ORS	MR. M ISLAM	MR. M NATH (r-2) MR. K KONWAR (r-1) MR. A BHATTACHARJEE (r-2) MR. R DHAR (r-3) MR S DUTTA (R-1) D J CHAKMA (r-2) MS TOSHISENLA (r-3)
53	Cont.Cas(C)/542/2023 FIXED	HEROMONI DEKA Versus K M GOPAL SENA RAJKUMAR AND ANR	MR H DAS MR. B C DEKA	
54	Cont.Cas(C)/566/2023	MRIDUL NEOG Versus NARAYAN KONWAR	MS M DAS	
55	WP(C)/3345/2023 FIXED	SAIFUL ISLAM Versus THE STATE OF ASSAM AND 5 ORS.	MR H DAS D BARUAH	GA, ASSAM
56	WP(C)/4610/2023 FIXED	DURGA GAUTOM AND ANR Versus THE STATE OF ASSAM AND 14 ORS	MR D DAS MR R CHAKRAVORTY MS. R. ENGJAIP S RABHA	SC, HEALTH SC, FINANCE
57	WP(C)/4826/2023 FIXED	ANJUWARA AHMEDA Versus STATE OF ASSAM AND 3 ORS.	MR. S ALIM	GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 18/09/2023

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1)	MRS. V L SINGH	07-09-2023	To	10-11-2023
2)	MR P K KALITA	01-09-2023	To	20-09-2023
3)	MR. S K SAHARIAH	01-09-2023	To	30-09-2023
4)	MRS. R S CHOUDHURY	08-09-2023	To	19-09-2023
5)	DR. J. D. KHAUND	02-09-2023	To	30-09-2023
6)	MR. B NATH	14-09-2023	To	11-10-2023
7)	MR J DAS	08-09-2023	To	06-10-2023
8)	MR J C BORAH	11-09-2023	To	22-09-2023
9)	MR D K DAS	14-09-2023	To	21-09-2023
10)	MR S SARMA	09-09-2023	To	18-09-2023
11)	MR R GOENKA	11-09-2023	To	20-09-2023
12)	MR A GOENKA	11-09-2023	To	20-09-2023
13)	MR D C K HAZARIKA	13-09-2023	To	30-09-2023
14)	MS. T SOM	19-09-2023	To	20-09-2023
15)	MR. T ISLAM	04-09-2023	To	22-09-2023
16)	MR. N HOQUE	14-09-2023	To	13-10-2023
17)	MS. B BHUYAN	14-09-2023	To	29-09-2023
18)	MR. K N CHOUDHURY	18-09-2023	To	22-09-2023
19)	MR. A CHAMUAH	18-09-2023	To	24-09-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web: ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Monday, 18th September 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 5

[CIVIL BENCH-V]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION			
1 WP(C)/5236/2022	SAMUJJAL PHUKAN Versus THE UNION OF INDIA AND 2 ORS	MR. S CHETIA MR. J P MORE	ASSTT.S.G.I.
2 WP(C)/785/2023	ABDUL KHALEK Versus THE STATE OF ASSAM AND 6 ORS.	MS. D GHOSH MS N DEKA MR I CHAKMA MR. S. K. CHAKMA	GA, ASSAM SC, REVENUE SC, FOREST
WITH 3 WP(C)/722/2023	MAHABHIRAB SARBAJANIN KRISHAK PUM SAMITTEE Versus THE STATE OF ASSAM AND 4 ORS	MR. P MAHANTA MS. P SAHARIA	GA, ASSAM SC, FOREST SC, REVENUE
WITH I.A.(Civil)/471/2023 in WP(C)/722/2023	MAHABHIRAB SARBAJANIN KRISHAK PUM SAMITTEE Versus THE STATE OF ASSAM AND 4 ORS	MR. P MAHANTA MS. P SAHARIA	GA, ASSAM SC, FOREST SC, REVENUE
WITH 4 WP(C)/1537/2023	MAHABHAIRAB SARBAJANIN KRISHAK PUM SAMITTEE Versus THE STATE OF ASSAM AND 4 ORS	MR. P MAHANTA MS. P SAHARIA	GA, ASSAM SC, FOREST SC, REVENUE
5 WP(C)/4542/2023	MD SAMSUDDIN AHMED Versus THE UNION OF INDIA AND 5 ORS	MS. M BHATTACHARJEE MS. P DASGUPTA	SC, GST DY.S.G.I. SC, OIL
6 WP(C)/4574/2023	MAKONI BEGUM Versus THE UNION OF INDIA AND 4 ORS	MR. W RAHMAN	GA, ASSAM DY.S.G.I. SC, REVENUE SC, FINANCE
7 WP(C)/4944/2023	CHANDRAJIT SAHU AND ANR. Versus THE STATE OF ASSAM AND 3 ORS.	MR B D DAS MR H K SARMA MS B B HUSSAIN MR S BORA	GA, ASSAM
8 WP(C)/5180/2023 FIXED	MD MUKIMUDDIN Versus UNION OF INDIA AND 4 ORS	MR. A K GUPTA MR. R S MISHRA MS B SARMA	SC, GST DY.S.G.I.
9 WP(C)/5208/2023 FIXED	MD. BADUR JAMAN Versus UNION OF INDIA	MR. A K GUPTA MR. R S MISHRA MS B SARMA	SC, GST DY.S.G.I.

10	WP(C)/5238/2023 CAVT. NO.05852/023, FIXED, WITH CAVT. NO. 585/2023	SHAHIDUL ISLAM Versus THE STATE OF ASSAM AND 7 ORS	MR. A SARMA MR. K KALITA MR. LENTSO	SC, CO OP MR K UDDIN FOR CAVEATOR
11	WP(C)/5331/2023 FIXED	AMANUL ISLAM Versus THE STATE OF ASSAM AND 3 ORS	MR D BARMAN	GA, ASSAM
12	WP(C)/5373/2023	M/S GOLAP HUSSAIN KHAN AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR. N N JHA MR. M UDDIN MS M SAHOO	SC, FINANCE
13	WP(C)/5376/2023	SMT. NEHA HAFLONGBAR Versus THE STATE OF ASSAM AND 5 ORS	MR. S D PURKAYASTHA MS S.S.BORA	SC, REVENUE SC, DIMA HASAO
14	WP(C)/5380/2023	HUSSAIN AHMED LASKAR Versus THE UNION OF INDIA AND 15 ORS	MR. A R TALUKDAR	GA, ASSAM DY.S.G.I. SC, NHIDC SC, PWD SC, REVENUE
15	WP(C)/5395/2023 FIXED	NEW HATIPOTA DAILY BAZAR COMMITTEE AND ANR Versus THE STATE OF ASSAM AND 6 ORS	MR. M KHAN MR. RASHIDUL ISLAM MR A K DAS MS J AKTAR	SC, P AND R.D. GA, ASSAM SC, REVENUE
16	WP(C)/5396/2023	ACHYUT KR GOHAIN Versus THE UNION OF INDIA AND 6 ORS	MR. M KHAN MR. A BURAGOHAIN MR A K DAS MS J AKTAR	GA, ASSAM SC, NHAI DY.S.G.I. SC, NHIDC SC, REVENUE
17	WP(C)/5404/2023 CAVT. NO.09612/023, WITH CAVT. NO. 961/2023	SIPL INFRACON Versus THE UNION OF INDIA AND 5 ORS	MR. S K GHOSH MS F AHMED N CHAUDHURY	MR. P K TIWARI DY.S.G.I. FOR CAVEATOR
18	WP(C)/5410/2023	JOHN L PASULATE Versus THE STATE OF ASSAM AND 3 ORS	MR. M HUSSAIN MD A ISLAM	GA, ASSAM SC, REVENUE SC, FINANCE
19	WP(C)/5412/2023	GITUMANI TALUKDAR Versus THE STATE OF ASSAM AND 6 ORS	MR. M HUSSAIN MR. M ISLAM MS P SHILL	GA, ASSAM SC, HEALTH SC, FINANCE
20	WP(C)/5414/2023	MONA BEWA AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR I RAFIQUE MRS S A CHOUDHURY MS A AFREEN MS. R. R. SAIKIA	GA, ASSAM SC. CO. OP.
21	WP(C)/5418/2023	ABIR DUTTA Versus THE STATE OF ASSAM AND 5 ORS	MR. L TALUKDAR MR B DAS MR H TALUKDAR	GA, ASSAM SC, WATER RESOURCE SC, REVENUE
22	WP(C)/5428/2023	JITEN BISWAS Versus THE STATE OF ASSAM AND 5 ORS	MR F Z MAZUMDER	GA, ASSAM SC, REVENUE SC, WATER RESOURCE SC, IRRIGATION
23	WP(C)/5439/2023	SMT. ANIMA DEB Versus THE STATE OF ASSAM AND 3 ORS	MR. M HUSSAIN MD A ISLAM	GA, ASSAM SC, REVENUE SC, FINANCE
24	WP(C)/5441/2023	SMTI. ANJALI PATAR Versus THE STATE OF ASSAM AND 5 ORS	MR. M R KHANDAKAR	GA, ASSAM SC, REVENUE SC, FINANCE
25	WP(C)/5443/2023	M/S RADHASHYAM TIRTHABASHI PAUL AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR. A GOYAL MR. A CHOUDHURY	SC, TAXES
ORDER (STAY VACATING)				
26	I.A.(Civil)/2386/2023 in WP(C)/930/2023	ASSAM HILLS SMALL INDUSTRIES DEVELOPMENT CORPORATION LTD. Versus ASHOK GUPTA AND 2 ORS.	MR. B K BHAGAWATI	GA, ASSAM MR. B D DEKA
	WITH WP(C)/930/2023	ASHOK GUPTA Versus THE STATE OF ASSAM AND 2 ORS.	MR. B D DEKA MR. M DAS N CHAUDHURY MR A BHATRA MR A DEKA	GA, ASSAM MR. B K BHAGAWATI (r-3) MS H TERANGPI (r-3)

ADMISSION

27	WP(C)/6224/2018 PART-HEARD WITH I.A.(Civil)/1211/2020 in WP(C)/6224/2018	NAZMUL KHAN AND 21 ORS. Versus THE STATE OF ASSAM AND 5 ORS. THE ASSAM STATE AGRICULTURAL MARKETING BOARD AND ANR. Versus NAZMUL KHAN AND 21 ORS.	MR N DUTTA MR. N N B CHOUDHURY MR D P SAHU MR. M DEWAN SC, GMC	MR. K N CHOUDHURY GA, ASSAM MR. N J GOGOI (R-3) MR. M DEWAN SC, GMC SC, A S A M B MR. N N B CHOUDHURY
28	WP(C)/1941/2022 WITH WP(C)/954/2022	SADEK ALI AHMED Versus THE STATE OF ASSAM AND 7 ORS. SOLEMAN ALI Versus THE STATE OF ASSAM AND 5 ORS.	MR. M U MONDAL MS. N NASRIN MD. I H KHAN MR K ISLAM MR A ALIM SK MR. S BANIK	SC, CO OP GA, ASSAM SC, CO OP
29	WP(C)/954/2022 WITH WP(C)/2990/2022	SADEK ALI AHMED Versus THE STATE OF ASSAM AND 7 ORS.	MR. M U MONDAL MS. N NASRIN MD. I H KHAN MR K ISLAM MR A ALIM SK	GA, ASSAM GA, ASSAM
30	WP(C)/3864/2022 WITH WP(C)/5195/2022	DHARAMPAL SATYAPAL LTD. AND ANR. Versus UNION OF INDIA AND 3 ORS. MANABENDRA DEB Versus UNION OF INDIA AND 3 ORS.	DR. A SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA DR. A SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA	SC, GST MR H GUPTA MR H GUPTA ASSTT.S.G.I. SC, GST
31	WP(C)/5195/2022 WITH WP(C)/5200/2022	BHARAT GOSWAMI Versus THE UNION OF INDIA AND 3 ORS.	DR. A SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA	SC, GST
32	WP(C)/5200/2022 WITH WP(C)/5399/2022	CHIRANJIB ROY CHOUDHURY Versus THE UNION OF INDIA AND 3 ORS	DR. A SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA	SC, GST
33	WP(C)/4464/2022 WITH I.A.(Civil)/313/2023 in WP(C)/4464/2022	SUBHASH CH. DAS AND 22 ORS. Versus THE STATE OF ASSAM AND 3 ORS. SUBHASH CH. DAS AND 22 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MS D BORGOHAIN MR. P GOHAIN MS. K BARUAH MS M BORAH MS D BORGOHAIN MR. P GOHAIN MS. K BARUAH MS M BORAH	GA, ASSAM SC, FINANCE SC, GHC GA, ASSAM SC, GHC SC, FINANCE
34	WP(C)/419/2023 WITH WP(C)/8173/2022	SMITA CHOUDHURY Versus THE STATE OF ASSAM AND 3 ORS. KAPIL DEO DUBEY Versus THE STATE OF ASSAM AND 4 ORS	MR. A CHAMUAH MR. S D ROY MS. J GAYAN MR. T K MISRA MR. P K MUNIR MR. A. GAYAN	SC, FINANCE GHC GA, ASSAM SC, FOREST SC, PCB

38	WP(C)/250/2023	MUSTT AYSHA KHATUN AND 76 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. M H RAJBARBHUIYAN MR. A MANNAF MD A S ALI	GA, ASSAM SC, REVENUE
39	WP(C)/721/2023 FIXED	PRAFULLA NATH AND 23 ORS Versus THE UNION OF INDIA AND 7 ORS	MR. R ALI H A AHMED	SC, P AND R.D. GA, ASSAM MR. P HAZARIKA (r-7) P. BORAH (r-7) MS. S PHUKAN(r-7) DY.S.G.I.
40	WP(C)/1494/2023 B/O	SONALI BEHERA Versus THE STATE OF ASSAM AND 17 ORS	MR T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM D ROY	SC, P AND R.D. GA, ASSAM MS. T SOM (R-10, 11, 12, 13, 14, 15, 16, 17, 18,) MR. P TELI (R-10, 11, 12, 13, 14, 15, 16, 17, 18,)
41	WP(C)/3147/2023 B/O	SUNIRMAL BHATTACHARJEE AND ANR Versus THE UNION OF INDIA AND 2 ORS	MS. R CHOUDHURY MR. A H M R CHOUDHURY	MR. K GOGOI DY.S.G.I. SC, HEALTH
42	WP(C)/3748/2023 (PERSONAL APPEARANCE), FIXED	MOTILAL SARMA Versus THE STATE OF ASSAM AND 3 ORS	MR. SURAJIT DAS MR. P P DAS	GA, ASSAM MR A K BHARALI (R4) SC, REVENUE MR. B C KALITA (R4)
43	WP(C)/3901/2023 B/O	KUCHUMI SONOWAL AND 14 ORS. Versus THE STATE OF ASSAM AND ANR	P BURAGOHAIN MR M BARMAN	GA, ASSAM SC, REVENUE
44	WP(C)/4031/2023 AS A FIXED ITEM	M/S NABA GOGOI Versus THE STATE OF ASSAM AND 3 ORS	MR K K MAHANTA (Sr. Advocate) MR. M H ANSARI MR. S ALIM	GA, ASSAM
45	WP(C)/4637/2023 FIXED	MRIGENDRA NATH SARMA Versus THE STATE OF ASSAM AND 5 ORS	MR. D BARUAH MS. T. PAIT MR W TERON MS S K GUPTA	SC, HOUSING AND URBAN AFFAIRS SC, FOREST SC, GMC
46	WP(C)/4668/2023 FIXED	JAMAT RELIEF COMMITTEE AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR M J QUADIR MR S S ISLAM MS S AHMED	GA, ASSAM SC, FOREST SC, GMC
ORDERS				
47	WP(C)/5185/2022	SHAHAB KHAN @ FARHAD KHAN AND 17 ORS. Versus THE GOVT. OF ASSAM AND 22 ORS.	MR A ALI MR. S ISLAM MR. Y ALI	GA, ASSAM SC, REVENUE
48	Review.Pet./82/2023 IN WP(C)/7856/2015 (D/O)	THE INSURANCE MEDICAL OFFICER Versus RAM GIRI AND 3 ORS.	MR F U BARBHUIYA MS S DAS MR. S A MONDAL	GA, ASSAM MR. K BHATTACHARJEE R-1 SC, AG
49	I.A.(Civil)/2604/2023 WITH LCR in WP(C)/4102/2022	MD. MATIBUR RAHMAN, Versus MD. NABI HUSSAIN AND 4 ORS	MR. N H MAZARBHUIYAN MR. N ISLAM MS. L WAJEEDA MR. M H SAIKIA	GA, ASSAM MR. A Y CHOUDHURY (R-5) MR. T A CHOUDHURY (R-5) MS S Z HAYAT (R-4)
	WITH WP(C)/4102/2022 CAVT. NO. 06642/022,	MD. MATIBUR RAHMAN Versus MD. NABI HUSSAIN AND 4 ORS	MR. N H MAZARBHUIYAN MR. N ISLAM MS. L WAJEEDA MR. M H SAIKIA	GA, ASSAM MR. A Y CHOUDHURY (R-5) MR. M K HUSSAIN MRS. S Y AHMED MR. T A CHOUDHURY (R-5) MR K U AHMED MS S Z HAYAT (R-4) MR. A AHMED M ALOM FOR CAVEATOR
50	I.A.(Civil)/2669/2023 in WP(C)/5161/2022	JAKIR AND 4 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. A ROSHID MS. T BEGUM	GA, ASSAM SC, REVENUE
	WITH WP(C)/5161/2022	JAKIR AND 4 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. A ROSHID MS. M R DEVI MS. T BEGUM	GA, ASSAM SC. REVENUE

51	WP(C)/3693/2023 B/O, WITH OFFICE NOTE	HAMIDA BEGUM @ HAMIDA KHATUN Versus THE STATE OF ASSAM AND 7 ORS	MR. A ALI MR. Y ALI	SC, P AND R.D. GA, ASSAM
52	WP(C)/3964/2023 FIXED	ANAMIKA NAHA AND 4 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. I H LASKAR MR. P K DEKA MD. S ALOM MR. P DAIMARY	SC, P AND R.D. GA, ASSAM
53	WP(C)/4796/2023 FIXED	MOKBUL HUSSAIN Versus THE STATE OF ASSAM AND 8 ORS	MR. M U MONDAL MS. N NASRIN MR A ALIM SK MR. A W MONDAL	GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 18/09/2023

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1)	MRS. V L SINGH	07-09-2023	To	10-11-2023
2)	MR P K KALITA	01-09-2023	To	20-09-2023
3)	MR. S K SAHARIAH	01-09-2023	To	30-09-2023
4)	MRS. R S CHOUDHURY	08-09-2023	To	19-09-2023
5)	DR. J. D. KHAUND	02-09-2023	To	30-09-2023
6)	MR. B NATH	14-09-2023	To	11-10-2023
7)	MR J DAS	08-09-2023	To	06-10-2023
8)	MR J C BORAH	11-09-2023	To	22-09-2023
9)	MR D K DAS	14-09-2023	To	21-09-2023
10)	MR S SARMA	09-09-2023	To	18-09-2023
11)	MR R GOENKA	11-09-2023	To	20-09-2023
12)	MR A GOENKA	11-09-2023	To	20-09-2023
13)	MR D C K HAZARIKA	13-09-2023	To	30-09-2023
14)	MS. T SOM	19-09-2023	To	20-09-2023
15)	MR. T ISLAM	04-09-2023	To	22-09-2023
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19)	MR. A CHAMUAH	18-09-2023	To	24-09-2023



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10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Monday, 18th September 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 02:00 PM]

BEFORE:

HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA

COURT NO: 6

[CIVIL BENCH-II]

THIS BENCH WILL SIT AT 2:00 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/4076/2023 B/O	GADADHAR DAS AND 11 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. A K DUTTA	SC, SEC. EDU.
2	WP(C)/3752/2023	GADADHAR DAS AND 11 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. R P KAKOTI SR. ADV. MR. A K DUTTA MR. B PURKAYASTHA	SC, SEC. EDU. SC, BTC
3	WP(C)/4439/2023 B/O	SIRAJ UDDIN Versus THE STATE OF ASSAM AND 4 ORS	MR H R CHOUDHURY S. TALUKDAR	SC, ELEM. EDU
4	WP(C)/4792/2023 FIXED	RIJU DAS Versus THE STATE OF ASSAM AND 4 ORS	MR. J KALITA MR. S KAR	SC, ELEM. EDU GA, ASSAM
5	WP(C)/5333/2023 B/O	RESHMA BEGUM Versus THE STATE OF ASSAM AND 5 ORS	MRS R BEGUM MS. S B CHOUDHURY MR. S K DAS	SC, ELEM. EDU GA, ASSAM
6	WP(C)/5352/2023 B/O	ABU SAHED MD GULZAR HUSSAIN Versus THE STATE OF ASSAM AND 5 ORS	MRS R BEGUM MS. S B CHOUDHURY MR. S K DAS	SC, ELEM. EDU GA, ASSAM
7	WP(C)/5371/2023	GOHIN KUMAR KULI Versus THE STATE OF ASSAM AND 2 ORS.	MS D BORGHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH MS M BORAH	SC, HIGHER EDU
8	WP(C)/5378/2023	HAREN KHOUND Versus THE STATE OF ASSAM AND 6 ORS	MR. R P SARMAH MR MINTU SAIKIA MS R DUTTA	SC, ELEM. EDU GA, ASSAM
9	WP(C)/5384/2023	RATNESWAR DAS Versus THE STATE OF ASSAM AND 3 ORS	MR R DHAR	SC, HIGHER EDU
10	WP(C)/5389/2023	JUGAL KISHORE BOWRI AND 6 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR B D DAS MR M J QUADIR MR S S ISLAM A K HANNAN	SC, HIGHER EDU SC, FINANCE
11	WP(C)/5392/2023 FIXED	FAZLA WAHID AHMED Versus THE STATE OF ASSAM AND 5 ORS.	MR. S ISLAM MR A HAWARI	SC, SEC. EDU. SC, SSA

12	WP(C)/5397/2023	HEMANTA KUMAR TAMULY Versus THE STATE OF ASSAM AND 2 ORS	MS D BORGOHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH	SC, ELEM. EDU SC, SCERT, ASSAM
13	WP(C)/5403/2023	FLORENCE BORGAYARY Versus THE STATE OF ASSAM AND 4 ORS	MR G RAHUL MR. D M NATH	GA, ASSAM SC, SEC. EDU.
14	WP(C)/5409/2023	ARIJIT SARKAR Versus THE STATE OF ASSAM AND 3 ORS	MR. D GOGOI	SC, HIGHER EDU SC, G U
15	WP(C)/5415/2023	JOYDEV DUTTA Versus THE STATE OF ASSAM AND 5 ORS	MR. I ALAM MR. T SK	SC, ELEM. EDU GA, ASSAM
16	WP(C)/5419/2023	TANKESWAR NATH Versus THE STATE OF ASSAM AND 3 ORS	MR B D DAS MR. B PURKAYASTHA	SC, ELEM. EDU
17	WP(C)/5421/2023	SHOHIDUL ISLAM MOLLAH Versus THE STATE OF ASSAM AND 8 ORS	MS. K JAIN	SC, ELEM. EDU GA, ASSAM
18	WP(C)/5426/2023	JITEN NEUPANE Versus THE STATE OF ASSAM AND 3 ORS	MR. S UPADHAY MR. M SHARMA	SC, ELEM. EDU GA, ASSAM
ADMISSION				
19	WP(C)/2705/2023 PART-HEARD,(PERSONAL APPEARANCE AT 2:00 PM), FIXED	SONU SINGH AND ANR Versus THE UNION OF INDIA AND 6 ORS	MR. R ALI MR M Z SHAH	GA, ASSAM MR. C K S BARUAH DY.S.G.I.
20	WP(C)/3975/2023 PART-HEARD,(PERSONAL APPEARANCE AT 2:00 PM), FIXED	KANAKLATA CHAUHAN AND 11 ORS Versus THE UNION OF INDIA AND 6 ORS	MR. R BORA	GA, ASSAM DY.S.G.I.
21	WP(C)/3976/2023 PART-HEARD,(PERSONAL APPEARANCE AT 2:00 PM), FIXED	SUMIT CHAUHAN AND 8 ORS. Versus THE UNION OF INDIA AND 6 ORS.	MR. R BORA MR ARINDAM BARUAH	GA, ASSAM DY.S.G.I.
22	WP(C)/539/2018 FIXED, WITH WP(C)/724/2009(D/O), WITH WP(C)/1103/2009(D/O)	MUSHARRAF HUSSAIN Versus THE STATE OF ASSAM	MR. A R SIKDAR MR. M H TALUKDAR MR A ALI	DR. B AHMED MR. P J PHUKAN GA, ASSAM MR. N HAQUE (R6, 8 AND 9) MR. K GOGOI (SC, HIGHER EDUCATION DEPT.) MR. A K AZAD (R6, 8 AND 9) MR. A K AZAD (R6, 8 AND 9) MR. S R BARBHUIYA (R6, 8 AND 9) MR M HUSSAIN (R6, 8 AND 9)
	WITH I.A.(Civil)/3087/2018 in WP(C)/539/2018	SHRI MINHAZ UDDIN AHMED Versus SHRI MUSHARRAF HUSSAIN AND 8 ORS.	DR. B U AHMED MR. A K AZAD	MR. A R SIKDAR
23	WP(C)/2144/2021 FIXED	SHAJAHAN ALI Versus THE STATE OF ASSAM AND 5 ORS	MR. B J GHOSH MD. S ISLAM MD. S ISLAM MS M DAS MR. MD S HOQUE MR. M DEKA	SC, ELEM. EDU MR J ABEDIN MR. S C BISWAS MS A DAS MR. F A HASSAN MR. P S BISWAS MR. P S BISWAS MS. J GHOSH L CHOUDHURY
24	WP(C)/2852/2021 FIXED	HEMANTA PEGU AND ANR Versus THE STATE OF ASSAM AND 2 ORS	MR. B CHETRI MR. K K PARASAR MR P BHATTACHARJYA	SC, AHSEC SC, AHSEC SC, SEC. EDU.
25	WP(C)/3258/2022 B/O	BONTI HAZARIKA Versus THE STATE OF ASSAM AND 3 ORS	MR. J LASKAR	GA, ASSAM SC, EDU

26	WP(C)/5501/2022 B/O	RUPSHI DAOBHANGI JUNIOR COLLEGE AND 9 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. U K NAIR MR B CHOUDHURY	SC, SEC. EDU. SC, FINANCE
27	WP(C)/6910/2022 B/O	ABDUL WAHAB Versus THE STATE OF ASSAM AND 5 ORS	MR. M DUTTA MS S DEV	SC, ELEM. EDU GA, ASSAM SC, AG MR. S K MEDHI SC, TREASURY
28	WP(C)/7191/2022 FIXED, WITH LCR	KHUDEJA KHATUN CHAUDHURY Versus THE STATE OF ASSAM AND 4 ORS	MR. K A MAZUMDER MR E AHMED	SC, ELEM. EDU SC, FINANCE
29	WP(C)/8342/2022 B/O	TANKESWAR BORUAH Versus THE STATE OF ASSAM AND 6 ORS.	MR. A SARMA MR. K KALITA MS. P KHOUND	SC, ELEM. EDU SC, AG SC, FINANCE
30	WITH WP(C)/2976/2023	TANKESWAR BORUAH Versus THE STATE OF ASSAM AND 3 ORS	MR. A SARMA MR. K KALITA MS G SWAMI	SC, ELEM. EDU
31	WP(C)/2850/2023 FIXED	JYOTI TAID Versus THE STATE OF ASSAM AND 4 ORS	MRS. K DEVI MS S A KHALIFA	GA, ASSAM SC, SEC. EDU.
32	WP(C)/3858/2023 FIXED	DR. KAMAL NARAYAN KALITA Versus THE UNION OF INDIA AND 5 ORS	MR. R MAZUMDAR MR P RAI MR H BEZBARUA MR. R DEKA MS T SARMAH	MR. A K DUTTA (r-1,2,3,4 AND 5)) MR. S SUTRADHAR (r-6) DY.S.G.I.
33	WITH WP(C)/7524/2022	DR. KAMAL NARAYAN KALITA Versus THE UNION OF INDIA AND 3 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MS. S. SAIKIA MR. R DEKA	MR. A K DUTTA (r-3,4) MR. A K DUTTA (r-3,4) DY.S.G.I.
34	WP(C)/4635/2023 FIXED	SUPRATIM BHATTACHARJEE Versus THE STATE OF ASSAM AND 3 ORS	MR J ABEDIN MD. A J ATIA MS J MARIYAM MS A H ATIA	SC, HEALTH AND F W
<u>ORDERS</u>				
35	Cont.Cas(C)/149/2020 B/O	R.K.CHANDRA SENA SINGHA Versus PREETAM SAIKIA AND 5 ORS.	MR. U K GOSWAMI	MR S M T CHISTIE MR. P K BORAH (R1) MS. N PHUKAN (R1)
36	Cont.Cas(C)/194/2022 FIXED	BHAIRAB KUMAR MEDHI AND 3 ORS Versus PREETOM SAIKIA, IAS AND ORS.	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS	MR. N J KHATANIANR SC, SEC. EDU.
37	Cont.Cas(C)/564/2022 B/O	AKRAM UDDIN LASKAR Versus MAMATA HOJAI, AES	MR. N S LASKAR MR. A H M R CHOUDHURY MR. J LASKAR MR R DAS	
38	Cont.Cas(C)/779/2022 B/O	GOKUL BORAH Versus PRITHWISH KUMAR CHAKI AND 2 ORS	MR MINTU SAIKIA	MR S M T CHISTIE MR. R MAZUMDAR SC, SEC. EDU.
39	Cont.Cas(C)/564/2023	MOMER ALI SHEIKH Versus SMTI. SURANJANA SENAPATI	MR. J AHMED MS A HUSSAIN H G DAISY	
40	Cont.Cas(C)/565/2023	ANIL CHANDRA SARKAR Versus NARAYAN KONWAR	MR. I H LASKAR MR. P K DEKA MD. S ALOM MR J H LASKAR MR. M S ALAM MR. P DAIMARY MR. R. KARIM	
41	Cont.Cas(C)/568/2023	ECHAHOQUE ALI AND ANR Versus SURANJANA SENAPATI	MR. R ISLAM MR G U AHMED	
42	I.A.(Civil)/1399/2023 FIXED in WP(C)/6770/2022	DR. BINOY CHANDRA SARMA, Versus THE STATE OF ASSAM AND 5 ORS	MR G PATHAK	SC, HIGHER EDU SC, AG SC, FINANCE

WITH

WP(C)/6770/2022

DR. BINOY CHANDRA SARMA

MR. B SARMAH

SC, HIGHER EDU

Versus

THE STATE OF ASSAM AND 5 ORS

MR G PATHAK

SC, FINANCE

MS K DEKA

43 WP(C)/3504/2023

B/O

GOKUL BORAH

MR MINTU SAIKIA

SC, ELEM. EDU

Versus

THE STATE OF ASSAM AND 5 ORS

GA, ASSAM

SC, AG

MR D MAHANTA (r-5)

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LEAVE NOTE OF ADVOCATES FOR 18/09/2023

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1)	MRS. V L SINGH	07-09-2023	To	10-11-2023
2)	MR P K KALITA	01-09-2023	To	20-09-2023
3)	MR. S K SAHARIAH	01-09-2023	To	30-09-2023
4)	MRS. R S CHOUDHURY	08-09-2023	To	19-09-2023
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8)	MR J C BORAH	11-09-2023	To	22-09-2023
9)	MR D K DAS	14-09-2023	To	21-09-2023
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19)	MR. A CHAMUAH	18-09-2023	To	24-09-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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Web: ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Monday, 18th September 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA
HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 7

[SPECIAL DIVISION BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	CRL.A(J)/102/2023	KHAGEN SAIKIA Versus THE STATE OF ASSAM	MR. N M DUTTA LEGAL AID COUNSEL	
ORDERS				
2	I.A.(Civil)/551/2020 WITH OFFICE NOTE, FIXED in Mat.App./608/2020 WITH Mat.App./608/2020 (Filing Number)	XXXXXXX Versus XXXXXXX XXXXXXX Versus XXXXXXX	MR. L K BORAH MR. J PAWE	
3	CrI.A./200/2021 WITH OFFICE NOTE, LCR 4 FILES, P.B.-2, FIXED	NAKUL KALITA Versus THE STATE OF ASSAM AND ANR.	MR. Y S MANNAN MR. DITUL DAS MR S K MEDHI MR D J DEKA MR. R RAHMAN MR. B J TALUKDAR	PP, ASSAM
4	I.A.(CrI.)/837/2022 WITH OFFICE NOTE, LCR 4 FILES, P.B.-2, FIXED in CrI.A./351/2022 WITH CrI.A./351/2022	HARIHAR THAKURIA Versus THE STATE OF ASSAM AND ANR. HARIHAR THAKURIA Versus THE STATE OF ASSAM AND ANR.	MR. A CHAUDHURY MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN MR. A CHAUDHURY MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM PP, ASSAM
5	Mat.App./3/2023 WITH LCR 4 FILES, B/O WITH I.A.(Civil)/2103/2023 in Mat.App./3/2023	XXXXXXX Versus XXXXXXX XXXXXXX Versus XXXXXXX	MR G DAS MR. S SHARMA MS. P TALUKDAR MR B K JAIN	MR B K JAIN MR G DAS
6	Mat.App./19/2023 WITH LCR, B/O	XXXXXXX Versus XXXXXXX	MRS. R MOMTAZ H M I HOQUE MR R HOQUE	

7	Crl.A./149/2023 WITH LCR 5 FILES WITH I.A.(Crl.)/348/2023 in Crl.A./149/2023	HASANUR RAHMAN Versus THE STATE OF ASSAM AND ANR. HASANUR RAHMAN Versus THE STATE OF ASSAM AND ANR.	MR. A AHMED U U KHAN MR A AHMED MR. A AHMED U U KHAN MR A AHMED	MR. B HALDAR ((R-2) PP, ASSAM PP, ASSAM
8	Crl.A./158/2023 O Y 10 M 7 D :WITH OFFICE NOTE, LCR 5 FILES, B/O WITH I.A.(Crl.)/374/2023 in Crl.A./158/2023	AWADESH CHOUHAN AND 2 ORS. Versus THE STATE OF ASSAM AND ANR. AWADESH CHOUHAN AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	ALHAJJ I UDDIN MR. B P BORAH MRS. R MOMTAZ MR. M A LASKAR MR P J DUTTA S AHMED MR R S RONGHANG MR R HOQUE MR. B P BORAH MR P J DUTTA MR R S RONGHANG	PP, ASSAM PP, ASSAM
9	Crl.A./267/2023 WITH OFFICE NOTE, LCR 4 FILES WITH I.A.(Crl.)/628/2023 in Crl.A./267/2023	SATISH RAY (MANDAL) @ SATISH MANDAL @ SATISH CH RAY Versus THE STATE OF ASSAM AND ANR. SATISH RAY (MANDAL) @ SATISH MANDAL @ SATISH CH RAY Versus THE STATE OF ASSAM AND ANR.	MR. R ALI MR H A AHMED MR. R ALI MR H A AHMED	PP, ASSAM PP, ASSAM
10	I.A.(Crl.)/849/2023 in Crl.A./85/2023 WITH Crl.A./85/2023	KAMAL DIHINGIA Versus THE STATE OF ASSAM, KAMAL DIHINGIA Versus THE STATE OF ASSAM	MR. A C BURAGOHAIN MR. A C BURAGOHAIN MR R SINGH	PP, ASSAM PP, ASSAM
11	I.A.(Crl.)/863/2023 in CRL.A(J)/9304/2023 WITH CRL.A(J)/9304/2023 (Filing Number)	ROHI SARKAR Versus THE STATE OF ASSAM AND ANR. ROHI SARKAR Versus THE STATE OF ASSAM AND ANR. E	MS. M BARMAN (LEGAL AID COUNSEL) MS. M BARMAN	PP, ASSAM PP, ASSAM
12	I.A.(Civil)/2742/2023 CAVT. NO.09642/023, in Mat.App./10736/2023 WITH Mat.App./10736/2023 (Filing Number)	XXXXXXX Versus XXXXXXX XXXXXXX Versus XXXXXXX	DR. N DEKA MS P CHAKRABORTY DR. N DEKA	MR. R K BHUYAN MR A ZAMAN FOR CAVEATOR
13	I.A.(Civil)/2744/2023 CAVT. NO.09652/023, in Mat.App./10867/2023 WITH Mat.App./10867/2023 (Filing Number)	XXXXXXX Versus XXXXXXX XXXXXXX Versus XXXXXXX	DR. N DEKA MS P CHAKRABORTY DR. N DEKA	MR. R K BHUYAN MR A ZAMAN FOR CAVEATOR
HEARING				
14	Death Sentence Ref./5/2018 WITH LCR 2 BUNDLES, P.B.-8, FIXED WITH	NATIONAL INVESTIGATION AGENCY (NIA) Versus BISHNU NARZARY ANR. SRI NITUL DAIMARY @ NAIHAB Versus THE NATIONAL INVESTIGATION AGENCY (NIA)	SC, NIA MR. M SARANIA MR. S U AHMED MS. I KEITZAR	MR N DUTTA (R2) MR. N N B CHOUDHURY (R2) MR. N SARKAR (R2)
15	Crl.A./342/2018			SC, NIA

16	WITH Crl.A./358/2018	SRI AJOY BASUMATARY @ B. BUHUM Versus NATIONAL INVESTIGATION AGENCY AND ANR	MR N DUTTA MR. N N B CHOUDHURY MR. N SARKAR MR D P SAHU MR. A PHUKAN	PP, ASSAM SC, NIA
	WITH I.A.(Crl.)/945/2018 in Crl.A./358/2018	SRI AJOY BASUMATARY @ B. BUHUM Versus NATIONAL INVESTIGATION AGENCY AND ANR	MR N DUTTA MR. N N B CHOUDHURY MR. N SARKAR MR D P SAHU MR. A PHUKAN	PP, ASSAM SC, NIA
	WITH I.A.(Crl.)/483/2020 in Crl.A./358/2018	NATIONAL INVESTIGATION AGENCY(NIA) Versus AJOY BASUMATARY @ B BUHUM AND ANR.	MR. S.C. KEYA(SC, NIA)	PP, ASSAM
17	WITH Crl.A./93/2019	BISHNU NARZARY @ N. BERAMA Versus THE NATIONAL INVESTIGATING AGENCY (NIA)	MR. M SARANIA MD. S U AHMED MS. I KEITZAR	SC, NIA
18	WITH Crl.A./171/2019	SRI SANJU BORDOLOI Versus THE NATIONAL INVESTIGATION AGENCY	MR. B PRASAD MR K K KALITA MS R HALOI	SC, NIA
19	Crl.A./82/2018 WITH OFFICE NOTE, LCR 6 FILES, P.B.-2, FIXED	MUSTAK ALI @ GOLAP MOSTAFA @ GOLAM MOSTAFA Versus THE STATE OF ASSAM AND ANR	MR. B K MAHAJAN MR N J DAS MR. R ALI MR. A CHOUDHURY MR. N MAHAJAN MR. P K DAS	MR S M ABDULLAH P(R-2) MR. R ISLAM(R-2) MR. A M KHAN MR. S RAHMAN(R-2) MR A HAQUE MR. R I DEWAN PP, ASSAM
20	WITH Crl.A./85/2018	AMIR BHUYAN @ AMIR ALI BHUYAN AND 6 ORS Versus THE STATE OF ASSAM AND ANR	MR. B K MAHAJAN MR. N ZAMAN MR. A M BORA (A 2-7) MR. N ALAM MR. A GANGULY MR N J DAS MR. R ALI MR A HAQUE (A 2-7) MR A CHOUDHURY MR T CHHETRI MR. N MAHAJAN MR. V A CHOWDHURY (A 2-7) MR P K DAS	MR S M ABDULLAH P(R-2) MR R ISLAM(R-2) MR S RAHMAN(R-2) PP, ASSAM
	WITH I.A.(Crl.)/1038/2019 in Crl.A./85/2018	TAIJUDDIN BHUYAN Versus THE STATE OF ASSAM AND ANR	MR. P K DAS MR. R ALI MR A CHOUDHURY MR. N MAHAJAN	MR S M ABDULLAH P (R-2) MR. S RAHMAN (R-2) MD R ISLAM(R-2) PP, ASSAM
21	Crl.A./360/2019 <u>4 Y 4 M 27 D</u> :WITH LCR 4 FILES, P.B.-2, FIXED	SHRI RAM MILAN AND ANR Versus THE UNION OF INDIA AND ANR	MS. S K NARGIS MS B HAZARIKA MS N DAS MS. A MESEN	SC, NCB
	WITH I.A.(Crl.)/282/2021 in Crl.A./360/2019	ABDUL KALAM Versus THE UNION OF INDIA AND ANR	MS. S K NARGIS MS. A MESEN	MR. S C KEYAL SC, NCB
22	WITH Crl.A./288/2019	MD. MUJIBUR RAHMAN Versus NARCOTICS CONTROL BUREAU	MR H R A CHOUDHURY MR. I A HAZARIKA MR F U BARBHUIYA MR. A AHMED MR. I U CHOWDHURY	SC, NCB

23 **WITH** Crl.A./393/2019 MD. SOHRAB KHAN **Versus** MR. A KHAN SC, NCB
THE UNION OF INDIA AND ANR MR. P K DAS
MS. S K NARGIS
MR. D BORA
MS N DAS
MS. A MESEN
MR A K AZAD
MS S CHOUDHURY

WITH I.A.(Crl.)/256/2021 SOHRAB KHAN MS. A MESEN SC, NCB
in Crl.A./393/2019 **Versus**
THE UNION OF INDIA AND ANR.

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LEAVE NOTE OF ADVOCATES FOR 18/09/2023

1)	MRS. V L SINGH	07-09-2023	To	10-11-2023
2)	MR P K KALITA	01-09-2023	To	20-09-2023
3)	MR. S K SAHARIAH	01-09-2023	To	30-09-2023
4)	MRS. R S CHOUDHURY	08-09-2023	To	19-09-2023
5)	DR. J. D. KHAUND	02-09-2023	To	30-09-2023
6)	MR. B NATH	14-09-2023	To	11-10-2023
7)	MR J DAS	08-09-2023	To	06-10-2023
8)	MR J C BORAH	11-09-2023	To	22-09-2023
9)	MR D K DAS	14-09-2023	To	21-09-2023
10)	MR S SARMA	09-09-2023	To	18-09-2023
11)	MR R GOENKA	11-09-2023	To	20-09-2023
12)	MR A GOENKA	11-09-2023	To	20-09-2023
13)	MR D C K HAZARIKA	13-09-2023	To	30-09-2023
14)	MS. T SOM	19-09-2023	To	20-09-2023
15)	MR. T ISLAM	04-09-2023	To	22-09-2023
16)	MR. N HOQUE	14-09-2023	To	13-10-2023
17)	MS. B BHUYAN	14-09-2023	To	29-09-2023
18)	MR. K N CHOUDHURY	18-09-2023	To	22-09-2023
19)	MR. A CHAMUAH	18-09-2023	To	24-09-2023



THE GAUHATI HIGH COURT AT GUWAHATI

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10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Monday, 18th September 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 7

**[THIS BENCH WILL SIT AFTER RISING OF
SPECIAL DIVISION BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	Review.Pet./99/2023 WP(C) 1749/2022(D/O)	GABINDA DEB Versus BIJOY KRISHNA DAM AND 5 ORS.	MR H R A CHOUDHURY MR F U BARBHUIYA MR. M A CHOUDHURY MR. M ALAM	
2	I.A.(Civil)/2765/2023 WP(C) 3819/2018 WP(C) 3291/2018 WP(C) 3616/2019 (ALL D/O) FIXED in Review.Pet./21/2023 WITH Review.Pet./21/2023	DIPAK PATOWARY Versus HIMANGSHU KUMAR DAS AND 13 ORS.	MR. D P BORAH MR U GHOSH MR. M NATH, SR. ADV MR. D P BORAH MR. A BHATTACHARJEE D J CHAKMA	MR. P MAHANTA SC, TRANSPORT MR. P MAHANTA SC, APSC MR. A SARMA MR. B CHOUDHURY MR. S CHOUDHURY MR. K KALITA MS. M D BORAH, SC, TRANSPORT DEPTT. MR. P MAHANTA (R1) MR. R B GOHAIN (R1) MR. R B GOHAIN (R1) MR E SHITIRI MS C DAS (R1) F. K. AHMED (R1)

LEAVE NOTE OF ADVOCATES FOR 18/09/2023

1)	MRS. V L SINGH	07-09-2023	To	10-11-2023
2)	MR P K KALITA	01-09-2023	To	20-09-2023
3)	MR. S K SAHARIAH	01-09-2023	To	30-09-2023
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5)	DR. J. D. KHAUND	02-09-2023	To	30-09-2023
6)	MR. B NATH	14-09-2023	To	11-10-2023
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9)	MR D K DAS	14-09-2023	To	21-09-2023
10)	MR S SARMA	09-09-2023	To	18-09-2023

11)	MR R GOENKA	11-09-2023	To	20-09-2023
12)	MR A GOENKA	11-09-2023	To	20-09-2023
13)	MR D C K HAZARIKA	13-09-2023	To	30-09-2023
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17)	MS. B BHUYAN	14-09-2023	To	29-09-2023
18)	MR. K N CHOUDHURY	18-09-2023	To	22-09-2023
19)	MR. A CHAMUAH	18-09-2023	To	24-09-2023



THE GAUHATI HIGH COURT AT GUWAHATI

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[For Monday,18th September 2023]

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE AJIT BORTHAKUR

COURT NO: 9

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
1	Bail Appln./3194/2023 B/O	BUDDESWAR UZIR @ BABU UZIR Versus THE STATE OF ASSAM AND ANR.	MR. S BORA MS J RAJKUMARI	PP, ASSAM
MOTION (BA)				
2	Bail Appln./3249/2023	HABIBUR RAHMAN Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MS L RAHMAN MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
3	Bail Appln./3250/2023	RAJU PAUL Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. M HOQUE MR. S I TALUKDAR	PP, ASSAM
4	Bail Appln./3254/2023	HAMIDUL ISLAM Versus THE STATE OF ASSAM	MR. T SK MR. RASHIDUL ISLAM MR J I MONDAL	PP, ASSAM
5	Bail Appln./3255/2023	SHABBIR AHMED @ SOBIR AHMED Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR J M SULAIMAN MR. I U CHOWDHURY	PP, ASSAM
6	Bail Appln./3256/2023	DINGSAN K SANGMA Versus THE STATE OF ASSAM	MR. N K KALITA MR D DEKA	PP, ASSAM
7	Bail Appln./3260/2023	PARVEEZ ROBBANI Versus THE STATE OF ASSAM AND ANR	MR G CHAMUAH MR J A AHMED	PP, ASSAM
8	Bail Appln./3261/2023	MUKUNDRA UPADHYAY Versus THE STATE OF ASSAM	MR M H AHMED I AMIN MS K PAME T PABIN MS. N SULTANA	PP, ASSAM
9	Bail Appln./3267/2023	AFAZ ALI Versus THE STATE OF ASSAM	MR. N K KALITA MR D DEKA	PP, ASSAM
10	Bail Appln./3268/2023	ASEMONG THUPITOR Versus THE STATE OF ASSAM	MR. SURAJIT DAS A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN	PP, ASSAM
11	Bail Appln./3270/2023	SUKUR ALI Versus THE STATE OF ASSAM AND ANR.	MR Z RAHMAN MR S PRODHANI	PP, ASSAM

12	Bail Appln./3273/2023	BATEN ALI Versus THE STATE OF ASSAM	MR. K MIRA	PP, ASSAM
13	Bail Appln./3274/2023	KAMKHOJIM Versus THE STATE OF ASSAM	MR S DEWRI MR P SONOWAL MR A DEKA	PP, ASSAM
14	Bail Appln./3275/2023	HAFIJUL MANDAL Versus NARCOTICS CONTROL BUREAU	MR D K MEDHI P BORUAH	SC, NCB
15	Bail Appln./3276/2023	ROHIT RAY Versus THE STATE OF ASSAM AND ANR	MR R A AHMED MR M AHMED MR B ISLAM MR M K DAS	PP, ASSAM
16	Bail Appln./3277/2023	RUHUL ALI Versus THE STATE OF ASSAM AND ANR	MRS. P B HAZARIKA MR. S Ali	PP, ASSAM
17	Bail Appln./3278/2023	NOZRUL ISLAM @ NAZRUL ISLAM AND ANR Versus THE STATE OF ASSAM	MR. L R MAZUMDER MR. A Z AHMED	PP, ASSAM
18	Bail Appln./3279/2023	MD FAYZIL HOQUE @ MAMU Versus THE STATE OF ASSAM AND ANR	MD K RAHMAN	PP, ASSAM
19	Bail Appln./3281/2023	SHAHAJUDDIN AHMED @ SHAHAJUDDIN Versus THE STATE OF ASSAM AND ANR	MR. M ALI MR. R ISLAM H R KHAN	PP, ASSAM
20	Bail Appln./3282/2023	AMIT MEDHI Versus THE STATE OF ASSAM	MR. A MANNAF MD A S ALI	PP, ASSAM
21	Bail Appln./3284/2023	MD. RAMIJUDDIN Versus THE STATE OF ASSAM	MR. N N B CHOUDHURY MS. K DEY MR. S KAR	PP, ASSAM
22	Bail Appln./3286/2023	AFTAB HUSSAIN MAZUMDAR Versus THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	PP, ASSAM
23	Bail Appln./3288/2023	OINAM SINGHACHANDRA SINGH Versus THE UNION OF INDIA	MR. D SARMAH MR A AHMED S. J. SAHARIAH B. D. KAKATI	SC, DRI
24	Bail Appln./3292/2023	SAHADEB DEBNATH AND ANR Versus UNION OF INDIA	MR. A M BORA MRS. R RONGMEI MS. J GHOSH	PP, ASSAM
25	Bail Appln./3293/2023	PANKAJ RAY Versus THE STATE OF ASSAM	MR T H HAZARIKA MR M CHETIA MR A RASHID D ROY	PP, ASSAM
26	Bail Appln./3294/2023	SURESH RAI Versus THE STATE OF ASSAM AND ANR.	MR. S K SINGH MR B PUSHILAL	PP, ASSAM
27	Bail Appln./3296/2023	RAFE @ MD. RAFI AND Versus UNION OF INDIA	MS. S K NARGIS MS S BEGUM MS N SULTANA	SC, NCB
28	Bail Appln./3297/2023	AZAHAR UDDIN Versus THE STATE OF ASSAM AND ANR	MOTIUR RAHMAN MR. A S TAPADER	PP, ASSAM
29	Bail Appln./3300/2023	KUNGRI TAROPI Versus THE STATE OF ASSAM AND ANR.	MRS DIPANJALI BORPUJARI	PP, ASSAM
<u>MOTION</u>				
30	Crl.Rev.P./609/2022	TIKEN DAS Versus THE STATE OF ASSAM	MS. T SOM MR H DAS MS. U HAZARIKA MR. P TELI	PP, ASSAM
31	AB/3184/2023	SUDIP DAS @ ASHISH DAS Versus THE STATE OF ASSAM	MR. B HALDAR R L CHUTIA MS S. BASAK	PP, ASSAM

32	AB/3187/2023	ABDUL MAZID Versus THE STATE OF ASSAM	MR. R P SARMAH MR. P N SHARMA	PP, ASSAM
33	AB/3188/2023	ABUL HUSSAIN AND ANR Versus THE STATE OF ASSAM	MR. L R MAZUMDER MR. A Z AHMED	PP, ASSAM
34	AB/3196/2023	NUR FARUK Versus THE STATE OF ASSAM AND ANR	MR. M ISLAM	PP, ASSAM
35	AB/3199/2023	PRANAB DIHINGIA Versus THE STATE OF ASSAM AND ANR	MR A KHANIKAR R L CHUTIA	PP, ASSAM
<u>BAIL HEARING (BA)</u>				
36	Bail Appln./2548/2023 FIXED	SAHINUR ALI @ SHAHINUR ISLAM Versus THE STATE OF ASSAM AND ANR	MR. A M KHAN MR. R I DEWAN	PP, ASSAM
37	Bail Appln./2779/2023 WITH OFFICE NOTE, FIXED	NUR MOHAMMAD RAHMAN @ NUR MOHAMMAD @ BABUL AND ANR. Versus THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM
WITH				
38	AB/2736/2023	EJAJUL HOQUE Versus THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM
39	Bail Appln./2832/2023 FIXED	AHMED ALI @ AHMAD ALI Versus THE STATE OF ASSAM	DR. B AHMED MR. N HAQUE MR K UDDIN MR. A K AZAD	PP, ASSAM
40	Bail Appln./2942/2023 FIXED	BAHARUL ISLAM Versus THE STATE OF ASSAM	MR M AHMED A. K. KANU MR A. ALI	PP, ASSAM
<u>BAIL HEARING</u>				
41	AB/577/2023 FIXED	ABDUL MALEK @ MALEK ALI AND ANR Versus THE STATE OF ASSAM AND ANR.	MR G CHAMUAH MR J A AHMED	PP, ASSAM
42	AB/1011/2023 FIXED	MONIRUL HOSSAIN @ MONIRUL ALI Versus THE STATE OF ASSAM	Ms. R. R. BORAH MR. A A R KARIM MR. A DEB	PP, ASSAM
43	AB/1052/2023 FIXED	NOORE MUZASSIM Versus THE STATE OF ASSAM	MR K THAKUR MR D MEDHI MR. S. PEGU	PP, ASSAM MR. A HASAN SC, FOREST
44	AB/1219/2023 FIXED	EA HABIZUR ROHMAN @ HABIZUR RAHMAN AND ANR Versus THE STATE OF ASSAM	MR G U AHMED MR M Z SHAH	PP, ASSAM
45	AB/1471/2023 FIXED	MUNJEL HUSSAIN @ MD. MUNZEL HUSSAIN @ ABBU Versus THE STATE OF ASSAM	MR D TALUKDAR MR. K MOHAMMED	PP, ASSAM
46	AB/2481/2023 FIXED	CHAN MIAH Versus THE STATE OF ASSAM	MR. M KHAN MR A K DAS MS J AKTAR	PP, ASSAM
47	AB/2630/2023 WITH OFFICE NOTE, LCR FILE, FIXED	SHYAMSUNDAR MONDAL Versus THE STATE OF ASSAM	MR A A DEWAN MS S RAJBONGSHI S N ULLAH	PP, ASSAM
48	AB/2759/2023 FIXED	HATEM ALI Versus THE STATE OF ASSAM	MR. T J MAHANTA MR. A BORUA MR T GOGOI	PP, ASSAM
49	AB/2834/2023 FIXED	SHAHIDUL ISLAM AND 3 ORS Versus THE STATE OF ASSAM	MR. J AHMED MS A HUSSAIN R BEGUM H G DAISY MR. R ISLAM MR N ZAMAN	PP, ASSAM

50	AB/2928/2023 WITH OFFICE NOTE, FIXED	MOHAMMAD SHEIKH @ MOHAMMAD MONDAL Versus THE STATE OF ASSAM AND ANR.	MAHIBUR RAHMAN MR. A RAHMAN MS A AHMED	PP, ASSAM
<u>ORDERS</u>				
51	I.A.(CrI.)/554/2022 in CrI.Rev.P./7708/2022	DAITHUN DAIMARY Versus THE STATE OF ASSAM AND ANR	MR. M K BORO	PP, ASSAM
	WITH CrI.Rev.P./7708/2022 (Filing Number)	DAITHUN DAIMARY Versus THE STATE OF ASSAM AND ANR (A)	MR. M K BORO	
52	I.A.(CrI.)/655/2022 WITH OFFICE NOTE, LCR 4 FILES, B/O in CrI.A./129/2021	RAUSAN ALI MANDAL @ RAUSON ALI MANDAL Versus THE STATE OF ASSAM AND ANR.		PP, ASSAM
	WITH CrI.A./129/2021	RAUSAN ALI MANDAL @ RAUSON ALI MANDAL Versus THE STATE OF ASSAM AND ANR.	MR. N UDDIN S I AKAND MR S K CHHETRY MR. M A MONDAL	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 18/09/2023

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1)	MRS. V L SINGH	07-09-2023	To	10-11-2023
2)	MR P K KALITA	01-09-2023	To	20-09-2023
3)	MR. S K SAHARIAH	01-09-2023	To	30-09-2023
4)	MRS. R S CHOUDHURY	08-09-2023	To	19-09-2023
5)	DR. J. D. KHAUND	02-09-2023	To	30-09-2023
6)	MR. B NATH	14-09-2023	To	11-10-2023
7)	MR J DAS	08-09-2023	To	06-10-2023
8)	MR J C BORAH	11-09-2023	To	22-09-2023
9)	MR D K DAS	14-09-2023	To	21-09-2023
10)	MR S SARMA	09-09-2023	To	18-09-2023
11)	MR R GOENKA	11-09-2023	To	20-09-2023
12)	MR A GOENKA	11-09-2023	To	20-09-2023
13)	MR D C K HAZARIKA	13-09-2023	To	30-09-2023
14)	MS. T SOM	19-09-2023	To	20-09-2023
15)	MR. T ISLAM	04-09-2023	To	22-09-2023
16)	MR. N HOQUE	14-09-2023	To	13-10-2023
17)	MS. B BHUYAN	14-09-2023	To	29-09-2023
18)	MR. K N CHOUDHURY	18-09-2023	To	22-09-2023
19)	MR. A CHAMUAH	18-09-2023	To	24-09-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Monday,18th September 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 10

[CIVIL BENCH-I]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
TOP OF THE LIST			
1 MFA/19/2009 (HEARING), WITH LCR	ORIENTAL INSURANCE CO. LTD. Versus SHRI SATINDRA KALOWAR and ANR.	MS.M CHOUDHURY MR.D BARUAH MR.M CHOUDHURY MR.D CHAKRABORTY MR.S DUTTA	
2 MFA/7/2010 (HEARING), WITH LCR	ORIENTAL INSURANCE CO. LTD. Versus MD. NAJAR ALI @ NASAR ALI and ANR,	MR.D BARUA MS.M CHOUDHURY MR.S DUTTA MS.R KAUR	MR.S K BARKATAKI MRM RAHMAN MS.S RAHANA(R-1) MR.D BORA MRS.H AHMED(R-1) MR.A MATIN(R-1) MR.E SHARMA
MOTION			
3 Tr.P.(C)/87/2023	SUSHANTO BISWAS AND 2 ORS. Versus ADITI DAS	MR. S P CHOUDHURY MR B DAS MR K BISWAKARMA MS B DEVI MR. S. J. SARKAR	
4 CRP/146/2023	UTPAL RAJKHOWA Versus JAGAT DAS AND 6 ORS	MR. K N CHOUDHURY MR. R J DAS	
5 CRP/147/2023	PARAMA SARMA AND ANR Versus SMT. JYOTI NEOG AND ANR	MR. K R BORA MR D CHUTIA R GOGOI	
6 CRP(IO)/292/2023	SAMOSTOBHAN BIBI AND 8 ORS. Versus HASHEM ALI @ HASEN ALI AND 5 ORS	J TALUKDAR MR. R ALI	
7 CRP(IO)/294/2023	MD. GOWHAR KHAN Versus SANOWAR HUSSAIN	MR. N SARKAR MR P K BASU MR A BANERJEE	
8 CRP(IO)/295/2023	SMTI. NIRUPAMA BORA Versus MD. MOTI ULLA KHAN AND 3 ORS	MR. P S DEKA MR. B K BHAGAWATI MS B LAHKAR MR B S DEKA	
9 CRP(IO)/296/2023	SUHAS CHAKRABORTY Versus DEBDULAI PURKAYASTHA AND 28 ORS.	MR. S K GHOSH MS F AHMED	

10	CRP(IO)/297/2023	HINDUSTHAN EARTHMOVERS Versus T K ENGINEERING CONSORTIUM PVT LTD AND ANR	MR G N SAHEWALLA MR N ANIX SINGH MR M SAHEWALLA MR H K SARMA MS K BHATTACHARYYA	
11	CRP(IO)/298/2023 CAVT. NO.06172/023,	MANASH JYOTI RAJKHOWA Versus SMTI RUNI SONOWAL	MR. A R BHUYAN MR S ABDULLAH	MS P HUJURI (FOR CAVEATOR) MR A BHATRA (FOR CAVEATOR)
12	CRP(IO)/299/2023	ON THE DEATH OF MD. ADAR ALI Versus MD SAMIR ALI	MR. SHEELADITYA	
13	CRP(IO)/300/2023	SAJDA TABASUM AND ANR Versus IMRAN KHAN	MR S PARASHAR	
14	CRP(IO)/301/2023	MUSTT NAZIMA KHATUN AND 3 ORS Versus EASTERN AGRO PROCESSING AND TEA WAREHOUSING CO OPERATIVE SOCIETY LTD	MR. SHEELADITYA	
<u>ADMISSION</u>				
15	FAO/62/2023 WITH I.A.(Civil)/2748/2023 in FAO/62/2023	JITENDRA KUMAR BARUAH AND ANR. Versus SRI RANJIT DAS AND ORS	MR. S SAHU P KAKATI MS A ROY	
16	FAO/63/2023	JITENDRA KUMAR BARUAH AND ANR. Versus SRI RANJIT DAS AND ORS. RUPTI OJAH Versus SARASWATI OJAH AND 5 ORS.	MR. S SAHU P KAKATI MS A ROY MR G BORDOLOI MS. J BURAGOHAIN MR. A METO MS A MESEN	
17	MFA/83/2023	BHEDA BARO AND 2 ORS. Versus THE UNION OF INDIA	MR J MOLLAH MRS. A BHANU MS. S P DAS	DY.S.G.I.
18	MFA/84/2023	DILIP SAHA AND 2 ORS. Versus THE UNION OF INIDA	MR J MOLLAH MRS. A BHANU MS. S P DAS	DY.S.G.I.
19	MACApp./339/2023 WITH I.A.(Civil)/2489/2023 in MACApp./339/2023	ICICI LOMBARD GENEAL INSURANCE COMPANY LTD. Versus BIMALA KHATUN AND 5 ORS. H	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MR. S Ali (R 1-4)
20	MACApp./365/2023	ICICI LOMBARD GENEAL INSURANCE COMPANY LTD. Versus BIMALA KHATUN AND 5 ORS. H NAMALI @ NAMITA DAS AND 3 ORS. Versus NATIONAL INSURANCE COMPANY LTD. AND 2 ORS.	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR MR. A R AGARWALA MS. R LAILA MD. K ALI	MR. S Ali (R 1-4)
21	MACApp./366/2023	EAJUL HOQUE Versus UNITED INDIA INSURANCE COMPANY LIMITED AND 2 ORS.	MR. DITUL DAS	
<u>FOR HEARING U/O XLI RULE II C.P.C.</u>				
22	RSA/167/2023 WITH I.A.(Civil)/2752/2023 in RSA/167/2023	MONIKANTA KALITA AND ANR. Versus BIJOY CHANDRA KALITA AND 2 ORS. MONIKANTA KALITA AND ANR. Versus BIJOY CHANDRA KALITA AND 2 ORS	MR. M DUTTA MR. N UDDIN MR. M ISLAM MR. S K CHETRY MR. M DUTTA MR. N UDDIN MR. M ISLAM MR. S K CHETRY	

23	RSA/170/2023	INDRA DUTTA AND ANR. Versus HITESH DIHINGIA	MR R SENSUA MR D BORAH	
24	RSA/171/2023	TROILUKYA GOHAIN BARUAH Versus PUTALI GOHAIN BARUAH AND ANR.	MR. T J MAHANTA MR. A K GUPTA MR. R ALI MR M KALITA	
25	RSA/172/2023	BIJOY BHUSHAN ROY AND 2 ORS Versus RANJIT ROY AND 2 ORS.	MR. B C DAS MR. S H RAHMAN	GA, ASSAM
	WITH I.A.(Civil)/2804/2023 in RSA/172/2023	BIJOY BHUSHAN ROY AND 2 ORS Versus RANJIT ROY AND 2 ORS.	MR. B C DAS MR. S H RAHMAN	GA, ASSAM
26	RSA/173/2023	GANIA RABIDAS @ MONI RABIDAS Versus GULABI RABIDAS AND 16 ORS	MR. S K GHOSH MS F AHMED	
ORDERS				
27	RFA/36/2017 WITH LCR	ON THE DEATH OF RAM NIRANJAN BAWRI HIS LEGAL HEIRS AND REP. AJAI BAWARI AND ORS Versus DR. MONOHAR BAWRI AND ORS	MS. K YADAV MR. D BARUAH MR. A KABRA MR. A I Ali MR. R L YADAV MS. A BARUA	MR. A GOYAL, R MR. A CHOUDHURY, R MR. J P MORE, R MR. A GOEL
28	I.A.(Civil)/146/2018 in RSA/17/2018	SMTI BHUBANESWARI @ BHUBANE CHOUDHURY AND ORS Versus SRI SARAL KR. CHAKRABORTY AND ORS	MR. S K SAHARIAH MR. M DAS MR D C NATH	
	WITH RSA/17/2018	SMTI BHUBANESWARI @ BHUBANE CHOUDHURY AND ORS Versus SRI SARAL KR. CHAKRABORTY AND ORS	MR. S K SAHARIAH MR. M DAS MR D C NATH	
	WITH I.A.(Civil)/147/2018 in RSA/17/2018	SMTI BHUBANESWARI @ BHUBANE CHOUDHURY AND ORS Versus SARAL KR. CHAKRABORTY AND ORS	MR. S K SAHARIAH MR. M DAS MR D C NATH	
29	RSA/173/2018	MOHD ALAUDDIN AHMED Versus SYED MIZANUR RAHMAN and 2 ORS	MR.Z MUKIT MR.Z MUKIT MR H K BARUAH	MR. P P DAS MS. S E AHMED MR. R AHMED MR. D R GOGOI FOR CAVEATOR
30	I.A.(Civil)/984/2018 in RSA/76/2018	MD SUNA MIA BARBHUIYA Versus MD HABIBUR RAHMAN and 5 ORS	MR. I ALAM MR. T SK	
	WITH RSA/76/2018	MD SUNA MIA BARBHUIYA Versus MD HABIBUR RAHMAN and 5 ORS	MR. I ALAM MR. T SK	MR. N H MAZARBHUIYAN MR. S ROY (R3) MR. N ISLAM MR. M H LASKAR (R3)
	WITH I.A.(Civil)/2659/2019 in RSA/76/2018	ON THE DEATH OF SUNA MIA BARBHUIYA HIS LEGAL HEIRS MADHURUN NESSA BARBHUIYA AND 4 ORS Versus HABIBUR RAHMAN AND 5 ORS	MR. I ALAM MR. M H LASKAR MR. T SK MS. R R BORAH	MR. M H LASKAR
	WITH I.A.(Civil)/3082/2019 in RSA/76/2018	ON THE DEATH OF SUNA MIA BARBHUIYA, HIS LEGAL HEIR MADHURUN NESSA BARBHUIYA AND 4 ORS Versus MD HABIBUR RAHMAN and 5 ORS	MR. I ALAM MR. T SK	MR. M H LASKAR

31	I.A.(Civil)/3486/2018 in RSA/278/2018	ON THE DEATH OF ASHISH CHATTERJEE, HIS LEGAL HEIRS SMTI. RUPA CHATTERJEE AND 2 ORS. Versus SITI KANTA CHOUDHURY AND 2 ORS	MR B K SINGH MR. N DEKA MS. M BORA	MRS. S ROY (R2, R3, R4) MS. I DAS (R2, R3, R4)
	WITH RSA/278/2018	ON THE DEATH OF ASH SH CHATTERJEE HIS LEGAL HEIRS Versus SHRI SURENDRA CHOUDHURY AND 3 ORS	MR B K SINGH MR. N DEKA MS. M BORA	MR. A BISWAS (R-3, 4) MRS. S ROY (R2, R3, R4) MR R KALITA (R-3, 4) MS G SUTRADHAR (R2, R3, R4) MS G SUTRADHAR (R2, R3, R4) MS. I DAS (R2, R3, R4) MS S AHOM (R-3, 4)
32	RSA/6/2019	ON THE DEATH OF SRI UJJAL SARKAR HIS LEGAL HEIRS SMTI, RAMA SARKAR (WIFE) AND ORS Versus SMTI ARCHANA SARKAR AND 7 ORS	MR. S C BISWAS MR. R BARUAH MR. A IKBAL	
33	RSA/112/2019	SRI RAJIB ALI Versus TARJEN ALI AND 2 ORS.	MR. A TALUKDAR MR. SHEELADITYA	MR. SURAJIT DAS(R-1 TO 3) A W AMAN(R-1 TO 3) MS SURAYA RAHMAN(R-1 TO 3) MR SARFRAZ NAWAZ (R-1 TO 3) MR S A BARBHUYAN(R-1 TO 3)
	WITH I.A.(Civil)/1910/2019 in RSA/112/2019	SRI RAJIB ALI Versus TARJEN ALI AND 2 ORS	MR. A TALUKDAR MR. SHEELADITYA	
34	RSA/275/2019 WITH LCR	RENUBALA GHOSH AND 4 ORS Versus KRISHNALAL GHOSH AND 6 ORS	MS. R CHOUDHURY	MR. T U LASKAR MR. N DHAR
	WITH I.A.(Civil)/2320/2020 in RSA/275/2019	KRISHNA LAL GHOSH AND 6 ORS. Versus RENU BALA GHOSH AND 4 ORS.	MR. T U LASKAR MR. N DHAR	MS. R CHOUDHURY
	WITH I.A.(Civil)/2855/2022 in RSA/275/2019	SRI MORON KUMAR GHOSH AND 4 ORS. Versus RENUBALA GHOSH AND 5 ORS	MR. T U LASKAR	
	WITH I.A.(Civil)/2270/2023 in RSA/275/2019	RENUBALA GHOSH AND 4 ORS Versus KRISHNALAL GHOSH AND 6 ORS	MS. R CHOUDHURY MRS. B HAZARIKA	MR. T U LASKAR MR. N DHAR
35	I.A.(Civil)/2147/2019 in RSA/3015/2019	MUSST. REHANA BEGUM AND 8 ORS. Versus MUSTT. MAIJAN BEGUM AND 17 ORS.	MR DEBA KUMAR DAS MR. K SINGHA MS. P BHUYAN	MR. N HAQUE MR M HUSSAIN
	WITH RSA/3015/2019 (Filing Number)	MUSST REHANA BEGUM AND 8 ORS Versus MUSTT MAIJAN BEGUM AND 17 ORS		
36	RSA/90/2020 WITH LCR	SRI BIDHU BHUSAN HAZARIKA @ BIBLU HAZARIKA Versus SRI JAYANTA LEKHARU AND 32 ORS,	MR A D CHOUDHURY MR. R B PHOOKAN MR. S DEKA R SARMAH MS. J BORO MR K J HAZARIKA	MR. D DAS SR. ADV (R1, R26, R27, R28, R29, R32, R33) MR S KHOUND (R1, R26, R27, R28, R29, R32, R33)
	WITH I.A.(Civil)/494/2022 in RSA/90/2020	JAYANTA LEKHARU Versus BIDHU BHUSAN HAZARIKA @ BIBLU HAZARIKA AND 26 ORS.	MR. D DAS SR. ADV	

	WITH I.A.(Civil)/496/2022 in RSA/90/2020	JAYANTA LEKHARU AND Versus BIDHU BHUSAN HAZARIKA @ BIBLU HAZARIKA AND 26 ORS.	MR. D DAS SR. ADV	
	WITH I.A.(Civil)/3052/2022 in RSA/90/2020	BIDHU BHUSAN HAZARIKA @ BIBLU HAZARIKA Versus SRI JAYANTA LEKHARU AND 32 ORS.	MR. D DAS SR. ADV MR J C GAUR MR S KHOUND MR. K MOHAMMED	MR S KHOUND
37	WITH Review.Pet./11/2022	BIDHU BHUSAN HAZARIKA Versus JAYANTA LEKHARU AND 32 ORS.	MR J C GAUR MS. A JAIN	MR S KHOUND
38	RSA/10/2021	MD. TOHID ALI Versus NARAYAN MODAK AND 5 ORS.	MR. A SATTAR S CHOUDHURY	MR. A R SHOME MR. P MAZUMDER
39	RSA/122/2021	SMTI JOTSNA PAUL AND ANR Versus PEAR UDDIN MAZUMDER AND ORS	MR. D MOZUMDER MR. S BISWAS	
40	I.A.(Civil)/2184/2021 in RSA/10830/2021	ALI HUSSAIN Versus ON THE DEATH OF MD. MOBARAK HOQUE HIS LEGAL HEIRS	MR. A HUSSAIN MR. A MOBARAQUE	
	WITH RSA/10830/2021 (Filing Number)	ALI HUSSAIN Versus MOBARAK HOQUE B	MR. A MOBARAQUE	
41	RSA/12/2022	HAJI ABDUL MALIK Versus MD. ABDUL AZIZ AND 19 ORS	MR. A CHOUDHURY MR. A K TALUKDAR MR. S ISLAM MR F K R AHMED MR S I KHAN	MR H R A CHOUDHURY MR F U BARBHUIYA MR J M SULAIMAN
	WITH I.A.(Civil)/249/2022 in RSA/12/2022	HAJI ABDUL MALIK Versus MD. ABDUL AZIZ AND 18 ORS	MR. A CHOUDHURY MR. A K TALUKDAR MR F K R AHMED MR S I KHAN	MR H R A CHOUDHURY MR F U BARBHUIYA MR J M SULAIMAN
42	Review.Pet./157/2022 WP(C) 172/2016(D/O), FIXED	UNION OF INDIA AND 3 ORS. Versus EX TC 62091 RECT/GD SATBIR SINGH	MRS. A GAYAN	MR. R MAZUMDAR
43	I.A.(Civil)/3851/2022 in RSA/213/2017	MD JALAL UDDIN and 6 ORS Versus ON THE DEATH OF MD JAINAL ABEDIN	MR A HUSSAIN	MR. B K BHAGAWATI
	WITH RSA/213/2017	ON THE DEATH OF MD JAINAL ABEDIN HIS LEGAL HEIRS NURJAHAN BEGUM AND ORS Versus MD JALAL UDDIN and 6 ORS	MR.B K BHAGAWATI MS.A CHAKRABORTY	MR.A BHATTACHARJEE MR. R SARMA (r-1 to 7) MR D HAZARIKA (r-1 to 7) MR.D MAHANTA MR A HUSSAIN (r-1 to 7) MS.P BHATTACHARJEE
44	Cont.Cas(C)(Suo Moto)/1/2023	XXXX Versus IN RE- MS. KAVYASHREE MAHANATA	MR H K DAS	MR D KALITA MR. D NATH
45	WITH WP(C)/3775/2022 CAVT. NO. 05732/022,	NO. 11 PART V KALONG NADI ANCHALIK MEEN SAMABAI SAMITY LIMITED AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	GA, ASSAM MR D DAS (R-6) MR S KHOUND (R-6) MR D J MEDHI (R-6) MR D KALITA FOR CAVEATOR

46	WITH WP(C)/3826/2022 CAVT. NO. 06522/022,	M/S MATSHYA GANDHA MATSHYA BEBASAI SAMABAI SAMITY LTD Versus THE STATE OF ASSAM AND 7 ORS	MR. D DAS SR. ADV MR S KHOUND MR D J MEDHI	GA, ASSAM MR. J I BORBHUIYA (FOR CAVEATOR) MS F BEGUM (FOR CAVEATOR) MR. L MOHAN (FOR CAVEATOR) MR. K H CHOUDHURY (FOR CAVEATOR)
47	WITH WP(C)/3975/2022 CAVT. NO. 06602022,117800006522/022,	M/S DHIPUJJAN GARANGA GARCHAK MALIA MEEN PALON CSS LTD Versus THE STATE OF ASSAM AND 5 ORS	MR. S BANIK MR. B K DAS MR S SARMAH MR. D. BORAH	MR K H CHOUDHURY (R- 8) MR J I BARBHUIYA (R-8) GA, ASSAM MR D DAS (R-7) MR. J I BORBHUIYA MR S KHOUND (R-7) MR S KHOUND (R-7) MR. L MOHAN (R- 8) MR D J MEDHI (R-7) MR D J MEDHI (R-7) MS F BEGUM (R- 8) FOR CAVEATOR
	WITH I.A.(Civil)/1850/2022 in WP(C)/3975/2022	M/S MATSHYA GANDHA MATSHYA BEBESAI SAMABAI SAMITY LTD. Versus M/S DHIPUJJAN GARANGA GARCHAK MALIA MEEN PALON CSS LTD. AND 6 ORS.	MR D J MEDHI MR S KHOUND MS. S KHOUND	MR. T U LASKAR MR. B K DAS
48	WITH WP(C)/4208/2022 CAVT. NO. 07182/022,	M/S DHIPUJJAN GARANGA GARCHAK MALIA MEEN PALON CSS LTD Versus THE STATE OF ASSAM AND 6 ORS	MR. S BANIK MR. B K DAS MR B DAS MR D J ADHIKARY MR. D. BORAH	SC, CO OP GA, ASSAM MR S KHOUND MR D J MEDHI FOR CAVEATOR
49	WITH WP(C)/4463/2022 CAVT. NO. 07182/022,	NO. 11 PART V KALONG NADI ANCHALIK MEN SAMABAI SAMITY LIMITED AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	GA, ASSAM MS. S KHOUND FOR CAVEATOR
	WITH I.A.(Civil)/2058/2022 in WP(C)/4463/2022	M/S MATSHYA GANDHA MATSHYA BEBOSAI SAMABAI SAMITY LTD. Versus NO. 11 PART V KALONG NADI ANCHALIK MEN SAMABAI SAMITY LIMITED AND 6 ORS.	MR S KHOUND MR S KHOUND MR D J MEDHI	MR J I BARBHUIYA
50	WITH WP(C)/1478/2023 CAVT. NO. 02072/023,	NO.11 PART V KALONG NADI ANCHALIK MEEN SAMABAI SAMITY LIMITED AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	GA, ASSAM MR D J MEDHI FOR CAVEATOR
51	MFA/17/2023	ORIENTAL INSURANCE COMPANY LTD. Versus SURAMN ALI AND ANR.	MR SISHIR DUTTA MS S MOCHAHARI MR. S DUTTA MR S DUTTA	MR. A M KHAN (R-1) MR Z RAHMAN (R-1)
	WITH I.A.(Civil)/1512/2023 in MFA/17/2023	MANOWARA KHATUN AND 4 ORS. Versus ORIENTAL INSURANCE COMPANY LTD. AND 2 ORS.	MR. A M KHAN MR Z RAHMAN	MR S DUTTA

52	RSA/27/2023 WITH LCR WITH I.A.(Civil)/547/2023 in RSA/27/2023	SHRADHA NANDA BARMAN Versus BHUMIDHAR BARMAN AND 3 ORS .	MR. M DUTTA MS S DEV MR J MAHANTA	MR. P K ROYCHOUDHURY (R-2) MR. N HAQUE (R1-R3) MR. A K AZAD (r-1) MR. S R BARBHUIYA (R1- R3) MR M HUSSAIN (R1-R3)
53	Cont.Cas(C)/56/2023	SHRADHA NANDA BARMAN Versus BHUMIDHAR BARMAN AND 3 ORS . CHITRA BASUMATARY AND 2 ORS Versus S K TRIPATHY	MR. M DUTTA MS S DEV MR J MAHANTA MR. R Deka S I AKAND	MR. R C PAUL
54	I.A.(Civil)/1390/2023 WITH LCR in RSA/18/2016 WITH RSA/18/2016	HALIMAN NESSA and 5 ORS Versus INSAB ALI INSAB ALI Versus LEGAL HEIRS OF LATE MUSLEM UDDIN AHMED HALIMAN NESSA and 11 ORS	MR.A HUSSAIN MR.D HAZARIKA MR D HAZARIKA DR.B AHMED MR.N HAQUE MR K UDDIN MR.M HUSSAIN	DR.B AHMED MR.N HAQUE MR.M HUSSAIN MR.R SARMA(R-1- - 3 & 7) MR.P K DEKA R-1-3 and7 MR.H DEKA(R-1-3 & 7) MR.A HUSSAIN(R-1-3 & 7) MR.D HAZARIKA(R-1-3 & 7)
55	I.A.(Civil)/2689/2023 WITH LCR in RSA/232/2015 WITH RSA/232/2015	SRI SHANKAR GHOSH Versus SRI SIDDHESWAR DAS, SRI SIDDHESWAR DAS Versus SRI SHANKAR GHOSH and 2 ORS	MR S S SHARMA MS. L SARMA MR.A D CHOUDHURY MR. S DEKA MR.D CHOUDHURY MR. P DUTTA MR K CHAKRAVARTY	MR D CHOUDHURY MR.S S SHARMA(R-1) MR.B J MUKHERJEE(R-1) MRA SHARMA(R-1)
56	I.A.(Civil)/2788/2023 in LA.App./10014/2023 WITH LA.App./10014/2023 (Filing Number) WITH I.A.(Civil)/10536/2023 (Filing Number)	THE UNION OF INDIA AND 2 ORS. Versus DEPUTY COMMISSIONER AND 2 ORS. THE UNION OF INDIA AND 2 ORS. Versus DEPUTY COMMISSIONER AND 2 ORS. E THE UNION OF INDIA AND 2 ORS. Versus DEPUTY COMMISSIONER AND 2 ORS. E	MR. R K D CHOUDHURY MR. R K D CHOUDHURY MR. R K D CHOUDHURY	GA, ASSAM
57	I.A.(Civil)/2799/2023 B/O in MACApp./5988/2023 WITH MACApp./5988/2023 (Filing Number)	NEW INDIA ASSURANCE COMPANY LTD. Versus KRISHNA BORAH AND 3 ORS. NEW INDIA ASSURANCE COMPANY LTD. Versus KRISHNA BORAH AND 3 ORS. A	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA MS. R D MOZUMDAR	

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LEAVE NOTE OF ADVOCATES FOR 18/09/2023

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1)	MRS. V L SINGH	07-09-2023	To	10-11-2023
2)	MR P K KALITA	01-09-2023	To	20-09-2023
3)	MR. S K SAHARIAH	01-09-2023	To	30-09-2023
4)	MRS. R S CHOUDHURY	08-09-2023	To	19-09-2023
5)	DR. J. D. KHAUND	02-09-2023	To	30-09-2023
6)	MR. B NATH	14-09-2023	To	11-10-2023
7)	MR J DAS	08-09-2023	To	06-10-2023
8)	MR J C BORAH	11-09-2023	To	22-09-2023
9)	MR D K DAS	14-09-2023	To	21-09-2023
10)	MR S SARMA	09-09-2023	To	18-09-2023

11)	MR R GOENKA	11-09-2023	To	20-09-2023
12)	MR A GOENKA	11-09-2023	To	20-09-2023
13)	MR D C K HAZARIKA	13-09-2023	To	30-09-2023
14)	MS. T SOM	19-09-2023	To	20-09-2023
15)	MR. T ISLAM	04-09-2023	To	22-09-2023
16)	MR. N HOQUE	14-09-2023	To	13-10-2023
17)	MS. B BHUYAN	14-09-2023	To	29-09-2023
18)	MR. K N CHOUDHURY	18-09-2023	To	22-09-2023
19)	MR. A CHAMUAH	18-09-2023	To	24-09-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Monday, 18th September 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 12

[CIVIL BENCH-IV]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION			
1 WP(C)/5041/2023	AHAJ UDDIN AHMED Versus THE STATE OF ASSAM AND 6 ORS.	F K R AHMED M U BARBHUYAN	SC, P AND R.D.
2 WP(C)/5103/2023 FIXED	PANKAJ PHUKAN Versus THE BHARAT PETROLEUM AND 2 ORS.	MR B BORA MR. A BORUA MR P S RAJA MS H.K.KASHYAP	MR. S S ROY (FOR CAVEATOR) MR. S BORTHAKUR (FOR CAVEATOR)
3 WP(C)/5375/2023	M/S ZANA ENTERPRISE Versus THE STATE OF ASSAM AND 5 ORS	MR. M KALITA MR. J HATIMURIA	GA, ASSAM
4 WP(C)/5382/2023	MANIK PAUL AND 11 ORS Versus THE DOBOKA MUNICIPAL BOARD AND 3 ORS	G UDDIN P ADHIKARI MR A K AZAD	GA, ASSAM
5 WP(C)/5387/2023	ALPINE BIOMEDICAL PVT LTD Versus THE STATE OF ASSAM AND 3 ORS	MR P KATAKI MRS R BEGUM MS N KASHYAP	GA, ASSAM DY.S.G.I. SC, HEALTH
6 WP(C)/5390/2023	MOMINUR ISLAM Versus THE STATE OF ASSAM AND 5 ORS	MR. M KHAN MR A K DAS MS J AKTAR	SC, P AND R.D. GA, ASSAM
7 WP(C)/5391/2023	M/S LATALA CONSTRUCTION CO. Versus UNION OF INDIA AND 4 ORS	MS N SAIKIA MS. R MAHANTA	DY.S.G.I.
8 WP(C)/5398/2023	ITC LTD Versus THE STATE OF ASSAM AND 3 ORS.	MS M HAZARIKA MS K LOYA MR D KHAN	GA, ASSAM
9 WP(C)/5401/2023	BIBHUTI TAID Versus GOVERNMENT OF ASSAM AND 3 ORS	MR. K C ROY	GA, ASSAM SC, FOREST
10 WP(C)/5405/2023	SAHAB UDDIN Versus THE STATE OF ASSAM AND 4 ORS.	F K R AHMED M U BARBHUYAN	SC, K A A C SC, FOREST
11 WP(C)/5411/2023	MD. ADUD AHMED Versus THE STATE OF ASSAM AND 2 ORS.	MR. U J SAIKIA MS M DAS	GA, ASSAM
12 WP(C)/5413/2023	MRITUNJOY KUMAR MISHRA Versus THE UNION OF INDIA AND 4 ORS	MR. K MIRA MR. H A TALUKDAR	DY.S.G.I.

13	WP(C)/5433/2023	AHMAD HUSSAIN Versus THE STATE OF ASSAM AND 4 ORS	MR. A Y CHOUDHURY MR. T A CHOUDHURY	SC, HEALTH
14	WP(C)/5434/2023	SAHADUL HUSSAIN Versus THE STATE OF ASSAM AND 4 ORS.	MR B P BORAH MR P J DUTTA MR H MAZUMDER	SC, FINANCE SC, P W D
15	WP(C)/5435/2023	SAHADUL HUSSAIN Versus THE STATE OF ASSAM AND 4 ORS	MR B P BORAH MR P J DUTTA MR H MAZUMDER	SC, PWD SC, FINANCE
16	WP(C)/5437/2023	SAHADUL HUSSAIN Versus THE STATE OF ASSAM AND 4 ORS	MR B P BORAH MR P J DUTTA MR H MAZUMDER	SC, P W D SC, FINANCE
17	WP(C)/5438/2023	SAHADUL HUSSAIN Versus THE STATE OF ASSAM AND 4 ORS	MR B P BORAH MR P J DUTTA MR H MAZUMDER	SC, P W D SC, FINANCE
18	WP(C)/5444/2023	SANTI SAHU Versus THE STATE OF ASSAM AND 2 ORS	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA	SC, IWT SC, TRANSPORT
<u>ORDER (STAY VACATING)</u>				
19	I.A.(Civil)/2362/2023 FIXED in WP(C)/4064/2023	THE PRESIDENT/SECRETARY, NAYANJYOTI SELF HELP GROUP Versus NATUN MELANG MIN SILPA SAMABAI SAMITY LTD AND 4 ORS.	MR. M K CHOUDHURY MR S KHOUND MR D J MEDHI	MR. K N CHOUDHURY GA, ASSAM
	WITH WP(C)/4064/2023 CAVT. NO. 07202/023,	NATUN MELANG MIN SILPA SAMABAI SAMITY LTD Versus THE STATE OF ASSAM AND 4 ORS	MS. T SOM MR H DAS MR. P TELI	GA, ASSAM MR D BARUAH FOR CAVEATOR
20	I.A.(Civil)/2363/2023 FIXED in WP(C)/4002/2023	NAYANJYOTI SELF HELP GROUP Versus KUMAR KAIBARTA GAON MEEN SILPA SAMABAI SAMITY LTD AND 5 ORS.	MR S KHOUND	GA, ASSAM
	WITH WP(C)/4002/2023 CAVT. NO. 07202/023,	KUMAR KAIBARTA GAON MEEN SILPA SAMABAI SAMITY LTD. Versus THE STATE OF ASSAM AND 5 ORS.	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS MS N MAHANTA N GAUTAM	GA, ASSAM MR. D BARUAH MS. T SOM (r 6) MR. P K BORDOLOI FOR CAVEATOR
<u>ADMISSION</u>				
21	WP(C)/3725/2017 FIXED	M/S. DONYI POLO ENTERPRISE and ANR. Versus THE STATE OF ASSAM and 6 ORS.	MR.T J MAHANTA MR.A BARUA MR.A BHATTACHARYA	MR.N C DAS(R-7) GA, ASSAM MR.R ALAMR-7 SC, M A C MR.S BORTHAKUR
22	WP(C)/4429/2021 FIXED	MAHBUB ALI AHMED AND 16 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR J ABEDIN MR. K I MAZUMDER	GA, ASSAM SC, GHC SC, FINANCE
23	WP(C)/4389/2021	GAUTAM KUMAR NATH AND 35 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR J ABEDIN MR. K I MAZUMDER	GA, ASSAM SC, FINANCE DEPTT. SC, GHC
24	WP(C)/2511/2022 FIXED	MANJU DEVI Versus THE STATE OF ASSAM AND 5 ORS	MR. S K GHOSH MS F AHMED	GA, ASSAM SC, AG SC, G.H.C
25	WP(C)/2744/2022 CAVT. NO.04352/022,	CHITRA DAS Versus THE STATE OF ASSAM AND 7 ORS.	MS D BORGOHAIN MR. P GOHAIN MS. K BARUAH MS. K BARUAH MR DEBA SARMAH MS N SHYAM	GA, ASSAM MR. N C DAS MS. M DEVI FOR CAVEATOR
26	WP(C)/3582/2022	M/S AD AGENCY Versus THE STATE OF ASSAM AND 3 ORS	MR. P TALUKDAR MS D ANGANA	SC, P H E

27	WP(C)/4148/2022 FIXED	M/S MB OMM Versus THE STATE OF ASSAM AND 2 ORS	MR. S BANIK	GA, ASSAM MR. A BORPUZARI
28	WP(C)/4391/2022 FIXED	M/S NIT TRADERS Versus THE FOOD CORPORATION OF INDIA AND 4 ORS	MR A C BORBORA MRS. R BORBORA MR. M SMITH MS. N DEY	SC, F C I
29	WP(C)/7442/2022 FIXED	GHANA DAS Versus THE STATE OF ASSAM AND 5 ORS	MR. R M CHOUDHURY	MR. T J MAHANTA (R6) GA, ASSAM MS A DAS (R6) MS. P BHATTACHARYA (R6) MR P SHARMA, SC, AFDC MR. A BORUA (R6) SC, FISHERY
30	WP(C)/8237/2022 FIXED	SHRI SAILEN KUMAR SHARMA Versus THE STATE OF ASSAM AND 3 ORS	MR S SARMA	SC, WATER RESOURCE
31	Arb.P./4/2023 FIXED	M/S MAHASHAKTI INFRASTRUCTURE Versus PURVASHI OIL AND GAS LIMITED	MR. A K SHARMA MR. M MORE MR. A BORPUZARI MR. P K SHARMA	MR M Z AHMED MR. A M DUTTA
32	WP(C)/976/2023 FIXED	M/S DEHING PART-I FISHERY CO OPERATIVE SOCIETY LTD Versus THE STATE OF ASSAM AND 9 ORS.	MR. D. BORAH	GA, ASSAM SC, M A C
33	WP(C)/2002/2023 FIXED	ANUP TRADE AND TRANSPORT (P) LTD Versus UNION OF INDIA AND 5 ORS	MR G N SAHEWALLA MR M SAHEWALLA MS. S. TODI MR H K SARMA	MR. P K ROY (r-2 TO 6) MR. S K CHAKRABORTY (r- 2 TO 6) MRS. A CHAKRABORTY (r-2 TO 6) MS. M DUTTA (r-2 TO 6) DY.S.G.I. SC, F C I
34	WP(C)/2902/2023	FOYJUL HOQUE Versus THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR N M HAZARIKA	GA, ASSAM SC, AFDC
35	WP(C)/4684/2023 CAVT. NO.07792/023, FIXED	NAIMUDDIN Versus THE STATE OF ASSAM AND 4 ORS	MR. N HOSSAIN MR N SARMA MR. M MONDAL	SC, P AND R.D. MR. A M KHAN MR. R I DEWAN FOR CAVEATOR
36	WP(C)/4692/2023 FIXED	NORTH EAST BHARAT PETROLEUM PACKED LIQUIFIED PETROLEUM GAS TRANSPORTERS ASSOCIATION AND ANR Versus THE UNION OF INDIA AND 4 ORS	MR. K N CHOUDHURY MR. R M DEKA MS N MAHANTA	MR. S S ROY (r-2) MR. S S ROY (r-2) MR. S BORTHAKUR (r-2) DY.S.G.I.
<u>ORDERS</u>				
37	WP(C)/1469/2021	KALANGPAR MALIBAGAN ANUSUCHITA JATI MATCHYA UNNAYAN SAMITI Versus THE STATE OF ASSAM AND 5 ORS	MR. S BANIK A N HUSSAIN	GA, ASSAM
38	Cont.Cas(C)/139/2022	ASSAM INSTITUTE OF HEALTH ALLIED SCIENCE Versus KASTURI BHARALI AND ORS.	MR. S K DAS MR R KARIM MR D BARMAN	MR S P DAS MR. K K PARASAR (R2,3) MR K KALITA (R3)
39	Cont.Cas(C)/762/2022	ISMAIL ALI MAZUMDER Versus ALOK KUMAR AND ANR	MR M J QUADIR MR. K MIRA MR S S ISLAM	MS. M BARMAN (R-2) MR. R DUBEY MR. M ISLAM (R-2) MS. A B KAYASTHA MR. A N I HUSSAIN
40	Cont.Cas(C)/775/2022 FIXED	MANJU DAIMARI Versus ANURAG GOEL AND ANR	MR R DHAR MR B C MUCHAHARY MRS. A BASUMATARY	MR. D SAIKIA (r-1,2) MR. S BORA (r-1,2) MR. R K MUSHAHARY (r- 1,2)
WITH				
	I.A.(Civil)/2558/2023 in Cont.Cas(C)/775/2022	MANJU DAIMARI Versus AKASH DEEP AND ANR	MR R DHAR MR B C MUCHAHARY	

41	WP(C)/4839/2022 B/O	RAJESH PAUL AND 2 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. A ROSHID MS. M R DEVI MS. T BEGUM	GA, ASSAM
42	Cont.Cas(C)/567/2023	ABDUL JAIL Versus PRASANTA BORKAKATI, ACS	MS. S B CHOUDHURY MR. S K DAS Z R MAJUMDAR	
43	Cont.Cas(C)/569/2023	PURUSHOTTAM LALL BASUDEO AND 4 ORS. Versus DILIP KUMAR BORAH AND 3 ORS.	MR R K DUTTA MR. U J SAIKIA MS M DAS	
44	WP(C)/938/2023	CHITU BARUAH Versus THE STATE OF ASSAM AND 4 ORS	MR B P BORAH MR D J DEKA MR P J DUTTA	SC, P AND R.D. MR. N SARMAH (R2, R3)
45	I.A.(Civil)/2498/2023 FIXED in WP(C)/1169/2022 WITH WP(C)/1169/2022	MD. JIYAU PASA, Versus THE ASSAM FINANCIAL CORPORATION AND 3 ORS MD. JIYAU PASA Versus THE ASSAM FINANCIAL CORPORATION AND 3 ORS	MR S HOQUE MR S HOQUE MR. M DEKA MR S JAFRI	SC, AFC SC, AFC
46	WP(C)/3661/2023 B/O	KHIRA BORAH Versus THE STATE OF ASSAM AND 5 ORS.	MR. R SARMA	GA, ASSAM
HEARING				
47	WP(C)/4753/2013 FIXED WITH MC/3765/2013 in WP(C)/4753/2013	GENERAL SECRETARY MANTRI Versus THE STATE OF ASSAM AND 4 ORS ASSAM RASTRABHASA PRACHAR SAMITY KARMI SABHA and ANR. Versus THE STATE OF ASSAM AND ORS	MR.R THAKURIA MR.L P SHARMA MR.S CHAKRABARTY MR.R THAKURIA MR.S CHAKRABARTY MR.L P SHARMA	GA, ASSAM MR. T C CHUTIA(GA,ASSAM) MS.A SHARMA(R- 3 & 4) SC, FINANCE MRSA VERMA GA, ASSAM MS.A SHARMA MRSA VERMA SC, FINANCE

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LEAVE NOTE OF ADVOCATES FOR 18/09/2023

1)	MRS. V L SINGH	07-09-2023	To	10-11-2023
2)	MR P K KALITA	01-09-2023	To	20-09-2023
3)	MR. S K SAHARIAH	01-09-2023	To	30-09-2023
4)	MRS. R S CHOUDHURY	08-09-2023	To	19-09-2023
5)	DR. J. D. KHAUND	02-09-2023	To	30-09-2023
6)	MR. B NATH	14-09-2023	To	11-10-2023
7)	MR J DAS	08-09-2023	To	06-10-2023
8)	MR J C BORAH	11-09-2023	To	22-09-2023
9)	MR D K DAS	14-09-2023	To	21-09-2023
10)	MR S SARMA	09-09-2023	To	18-09-2023
11)	MR R GOENKA	11-09-2023	To	20-09-2023
12)	MR A GOENKA	11-09-2023	To	20-09-2023
13)	MR D C K HAZARIKA	13-09-2023	To	30-09-2023
14)	MS. T SOM	19-09-2023	To	20-09-2023
15)	MR. T ISLAM	04-09-2023	To	22-09-2023
16)	MR. N HOQUE	14-09-2023	To	13-10-2023
17)	MS. B BHUYAN	14-09-2023	To	29-09-2023
18)	MR. K N CHOUDHURY	18-09-2023	To	22-09-2023
19)	MR. A CHAMUAH	18-09-2023	To	24-09-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Monday, 18th September 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 13

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDER (STAY VACATING)				
1	I.A.(Civil)/2169/2023 FIXED in WP(C)/1760/2019 WITH WP(C)/1760/2019	RANJIT KR. BHATTACHARYYA AND ANR Versus RABINDRA DEKA AND 5 ORS. RABINDRA DEKA Versus THE STATE OF ASSAM AND 6 ORS.	MR J PAYENG MR D N BHATTACHARYYA	GA, ASSAM SC, APSC SC, FCSCA GA, ASSAM SC, APSC MR J PAYENG (r-5,6) MR. A SARMA MR E SHITIRI MR. C BASUMATARY
ORDER (IMPLEADMENT OF PARTY)				
2	I.A.(Civil)/1742/2023 in Cont.Cas(C)/415/2018 WITH Cont.Cas(C)/415/2018	TULOSHI DHAR SARMA AND 38 ORS. Versus ANANDA BHUSAN DAS AND 10 ORS. TULOSHI DHAR SARMA AND 38 ORS. Versus ANANDA BHUSAN DAS AND 4 ORS.	MR. M BHAGABATI MS G BORA MR. M BHAGABATI MS G BORA MS. B TALUKDAR MR. B KONWAR	MR SISHIR DUTTA DR. B U AHMED (R4, R5) MR. S K TALUKDAR MR. S K TALUKDAR MR. P D NAIR (R1, R2) MR K UDDIN (R4, R5) MR G ALAM (R1, R2) MR. A K AZAD (R4, R5) MR A U AHMED (R2) MR. H ROHMAN (R1, R2) MS. H SARMA (R2)
3	Cont.Cas(C)/432/2018	INDRAJIT KALITA AND 11 ORS. Versus ANANDA BHUSAN DAS AND 4 ORS.	MR. M BHAGABATI MS G BORA MS B TALUKDAR MR. B KONWAR	DR. B U AHMED (R4) MS. N MODI (R3) MR SISHIR DUTTA (R3) MS. M CHOUDHURY (R3) MR. S K TALUKDAR MR. S K TALUKDAR MR. P D NAIR (R1, R2) MR K UDDIN (R4) MR G ALAM (R1, R2) MR. A K AZAD (R4) MR A U AHMED MR. H ROHMAN (R1, R2) MS. H SARMA MR. R A HAZARIKA (R3) MR. SIDHANT DUTTA (R3)

	WITH I.A.(Civil)/1879/2023 in Cont.Cas(C)/432/2018	INDRAJIT KALITA AND 11 ORS. Versus ANANDA BHUSAN DAS AND 9 ORS.	MR. M BHAGABATI MS B TALUKDAR MR. B KONWAR	MR S DUTTA
4	WITH Cont.Cas(C)/463/2018	HASEN ALI SHEIKH AND 3 ORS. Versus ANANDA BHUSAN DAS AND 4 ORS.	MR D K BORDOLOI MS. J PAUL MS S BHOWMICK	MR S DUTTA (R3) DR. B U AHMED (R4) MS. N MODI (R3) MR. S K TALUKDAR (r-6,7) MR. P D NAIR (R1, R2) MR K UDDIN (R4) MR G ALAM (R1, R2) MR. A K AZAD (R4) MR. H ROHMAN (R1, R2) MR. S DUTTA (R3) MR. D NAG (R1, R2) MR. R A HAZARIKA (R3)
5	WITH Cont.Cas(C)/468/2018	DWIPEN GOSWAMI AND 116 ORS. Versus MADAN CHANDRA DEKA AND 4 ORS.	MR D K MISHRA MR. B PRASAD MS. D MUSAHARY MS D RAJKHOWA MR. P J BORA	DR. B U AHMED (R1, R2) MR. S K TALUKDAR (r-6,7) MR. S K TALUKDAR (r-6,7) MR. P D NAIR (R4, R5) MR K UDDIN (R1, R2) MR G ALAM (R4, R5) MR. A K AZAD (R1, R2) MR A U AHMED (R5) MR. H ROHMAN (R4, R5) MS. H SARMA (R5) MR. D NAG (R4)
	WITH I.A.(Civil)/3588/2022 in Cont.Cas(C)/468/2018	DWIPEN GOSWAMI AND 116 ORS. Versus MADAN CHANDRA DEKA AND 7 ORS.	MR D K MISHRA MR. B PRASAD	MR. S K TALUKDAR (r-6,7) MR. A U AHMED
6	WITH Cont.Cas(C)/221/2023	PHULENDRA NARAYAN KONWAR AND ANR Versus ANANDA BHUSAN DAS AND AND 4 ORS. (E)	MR. M BHAGABATI MS G BORA MS. B TALUKDAR	
<u>ADMISSION</u>				
7	WP(C)/3792/2014	ON THE DEATH OF SRI KALYAN BHAGOWATI HIS LEGAL HEIR MS. SUSHMITA BHAGAWATI Versus THE STATE OF ASSAM AND 2 ORS	MR.B K BHATTACHARJEE MS.P SAHA	DR.B AHMED SC, CO-OP. GA, ASSAM MR.S SARMA(R-3) MS.N M DEKA(R-3) MS.P MAZUMDAR(R-3)
8	WITH WP(C)/2177/2016	SAILENDRA NATH SARMA and 167 ORS. Versus THE STATE OF ASSAM AND 4 ORS	MR.B K BHATTACHARJEE DR.R SARMAH MS.P SAHA	SC, CO-OP. MR.P K ROY(R-5) MR.S K CHAKRABORTY(R-5) MR.M DUTTA(R-5) MS.S SARMA(R-4) MS.N DEKAR-4 MS.A CHAKRABORTY(R-5)
9	WITH WP(C)/7652/2016	KESHAB CH. KALITA and 9 ORS. Versus STATE OF ASSAM and 4 ORS.	MR. T J MAHANTA MR.B K BHATTACHARJEE DR.R SARMAH MS. P BHATTACHARYA MS.A CHETIA MR. A BORUA MRS.P SAHA	SC, CO-OP. MR.P K ROY(R-5) MR.S K CHAKRABORTYR-5 MS.S SARMA(R-4) MS.N M DEKA(R-4) MS.M BHATTACHARYYA(R-4) MS.M DUTTA(R-5)
10	WP(C)/1231/2017	DEEPA GHOSH Versus THE STATE OF ASSAM and 5 ORS.	MS.N S THAKURIA MR.G K THAKURIA	SC, BTC SC, AGRI. DEPARTMENT

11	WP(C)/3059/2017	REMTHANGPUI DARNGAWN Versus THE STATE OF ASSAM and 4 ORS.	MR.N C DAS MR.A DAS MS.B BEGUM MS.M DEVI	GA, ASSAM MS.N SARMA(R-5) MR R DHAR (R-6) MS.J CHOUDHURY(R-5) MR.D CHAKRABARTY(R-5) MS.J TRIPATHI(R-5) SC, NCHAC
12	WP(C)/3423/2017	JATIN CH. BASUMATARY and ANR. Versus THE STATE OF ASSAM and 3 ORS.	MR.D PHUKAN MR.B C CHOUDHURY	MR.J I BORBHUIYAR- 4 MRS.F BEGUM(R-4) MR.P N GOSWAMI(SC, PHE.) MR.L MOHAN(R-4) MR.R ALI(R-4) MR.K H CHOUDHURY(R- 4)
13	WP(C)/3427/2017	PRAMOD DEKA Versus THE STATE OF ASSAM and 3 ORS.	MR. A CHAMUAH MS.N DEKA MR.S D ROY MS.K BARPUJARI	GA, ASSAM SC, GHC
14	WP(C)/3494/2017	ALTAF HUSSAIN Versus THE STATE OF ASSAM and 3 ORS.	MS.A DEVI MR.D P BORAH MR.A ROY MR.S SHARMA	GA, ASSAM
15	WP(C)/3534/2017	RAIHANA AKHTAR Versus THE STATE OF ASSAM and 7 ORS.	MR.M A I HUSSAIN MRA R BHUYAN	SC, APSC SC, HEALTH
16	WP(C)/4469/2017	ABHIJIT DEKA Versus THE STATE OF ASSAM and 4 ORS.	MR.D P CHALIHA MR.U P CHALIHA MR.I AHMED	GA, ASSAM SC, FINANCE
17	WP(C)/4647/2017	MANJU BASUMATARY Versus THE STATE OF ASSAM and 4 ORS.	MR.M R KHANDAKAR	GA, ASSAMR-1-5
18	WP(C)/6155/2017	SAHIDA BEGUM Versus THE STATE OF ASSAM and 5 ORS	MR. S DAS MR. P K BORAH MR. R SENSUA	GA, ASSAM SC, IRRIGATION
19	WP(C)/7945/2017	MINHAJUR RAHMAN Versus THE STATE OF ASSAM and 4 ORS.	MR.H RAHMAN MR. B J GHOSH MRS.R GOGOI	GA, ASSAM(R1-4) MR.P N GOSWAMI SC, P H E
20	WP(C)/2450/2018	GUNAJIT TALUKDAR Versus THE STATE OF ASSAM AND ANR.	MR. S P DAS MR. N DAS MR. P KAKATI MR. A DEKA	GA, ASSAM
21	WP(C)/2838/2018 FIXED	SMTI. KALPANA BALA DAS Versus THE UNION OF INDIA AND 4 ORS.	MR. S BHARALI MRS. J DUTTA MR. M DAS MR. N K NEOG MS. N SULTANA	MR. D GOGOI (R2-5) ASSTT.S.G.I.
22	WP(C)/4194/2018	TINA NUNIA Versus THE STATE OF ASSAM AND 4 ORS	MR S M T CHISTIE MR. S BORA MR. R SARMAH	GA, ASSAM
23	WP(C)/4280/2018	SADIKUL ALOM LASKAR Versus THE STATE OF ASSAM AND 2 ORS	MR. A K TALUKDAR MR. A CHOUDHURY MR S ISLAM	SC, HEALTH
24	WP(C)/4282/2018	RAMANIKANTA ROY Versus THE UNION OF INDIA AND 2 ORS	MRS. S BORA MS. N CHAKRABORTY	MR. R K D CHOUDHURY, ASGI
25	WP(C)/5574/2018	KANDARPA KUMAR KALITA Versus UCO BANK AND 3 ORS.	MR. T DEURI MR. R BORA MR. P C SARMA MS. M BAISHYA	MR. M SHARMA
26	WP(C)/5964/2018	LALIT BORA AND ANR. Versus THE STATE OF ASSAM AND 3 ORS	MR. P J SAIKIA MS. R GOGOI MS D DUTTA	MS B M BHUYAN (R4) GA, ASSAM MR. I CHOUDHURY (R4) MR R L CHUTIA (R4)
27	WP(C)/6462/2018	MONORUL ISLAM Versus THE STATE OF ASSAM AND 5 ORS.	MR H R CHOUDHURY	MR. B SAHARIA (R6) MR. A M BARBHUIYA (R6) MS. S F MAITAI (R6) SC, HEALTH

28	WP(C)/6464/2018	ALL ASSAM GOVERNMENT DRIVER AND HANDYMAN ASSOCIATION Versus THE STATE OF ASSAM AND 3 ORS.	MR. U K GOSWAMI MR. R K BORA	GA, ASSAM SC, AG SC, FINANCE
29	WP(C)/2237/2019	JATINDRA KR. GOSWAMI Versus THE STATE OF ASSAM AND 3 ORS.	MR. S CHAUHAN MR. S BARUAH MR. DEBABRAT CHUTIA MR. P MAZUMDER N ALAM M. BORUAH MR. S CHOUHAN	GA, ASSAM MS. S BORA MS. N CHAKRABORTY SC, FINANCE DEPTT.
30	WP(C)/6228/2019	TAPAN DAS Versus THE STATE OF ASSAM AND ANR.	MR. S BORTHAKUR MR G BOKALIAL MR. R R KAUSHIK	GA, ASSAM MR H K DAS, SC GAUHATI HIGH COURT
31	WP(C)/4195/2020 B/O	DIPAK DEY Versus THE STATE OF ASSAM AND 3 ORS	DR. B AHMED MR. Y S MANNAN MR F A LASKAR MR. D H MOZUMDER	GA, ASSAM
32	WP(C)/5327/2020 FIXED	JINTUMONI NATH Versus THE STATE OF ASSAM AND 9 ORS	MR. A M BARBHUIYA MR. J N ISLAM MS A BEGUM	GA, ASSAM
33	WP(C)/1506/2021	HITEN PATHAK Versus THE COMMISSIONER AND SECRETARY TO THE HEALTH AND FAMILY WELFARE DEPTT AND 2 ORS	MR. U K NAIR MR. M P SARMA	SC, HEALTH
34	WP(C)/2040/2021 B/O	LAKHAN CHANDRA SAIKIA Versus THE STATE OF ASSAM AND 4 ORS	MR. J SARMAH	SC, AG SC, FINANCE SC, IRRIGATION
35	WP(C)/2778/2021 FIXED	MUKTA LAL NATH Versus THE STATE OF ASSAM AND 3 ORS	MR P KATAKI MRS R BEGUM MRS. M D BORUAH	GA, ASSAM
36	WP(C)/3678/2021	MISS MAYURI GOGOI Versus THE STATE OF ASSAM AND 11 ORS	MR. U K NAIR MR. A BORO MR. B DEORI	MR B D DAS (r-9,10,11,12) MR. P BHOWMICK (r- 9,10,11,12) SC, APDCL MS K PHUKAN (R-10)
37	WP(C)/3956/2021	PRABAL SARMA BORDOLOI AND 13 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. S ROY MR. M H LASKAR MR M HOSSAIN	MR D KALITA (R-3) GA, ASSAM MR. D NATH (R-3) SC, FINANCE DEPTT.
38	WP(C)/7286/2021	ABDUL MALEK AND 9 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR S DAS	SC, P AND R.D.
ORDERS				
39	WP(C)/2102/2015	SRI DEBASHISH ROY Versus THE UNITED BANK OF INDIA and 4 ORS	MR.U K NAIR MR.A CHETRY MR.H K DAS MS.P DUTTA	MR S DUTTA MS. S. MOCHAHARI MR. S DUTTA MR.M C KAKOTI(R-1 to 4)
40	WP(C)/2540/2015	THE UNION OF INDIA Versus ON THE DEATH OF SUBHASH BANIK HIS LEGAL HEIRS	MSB DEVI MS.R CHOUDHURY MR.G GOSWAMI(Rly.Adv.) MS.R R BORAH	MR M K DAS
41	WP(C)/8794/2018 WITH OFFICE NOTE	PRAFULLA NATH AND 6 ORS. Versus THE STATE OF ASSAM AND 10 ORS.	MR. A K BARUAH MR. D BORA MR. B GOSWAMI MR. N MAHAJAN	GA, ASSAM
42	WP(C)/1701/2019	MRINAL KANTI CHAKRABORTY Versus THE INDIAN INSTITUTE OF TECHNOLOGY AND 6 ORS.	MR K K MAHANTA MR. K M MAHANTA MR. S CHAKRABARTY	MR. R P KAKOTI SR. ADV. (SC, IIT, R1-R4) MR. A K DUTTA (R1-R4) MR H DAS MR H GUPTA (R7) MR. S SUTRADHAR (R1-R4) SC, IIT ASSTT.S.G.I.
43	Cont.Cas(C)/374/2020 FIXED	NALINI KUMAR BORAH Versus RAKESH KUMAR AND ANR.	MR. K N CHOUDHURY MR. R M DEKA	MR. N UPADHAYAY MR. P N GOSWAMI

44	I.A.(Civil)/2184/2020 IN WP(C)/7248/2015(D/O) in WP(C)/7248/2015 WITH I.A.(Civil)/1962/2020	MRS. NILIMA MARAK Versus THE STATE OF ASSAM AND 5 ORS	MR.S U AHMED	SC, K A A C SC, IRRIGATION
		MRS. NILIMA MARAK Versus THE STATE OF ASSAM AND 6 ORS	MR.S U AHMED	SC, IRRIGATION
45	Cont.Cas(C)/339/2021 B/O	GIRISH DEKA Versus BROJEN MALAKAR AND ANR.	MR. J SARMAH	
46	Cont.Cas(C)/404/2021	PRADIP MAHANTA Versus RAMENDRA NATH SARMA	MR. T CHAKRABORTY MR. D CHOUDHURY MR J DAS	MR. I CHOUDHURY G BAROOAH
47	Cont.Cas(C)/452/2021	SOUVIK SENGUPTA Versus PRAMOD AGARWAL AND 3 ORS	MR. P J SAIKIA MS. M KECHII	
48	Cont.Cas(C)/453/2021	RAJIB KUMAR DAS Versus SUBHASH KUMAR KESHAV AND 2 ORS	MR. S K DAS MR D BARMAN	MR. M SHARMA (P1,2,3) MS. S YASMIN (P1,2,3)
49	I.A.(Civil)/2168/2022 in WP(C)/7217/2021 WITH WP(C)/7217/2021	SAURAV CHETIA AND 17 ORS. Versus THE UNION OF INDIA AND 8 ORS.	MR. M BHAGABATI MS. B TALUKDAR	GA, ASSAM SC, INDUSTRIES AND COMMERCE ASSTT.S.G.I.
		SAURAV CHETIA AND 17 ORS. Versus THE UNION OF INDIA AND 8 ORS.	MR. M BHAGABATI MS. B TALUKDAR	GA, ASSAM MR. U K NAIR (r-5,6,7,8) MS. A VERMA(r-5,6,7,8) MS. SUDAKSHINA K. (r-5,6,7,8) MR. A DAS (R-5,6,7,8) MR. M P SARMA (r-5,6) SC, INDUSTRIES AND COMMERCE ASSTT.S.G.I.
50	I.A.(Civil)/1615/2023 WITH WP(C)/2446/2010 (D/O) in I.A.(Civil)/890/2023 WITH I.A.(Civil)/890/2023	ON THE DEATH OF LATE DR. ABHIJIT HOLME CHOUDHURY Versus THE STATE OF ASSAM AND 5 ORS	MR B MALAKAR	GA, ASSAM SC, HEALTH AND F W
		ON THE DEATH OF DR. ABHIJIT HOLME CHOUDHURY HIS LEGAL HEIRS AWAGATA HOME CHOUDHURY AND 2 ORS. Versus THE STATE OF ASSAM AND 5 ORS	MR B MALAKAR	GA, ASSAM SC, HEALTH
51	WITH WP(C)/296/2016	DR. ABHIJIT HOLME CHOUDHURY Versus THE STATE OF ASSAM AND 5 ORS	MR. T U LASKAR MR. N DHAR MR. B MALAKAR MS. S DASGUPTA	GA, ASSAM (EA) MR.J M A CHOUDHURY MR M R ADHIKARI (SC, LABOUR AND EMPLOYMENT) SC, HEALTH
52	I.A.(Civil)/2701/2023 WITH WP(C)/3172/2015 (D/O) in WP(C)/3172/2015 WITH MC/70/2023	MD. RASHIDUL HOQUE Versus THE STATE OF ASSAM AND 3 ORS	MR. N H MAZARBHUIYAN MS. L WAJEEDA MR. M H SAIKIA MR R I BHUYAN	GA, ASSAM SC, REVENUE
		MD. RASHIDUL HOQUE, Versus THE STATE OF ASSAM AND 3 ORS	MR. N H MAZARBHUIYAN MS. L WAJEEDA MR. M H SAIKIA MR R I BHUYAN	GA, ASSAM SC, REVENUE
53	I.A.(Civil)/2703/2023 in WP(C)/3209/2021	MAHBUBUR RAHMAN, Versus ABUL BASHAR MD SADIQUL ALOM AND 4 ORS.	MR. U K NAIR	MR. A K TALUKDAR

WITH
WP(C)/3209/2021
CAVT. NO. 04202/021,

ABUL BASHAR MD SADIQUL ALOM
Versus
THE STATE OF ASSAM AND 4 ORS.

MR. A K TALUKDAR

MR M H AHMED
GA, ASSAM
MR. U K NAIR (R-5)
MR. M P SARMA (R-5)
MR N ISLAM (R-5)
FOR CAVEATOR
SC, REVENUE

WITH
I.A.(Civil)/1107/2021
in WP(C)/3209/2021

ABUL BASHAR MD SADIQUL ALOM
Versus
THE STATE OF ASSAM AND 4 ORS

MR. A K TALUKDAR

HEARING

54 Cont.Cas(C)/30/2013
FIXED

JAYMATI ROY
Versus
H. BASUMATARY NATH and ORS.

MR.M DEKA
MR.S ISLAM
MR.S HOQUE
MS.A BARUA

DR.B AHMED
MRH I CHOUDHURY
MR.C BORUAH
MR.N HAQUE
MS. M BHATTACHARJEE
MR.S K DEORI
MR.S R BARBHUIYA
ADDL. SR. GA, ASSAM
MR.KHAYERUDDIN

55 WP(C)/688/2014
FIXED

SYED HABIBUR RAHMAN
Versus
THE STATE OF ASSAM AND 2 ORS

MR.K K PHUKAN
MS.B BORA

GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 18/09/2023

1)	MRS. V L SINGH	07-09-2023	To	10-11-2023
2)	MR P K KALITA	01-09-2023	To	20-09-2023
3)	MR. S K SAHARIAH	01-09-2023	To	30-09-2023
4)	MRS. R S CHOUDHURY	08-09-2023	To	19-09-2023
5)	DR. J. D. KHAUND	02-09-2023	To	30-09-2023
6)	MR. B NATH	14-09-2023	To	11-10-2023
7)	MR J DAS	08-09-2023	To	06-10-2023
8)	MR J C BORAH	11-09-2023	To	22-09-2023
9)	MR D K DAS	14-09-2023	To	21-09-2023
10)	MR S SARMA	09-09-2023	To	18-09-2023
11)	MR R GOENKA	11-09-2023	To	20-09-2023
12)	MR A GOENKA	11-09-2023	To	20-09-2023
13)	MR D C K HAZARIKA	13-09-2023	To	30-09-2023
14)	MS. T SOM	19-09-2023	To	20-09-2023
15)	MR. T ISLAM	04-09-2023	To	22-09-2023
16)	MR. N HOQUE	14-09-2023	To	13-10-2023
17)	MS. B BHUYAN	14-09-2023	To	29-09-2023
18)	MR. K N CHOUDHURY	18-09-2023	To	22-09-2023
19)	MR. A CHAMUAH	18-09-2023	To	24-09-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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Web: ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Monday, 18th September 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 14

[CIVIL BENCH-I]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
TOP OF THE LIST			
1 RSA/66/2009 (HEARING), WITH LCR	HIMENDRA NATH BHOWMICK Versus BHAGYABATI SUTRADHAR and ORS	MR. A K PURKAYASTHA MR. R C PAUL MISS. S ROY MR. B K GOSWAMI MS M BHARATI	MR. G N SAHEWALLA MR. MD ASLAM MS. M D BURMAN
2 RSA/67/2009 (HEARING), WITH LCR	ON THE DEATH OF SOLE APPELLANT NAMELY BISWANATA DAS, HIS LEGAL HEIRS Versus GITA RANI SAHA	MR. K K MAHANTA MR D K DAS	MS. L N CHOUDHURY MD. M H CHOUDHURY MR. A ALI
MOTION			
3 CRP/148/2023 B/O	NEELAKSHI SANDILYA AND ANR Versus MD KHABIRUDDIN AHMED	MR K KHANNA MS M DAS	
4 CRP/149/2023 B/O	NEELAKSHI SANDILYA AND ANR Versus SHAHAR BHANU	MR K KHANNA MS M DAS	
5 CRP(IO)/284/2023 FIXED	SANGHAMITRA BHATTACHARJEE Versus SANDIP CHAKRABORTY	MR. K K DEY MR V K BAROOAH	
ADMISSION			
6 CRP/45/2019	RAJEN DUBEY AND 5 ORS. Versus MADHURI DUBEY AND 2 ORS.	MR. I ALAM MR. T SK MS. R R BORAH	MR R ISLAM (r-1,2)
7 CRP/78/2019 WITH LCR	KISHORI DEVI SAHARIA AND ANR. Versus CHANDRA PRAKASH SAHARIA AND 9 ORS	MR R CHAKRAVORTY MR. M CHALIHA MR G K DEKA MR C GOGOI MR. A M BARUAH	MS. K YADAV MR. JYOTIRMOY ROY MS. M BHATTACHARJEE MR. R HAZARIKA MR D DAS MR H M R HOQUE MR. R L YADAV
8 CRP/55/2022	MANIRUZ ZAMAN @ MONIRUL Versus MOZIBAR RAHMAN AND 4 ORS.	MR. A RAHMAN MR E HUSSAIN	GA, ASSAM MR. M U MONDAL (R-1,2) MS. N NASRIN (R-1,2) MD. I H KHAN (R-1,2) MR K ISLAM (R-1,2) MR A ALIM SK (R-1,2)

9	CRP/38/2023 WITH LCR	NRIPEN DAS Versus RATNA DEY AND 3 ORS.	MR. R BORPUJARI MR F KHAN M. GLORY RHITUSHREE TALUKDAR P. NATH Q. KIBA K. SUMI MS LITO AWOMI	MR G BHARADWAJ (r-2,3,4) MR N BRAHMA (r-2,3,4)
10	CRP/50/2023 CAVT. NO.04312/023, FIXED	T.K. ENGINEERING CONSORTIUM PRIVATE LTD. AND 5 ORS. Versus TECHCON INFRASTRUCTURE PVT. LTD.	MR. D MOZUMDER MR. S K DEORI MS. SOMILA MR. D MAZUMDAR	MR. O P BHATI
<u>BAIL HEARING</u>				
11	AB/2336/2023	AMIR HUSSAIN AND ANR Versus THE STATE OF ASSAM	MR. M BISWAS D TALUKDAR	PP, ASSAM
<u>FOR HEARING U/O XLI RULE II C.P.C.</u>				
12	RSA/246/2010	JAHANARA BEGUM and 2 ORS Versus MATIUR RAHMAN and 5 ORS	MR.B SINHA MR.T DEWAN MR.M GOGOI	MR.A R SIKDAR MR.N AHMED MD.A HUSSAIN MR.M AHMED MR.M H TALUKDAR
13	RSA/152/2022 CAVT. NO.08262/022, WITH LCR	AFTAR UDDIN AND ORS Versus ANAM UDDIN 39 ORS	MR. S K GHOSH MR. P D NAIR MR G ALAM S R A NASER MS F AHMED	MR. A C SARMA(R-2 TO 19) MR. M H RAJBARBHUIYAN MRS. R CHETRI MR G BHARADWAJ (R-2 TO 19) FOR CAVEATOR
	WITH I.A.(Civil)/3124/2022 in RSA/152/2022	AFTAR UDDIN AND ORS Versus ANAM UDDIN AND ORS.	MR. P D NAIR MR. P D NAIR MR G ALAM S R A NASER MS F AHMED	
<u>ORDERS</u>				
14	RSA/26/2009 WITH LCR, FIXED	REBA CHAKRABORTY and ORS Versus ON THE DEATH OF TUTI MIYA HIS LEGAL HEIRS HAWA BEGUM WIFE and ORS	MR.P K ROY MR.S K CHAKRABORTY MRSA CHAKRABORTY MS.M DUTTA	MR.S K TALUKDAR MR.J M A CHOUDHURY MR H R CHOUDHURY
15	RSA/6/2013	KAMALA GOGOI @ UMA GOGOI, Versus HEMALATA PHUKAN and 3 ORS	MR.A KHANIKAR MR.B KALITA MRS.P BORA	MR.D K DAS MS.P BHUYAN
	WITH MC/1538/2014 in RSA/6/2013	KAMALA GOGOI @ UMA GOGOI, Versus HEMALATA PHUKAN and 3 ORS	MR.A KHANIKAR MR.B KALITA MRS.P BORA	MR.D K DAS MS.P BHUYAN
16	CRP/184/2015	ON THE DEATH OF MANOHAR DAS HIS LEGAL HEIRS Versus MD. MIR HUSSAIN and ANR.	MSJ BHUYAN MR.A K DAS MSP MEDHI	MR H DAS MR H GUPTA MR H GUPTA
	WITH I.A.(Civil)/1462/2022 in CRP/184/2015	ON THE DEATH OF MONOHAR DAS, HIS LEGAL HEIR, BHABAKANTA DAS AND 5 ORS Versus MD. MIR HUSSAIN and ANR.	MR. A K DAS	
17	I.A./1732/2016 in RSA SL. NO. 271053	JITENDRA SHARMA Versus BINOY KUMAR SINGHA		
18	I.A.(Civil)/1475/2017 in RSA/251316/2015	KIRAN LIMBU, Versus DEBESWAR GOGOI and 4 ORS,	MR.P J SAIKIA MR.A K GUPTA MR.K BARUAH	
	WITH RSA/251316/2015 (Filing Number)	SRI KIRAN LIMBU Versus SRI DIBESWAR GOGOI and 4 ORS	MR.P J SAIKIA MR.K BARUAH	

19	I.A.(Civil)/2028/2017 in LA.App./299821/2016 WITH LA.App./299821/2016 (Filing Number)	AIRPORT AUTHORITY OF INDIA. Versus SRI. SATYARAM DAS and 4 ORS. AIRPORT AUTHORITY OF INDIA. Versus SATYA RAM DAS and 6 ORS.	MR.A NATH MR.P BORAH MR.S BARTHAKUR	MS. M D CHOWDHURY
20	RSA/204/2018 WITH LCR	SRI NARAYAN HAJARIKA Versus SRI SONESWAR DAS and 5 ORS	MR A DASGUPTA MS B DAS MR B DAS	MR. B C DAS (R2-R4) MR D N BHATTACHARYYA (R2-R4)
21	CRP/3/2019 FIXED	DIBRUGARH HANUMANBUX SURAJMAL KANOI COMMERCE COLLEGE AND ANR. Versus NILIMA GOGOI AND 14 ORS.	MR D BORUAH MR N N UPADHYAYA MR. S SHARMA MR. B B KAKATI	MR. B P BORAH (R11) MR P J DUTTA (R11) MR R S RONGHANG (R11)
22	CRP/188/2018 WITH	DIBRUGARH HANUMANBUX SURAJMAL KANOI COMMERCE COLLEGE AND ANR. Versus KAMAL CHANDRA GOGOI AND 14 ORS.	MR D BORUAH MR N N UPADHYAYA MR S SHARMA MR. B B KAKATI	MR. P J SAIKIA (R4-R7, R9) MR. A K GUPTA (R4-R7, R9) MS M NIROLA (R4-R7, R9)
23	CRP/193/2018 WITH	DIBRUGARH HANUMANBUX SURAJMAL KANOI COMMERCE COLLEGE AND ANR. Versus TARUN CHANDRA GOGOI AND 14 ORS. (C)	MR D BORUAH MR N N UPADHYAYA MR. S SHARMA MR. B B KAKATI	MR. P J SAIKIA (R1, R4, R5, R7, R9) MR. A K GUPTA (R1, R4, R5, R7, R9) MS M NIROLA (R1, R4, R5, R7, R9)
24	Mat.App./52/2019 WITH LCR WITH I.A.(Civil)/3196/2019 in Mat.App./52/2019	XXXXXXX Versus XXXXXXX XXXX XXXX Versus XXXX XXXX	MR. R J BORDOLOI MR. R J BORDOLOI	
25	I.A.(Civil)/168/2019 in MFA/40/2018(D/O) in MFA/40/2018 WITH I.A.(Civil)/169/2019	UNION OF INDIA Versus SMTI. SWEETY KUMARI UNION OF INDIA Versus SMTI. SWEETY KUMARI	MR B SARMAH DR. B N GOGOI MR B SARMAH DR. B N GOGOI	MR D C K HAZARIKA MS J KALITA
26	RSA/4/2020	ON THE DEATH OF MD. ABDUL MOJID, HIS LEGAL HEIRS SONABHAN @ SOBAHAN BEWA AND 11 ORS Versus ON THE DEATH OF MUSSTT. MORIOM NESSA, HER LEGAL HEIRS BAKASA ALI @ BADSA ALI AND 19 ORS.	MS. R CHOUDHURY MR D. CHAKRABORTY	M ALAMGEER MS. SUDAKSHINA K. MR. A ALAM MS U DAS (R-10-14,- 6-18,20)
27	MACApp./281/2020 WITH LCR	M/S NEW INDIA ASSURANCE CO. LTD., Versus LABANAYA DEVI BEGUM AND 5 ORS.	MR. K K BHATTA MS R DEVI	MR A SHARMA MS M DAS MR. P SAIKIA
28	RSA/83/2021	ANOWARUDDIN WAKF ESTATE Versus MD. IQBAL HUSSAIN AND 9 ORS.	MR. B D DEKA MR. M DAS MR. A I Ali MR A BHUYAN MR A DEKA	MR. R ALI MS. G P SHAHI M KALITA MR M BORO
29	RSA/112/2021 WITH LCR WITH I.A.(Civil)/1938/2021 in RSA/112/2021	MD. HABIJUDDIN FAKIR Versus MD. ABDUL KADIR MD. HABIJUDDIN FAKIR Versus MD. ABDUL KADIR	MR. S K SINGH MR. A GANGULY MR. A DUTTA MR. A DHANUKA MR. S K SINGH MR. A GANGULY MR. A DUTTA MR. A DHANUKA	MR. P SUNDI

30	I.A.(Civil)/1247/2021 B/O in MACApp./10256/2020	NATIONAL INSURANCE COMPANY LTD. Versus MUSST. JANA BIBI AND 10 ORS.	MR. R GOSWAMI MS. P BORTHAKUR	MR. R MAJUMDAR MR. K K BHATTA (r-11) MR. M TALUKDAR (r-1 to 5) MR. M K NATH MS JONA TALUKDAR (r-11) MR. A SHAKIL (r-1 to 5) MS R DEVI
	WITH MACApp./10256/2020 (Filing Number)	NATIONAL INSURANCE COMPANY LTD. Versus MUSST. JANA BIBI AND 10 ORS. F	MR. R GOSWAMI	
	WITH I.A.(Civil)/1522/2023	NATIONAL INSURANCE COMPANY LTD. Versus MUSST. JANA BIBI AND 10 ORS.	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MR. K K BHATTA MS JONA TALUKDAR MS R DEVI
	WITH I.A.(Civil)/1523/2023	NATIONAL INSURANCE COMPANY LTD. Versus MUSST. JANA BIBI AND 10 ORS.	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MR. K K BHATTA MS JONA TALUKDAR MS R DEVI
	WITH I.A.(Civil)/1524/2023	NATIONAL INSURANCE COMPANY LTD. Versus MUSST. JANA BIBI AND 10 ORS.	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MR. K K BHATTA MS JONA TALUKDAR MS R DEVI
31	CRP(IO)/30/2022	SMT. ARCHANA DEVI Versus KH. NUNGSHITOMBI SINGHA AND ANR. - F	MR G N SAHEWALLA MR. P DEKA MR. A CHETIA MS. S. TODI MR R HOQUE	MR. B PATHAK (R-1 TO 3) MR. R THADANI (R-1 TO 3) MR B HAZARIKA (R-1 TO 3) MS M TIWARI (R-1 TO 3)
	WITH I.A.(Civil)/801/2022 in CRP(IO)/30/2022	KH. NUNGSHITOMBI SINGHA AND 2 ORS. Versus SMT. ARCHANA DEVI AND ANR.	MR. B PATHAK MR. R THADANI MR B HAZARIKA MS M TIWARI	MR G N SAHEWALLA
32	RSA/170/2022	ABHISHEK SHAH Versus RADHYA SHYAM SARKAR AND 3 ORS.	MR. B D DEKA MR. M DAS	MR. S CHAUHAN (R1) MR. A SATTAR (R1) MR. A R SHOME (R1) MR. P MAZUMDER (R1) MR N ALAM (R1) M. BORUAH (R1)
33	RSA/191/2022	PRANITA DEVI NATH @ PRANITA DAS AND ANR . Versus BHABANANDA KALITA AND ANR .	MR M AHMED MR. M HUSSAIN MR A. ALI N. CHOUDHURY	MR. N HAQUE (R1) MR. A K AZAD (R1) MR. S R BARBHUIYA (R1) MR M HUSSAIN (R1)
34	RSA/195/2022	ABDUL GANI ANSARI Versus ON THE DEATH OF LT. PHULU RANI PIO HER LEHAL HEIR NAMELY KALPANA PIO	MR. B BARUAH	MR. P P DUTTA MS P SARMA
	WITH I.A.(Civil)/3808/2022 in RSA/195/2022	ABDUL GANI ANSARI Versus ON THE DEATH OF LT. PHULU RANI PIO HER LEHAL HEIR NAMELY KALPANA PIO		
35	RSA/197/2022 FIXED	SMTI NIRAMONI DAS DUTTA Versus SRI ROMESH DUTTA	MR. B D DEKA MR. M DAS N CHAUDHURY MR A BHATRA	MR. T J MAHANTA MS. P BHATTACHARYA MR. A BORUA
	WITH I.A.(Civil)/1506/2022 in RSA/197/2022	NIRAMONI DAS DUTTA Versus ROMESH DUTTA	MR. B D DEKA	
36	I.A.(Civil)/2023/2022 WITH LCR in RSA/322/2017	ISMAIL HUSSAIN @ PUTU and 2 ORS Versus ON THE DEATH OF MONOWAR HUSSAIN HIS LEGAL HEIRS MAHNAJ MONOWAR AND ANR.	MS F N ZAMAN	MR A K RAI
	WITH RSA/322/2017	ISMAIL HUSSAIN @ PUTU and 2 ORS Versus MONOWAR HUSSAIN	MS.R CHOUDHURY MS.P SARMAH MS.A BEGUM	MS. N RAI MR A K RAI MR. T R ROY

	WITH I.A.(Civil)/2024/2022 in RSA/322/2017	ISMAIL HUSSAIN @ PUTU and 2 ORS Versus ON THE DEATH OF MOMOWAR HUSSAON THE DEATH OF MOMOWAR HUSSAIN, HIS LEGAL HEIRS MAHNAJ MONOWAR AND AN	MS F N ZAMAN	
37	I.A.(Civil)/3129/2022 in RFA/12501/2022	ASHISH RANJAN DAS Versus SAKTI PADA DEB	MR. S K GHOSH MS F AHMED N CHAUDHURY	
	WITH RFA/12501/2022 (Filing Number)	ASHISH RANJAN DAS Versus SAKTI PADA DEB F	MR. S K GHOSH	
38	CRP/46/2023	M/S. A R INFRA PRIVATE LIMITED Versus DHIREN THAKURIA AND AND 11 ORS.	MR. S P ROY JYOTISH DAS MS P DEY	MR. A C SARMA (R- 1 TO 5) MR G BHARADWAJ (R- 1 TO 5) MR N BRAHMA (R- 1 TO 5)
	WITH I.A.(Civil)/1249/2023 in CRP/46/2023	M/S. A R INFRA PRIVATE LIMITED Versus DHIREN THAKURIA AND 11 ORS.	MR. S P ROY JYOTISH DAS MS P DEY	
39	Review.Pet./109/2023	HARI NARAYAN BORAH AND ANR Versus MAKHANI BARUAH AND 6 ORS.	MR R CHAKRAVORTY MS. R. ENGJAIP S RABHA	
40	WITH FAO/36/2023 CAVT. NO. 07272/023, WITH I.A.(Civil)/2044/2023 in FAO/36/2023	MAKHANI BARUAH AND ANR. Versus HARI NARAYAN BORAH AND 6 ORS.	MR. M NATH MR. D P BORAH MR U GHOSH	MR R CHAKRAVORTY MS. R. ENGJAIP FOR CAVEATOR
41	I.A.(Civil)/154/2023 B/O in MACApp./137/2023	MAKHANI BARUAH AND ANR Versus HARI NARAYAN BORAH AND 6 ORS. NUR ZAMAL Versus THE UNITED INDIA INSURANCE CO. LTD. AND 2 ORS.	MR. M NATH MR. D P BORAH MR U GHOSH MR. M A ISLAM MR R ISLAM MR J I MONDAL	MR R CHAKRAVORTY MS. R. ENGJAIP FOR CAVEATOR MR. K K BHATTA (R1)
	WITH MACApp./137/2023 (Filing Number)	NUR ZAMAL Versus THE UNITED INDIA INSURANCE CO. LTD. AND 2 ORS. H	MR R ISLAM	
42	I.A.(Civil)/241/2023 in MFA/15766/2022	THE UNION OF INDIA Versus M/S BRAHMAPUTRA TMT BARS PVT. LTD.	MR. K GOGOI	
	WITH MFA/15766/2022 (Filing Number)	UNION OF INDIA Versus M/S BRAHMAPUTRA TMT BARS PVT. LTD. B	MR. K GOGOI	
43	MACApp./284/2023 B/O	NATIONAL INSURANCE CMPANY LIMITED Versus ANJU HAZARIKA AND 2 ORS. E	MR T KALITA MR. A KAKATI	MR. S K GOSWAMI MS. M SAIKIA (R-3) MR. R SHARMA (R-1)
	WITH I.A.(Civil)/2088/2023 in MACApp./284/2023	NATIONAL INSURANCE CMPANY LIMITED Versus ANJU HAZARIKA AND 2 ORS. E	MR T KALITA MR. A KAKATI	MS. M SAIKIA (R-3) MR. R SHARMA (R-1)
44	I.A.(Civil)/1656/2023 B/O in CRP/148/2017	KOSER ALI AND 3 ORS. Versus KUDDUS ALI AND 13 ORS.	MR. M U MAHMUD MR. M ALI	MR Z HUSSAIN MR. M HOQUE

	WITH CRP/148/2017	KOSER ALI and 3 ORS. Versus KUDDUS ALI and 15 ORS.	MR.M U MAHMUD MR. A ROSHID (P1-P3) MR.A DAS MRC KALITA MR.S ISLAM MR.S HAQUE MS. T BEGUM (P1-P3) MR.M ALI	MR.M HAQUE(R-6) MR Z HUSSAIN MR Z HUSSAIN MR. M HOQUE
	WITH I.A.(Civil)/1657/2023 in CRP/148/2017	KOSER ALI and 3 ORS. Versus KUDDUS ALI AND 13 ORS.	MR. M U MAHMUD MR. M ALI	MR Z HUSSAIN MR. M HOQUE
	WITH I.A.(Civil)/1658/2023 in CRP/148/2017	KOSER ALI AND 3 ORS. Versus KUDDUS ALI AND 13 ORS.	MR. M U MAHMUD MR. M ALI	MR Z HUSSAIN MR. M HOQUE
45	I.A.(Civil)/2714/2023 B/O in CRP/130/2023	MRIDUL MAZUMDAR, Versus AJAY KUMAR GUPTA,	MR G N SAHEWALLA MR N ANIX SINGH MS. S. TODI MR H K SARMA	
	WITH CRP/130/2023	MRIDUL MAZUMDAR Versus AJAY KUMAR GUPTA	MR G N SAHEWALLA MR N ANIX SINGH MS. S. TODI MR H K SARMA	
46	I.A.(Civil)/2738/2023 in MACApp./10754/2023	NEW INDIA ASSURANCE CO. LTD. Versus RENU YADAV AND 2 ORS	MRS L SHARMA MR. K K BHATTA	
	WITH MACApp./10754/2023 (Filing Number)	NEW INDIA ASSURANCE CO. LTD. Versus RENU YADAV AND 2 ORS B	MR. K K BHATTA	
	WITH I.A.(Civil)/10755/2023 (Filing Number)	NEW INDIA ASSURANCE CO. LTD. Versus RENU YADAV AND 2 ORS B	MR. K K BHATTA	
47	I.A.(Civil)/2740/2023 in MACApp./10664/2023	JAMELA AHMED @ MAINA BEGUM Versus HDFC ERGO GENERAL INSURANCE CO. LTD AND 2 ORS.	MR. A R AGARWALA MR ADITYA AGARWALA MD. K ALI	
	WITH MACApp./10664/2023 (Filing Number)	JAMELA AHMED @ MAINA KHATUN Versus HDFC ERGO GENERAL INSURANCE CO. LTD AND 2 ORS. B	MR. A R AGARWALA	
48	I.A.(Civil)/2774/2023 in MACApp./11017/2023	ICICI LOMBARD GENERAL INSURANCE COMPANY LIMITED Versus BULBULI PAUL AND 4 ORS.	MR T KALITA MR. A KAKATI	
	WITH MACApp./11017/2023 (Filing Number)	ICICI LOMBARD GENERAL INSURANCE COMPANY LTD Versus BULBULI PAUL AND 4 ORS. B	MR T KALITA	
	WITH I.A.(Civil)/11018/2023 (Filing Number)	ICICI LOMBARD GENERAL INSURANCE COMPANY LTD Versus BULBULI PAUL AND 4 ORS. B	MR T KALITA	
<u>STAY MATTERS</u>				
49	CRP/24/2023 B/O	M/S RUDRESWAR CONSTRUCTION PVT. LTD. Versus MITA GHOSH	MR. S P CHOUDHURY MS B DEVI MR. S. J. SARKAR	
50	CRP(IO)/41/2023	M/S GABHARU ENTERPRISE AND 2 ORS Versus THE RECOVERY OFFICER AND 2 ORS	MR. D DAS SR. ADV MR. I DAS MS S SHARMA	MR. B SHARMA (R- 2,3) MR. H DAS (R- 2,3)

51	Tr.P.(C)/41/2023	SAMIMA ABDUR ATIQ Versus MANZIL HUSSAIN	MR H MAURYA MR J HUSSAIN MR. L HUSSAIN	MR F KHAN MR U CHAUDHURY M. GLORY RHITUSHREE TALUKDAR P. NATH Q. KIBA K. SUMI MS LITO AWOMI
52	CRP(IO)/152/2023	NANDAN SINHA AND 3 ORS Versus PRADIP RAJ KUMAR AND ANR	MR. B CHAKRAVARTY MR. U DAS MS. A LALA	MR. I H LASKAR (R-1,2) MR. P K DEKA (R-1,2) MR. P DAIMARY (R-1,2)

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LEAVE NOTE OF ADVOCATES FOR 18/09/2023

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1)	MRS. V L SINGH	07-09-2023	To	10-11-2023
2)	MR P K KALITA	01-09-2023	To	20-09-2023
3)	MR. S K SAHARIAH	01-09-2023	To	30-09-2023
4)	MRS. R S CHOUDHURY	08-09-2023	To	19-09-2023
5)	DR. J. D. KHAUND	02-09-2023	To	30-09-2023
6)	MR. B NATH	14-09-2023	To	11-10-2023
7)	MR J DAS	08-09-2023	To	06-10-2023
8)	MR J C BORAH	11-09-2023	To	22-09-2023
9)	MR D K DAS	14-09-2023	To	21-09-2023
10)	MR S SARMA	09-09-2023	To	18-09-2023
11)	MR R GOENKA	11-09-2023	To	20-09-2023
12)	MR A GOENKA	11-09-2023	To	20-09-2023
13)	MR D C K HAZARIKA	13-09-2023	To	30-09-2023
14)	MS. T SOM	19-09-2023	To	20-09-2023
15)	MR. T ISLAM	04-09-2023	To	22-09-2023
16)	MR. N HOQUE	14-09-2023	To	13-10-2023
17)	MS. B BHUYAN	14-09-2023	To	29-09-2023
18)	MR. K N CHOUDHURY	18-09-2023	To	22-09-2023
19)	MR. A CHAMUAH	18-09-2023	To	24-09-2023

**THE GAUHATI HIGH COURT AT GUWAHATI**

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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Web: ghconline.gov.in

10:15 AM to 1:00 PM**2:00 PM to 4:30 PM****[For Monday, 18th September 2023]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]**BEFORE:****HONOURABLE MR. JUSTICE ROBIN PHUKAN****COURT NO: 15****[CRIMINAL BENCH]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>WITHDRAWAL</u>			
1 AB/3145/2023 B/O	ALTAB HUSSAIN Versus THE STATE OF ASSAM	MRS R BEGUM MR. N AHMED MR R A AHMED	PP, ASSAM
<u>MOTION (BA)</u>			
2 Bail Appln./3251/2023	SHAIKHUL ALOM Versus THE STATE OF ASSAM	MR. N J DUTTA J U AHMED MR. R K MUSHAHARY MR S A REEYAZ	PP, ASSAM
3 Bail Appln./3258/2023	TINKU GOWALA Versus THE STATE OF ASSAM	MR. K N KALITA MR B ISLAM	PP, ASSAM
4 Bail Appln./3266/2023	ASHIM JYOTI CHAKRABORTY Versus THE STATE OF ASSAM	MR S BORTHAKUR MR H P NEPAL	PP, ASSAM
5 Bail Appln./3269/2023	MD ABUL KASEM AND ANR Versus THE STATE OF ASSAM	MR S DEWRI MR P SONOWAL MR A DEKA	PP, ASSAM
6 Bail Appln./3272/2023	MINHAJ ALI Versus THE STATE OF ASSAM	MR S M ABDULLAH P MD R ISLAM M N KHAN	PP, ASSAM
7 Bail Appln./3289/2023	AJIM UDDIN @ AZIMUDDIN AND ANR Versus THE STATE OF ASSAM	MR H R A CHOUDHURY M. HOSSAIN MD M ISLAM	PP, ASSAM
8 Bail Appln./3291/2023	REKHANTA DAS Versus THE STATE OF ASSAM	MR. D KALITA MS A KALITA MS. D NATH	PP, ASSAM
9 Bail Appln./3298/2023	BEDANTA GOGOI Versus THE STATE OF ASSAM	MR P KATAKI MRS R BEGUM MS N KASHYAP	PP, ASSAM
<u>MOTION</u>			
10 Crl.Rev.P./389/2023	MD. ABDUL HAMID Versus THE STATE OF ASSAM	MR. T CHUTIA	PP, ASSAM
11 Crl.Rev.P./391/2023	BAHARUL ISLAM Versus THE STATE OF ASSAM AND ANR	MRS. B GOGOI MS M BORAH	PP, ASSAM
12 Crl.Rev.P./392/2023	BABY SAHA Versus SANJOY KUMAR JAIN AND ANR	MD. A SAHAD MR. M H ALI	PP, ASSAM

13	Crl.Rev.P./396/2023	JULFIA BEGUM Versus THE STATE OF ASSAM AND 2 ORS	MR. M A SHEIKH K U AHMED MS F INTAZ MS C MEDHI	PP, ASSAM
14	Crl.Rev.P./397/2023	CHOLAMANDALAM INVESTMENT FINANCE COMPANY LTD. Versus THE STATE OF ASSAM	MR G SAIKIA MR. D BARUAH MS. T. PAIT MS. A GOGOI	PP, ASSAM
15	Crl.Pet./950/2023 FIXED	DIPEN BAISHYA Versus THE STATE OF ASSAM AND ANR.	MR N P BARUAH MR R CHAKRAVORTY MS. R. ENGJAIP S RABHA	PP, ASSAM
16	Crl.Pet./954/2023 FIXED	JONATHON TERANG Versus THE STATE OF ASSAM AND ANR.	MR. V RAJKHOWA MR A.J.SARMA	PP, ASSAM
17	Crl.Pet./982/2023	JOYSON JISHING RENGMA Versus THE STATE OF ASSAM AND 2 ORS	MR. J BARMAN MR D J BORO	PP, ASSAM
18	Crl.Pet./983/2023	MD. AMIR ALI Versus THE STATE OF ASSAM AND ANR	MR B SHARMA MR S SHARMA	PP, ASSAM
19	Crl.Pet./984/2023	JESHMIN GAYARY Versus THE STATE OF ASSAM AND ANR	MR P K DAS MR. M BARUAH	PP, ASSAM
20	Crl.Pet./985/2023	RABIUL ISLAM Versus THE STATE OF ASSAM AND ANR	MR. S ISLAM	PP, ASSAM
21	Crl.Pet./986/2023	ARIFUL HUSSAIN Versus MOUSUMI BEGUM	MR. A K AHMED MR A AHMED MR. S A MONDAL	
22	Crl.Pet./988/2023	DHYAN FOUNDATION Versus THE STATE OF ASSAM AND 5 ORS.	MR J PAYENG	PP, ASSAM
23	Crl.Pet./991/2023	ISMAIL ALI Versus SAMSUL HAQUE AND ANR	MR. M U MAHMUD MRS. M SAIKIA MR S H MAHMUD MR S ISLAM MR. S. SUR MR S AFRIDI D J BARMAN	
24	Crl.Pet./993/2023	BALURAM BORGHAIN @ BULU BORGHAIN Versus THE STATE OF ASSAM	MR. P J SAIKIA MR. L N DIHINGIA MR. A K SAHU	PP, ASSAM
25	AB/3186/2023	BAISHALI BURAGHAIN AND ANR Versus THE STATE OF ASSAM	MR D DEKA MR. M A CHOUDHURY	PP, ASSAM
26	AB/3189/2023	MOZAMMEL HUSSAIN Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A S CHOUDHURY MR. A AHMED K ZAMAN	PP, ASSAM
27	AB/3194/2023	UPENDRA DHAR BAROOAH AND ANR. Versus THE STATE OF ASSAM	MR. D KALITA MS A KALITA	PP, ASSAM
28	AB/3200/2023	BHASKAR NATH Versus THE STATE OF ASSAM	MR. M K DAS	PP, ASSAM
29	AB/3207/2023	SAHA ALOM SHEIKH Versus THE STATE OF ASSAM	MR. S MUNIR MR. S RANA	PP, ASSAM
30	AB/3208/2023	VIVEK KUMAR GUPTA Versus THE STATE OF ASSAM AND ANR	MR. M K CHOUDHURY MR P BHARDWAJ	PP, ASSAM
31	AB/3210/2023	VIVEK KUMAR GUPTA Versus THE STATE OF ASSAM ANR	MR. M K CHOUDHURY MR P BHARDWAJ	PP, ASSAM

ADMISSION

32	Crl.Pet./1228/2019 PART-HEARD, FIXED	MUSTT. SHAHNAZ RASUL @ MANSOOR Versus THE STATE OF ASSAM AND ANR.	MR. A BHATTACHARYA MR. A BHATTACHARJEE MS. K TALUKDAR	MD. A J ATIA MS J MARIYAM MS A H ATIA PP, ASSAM
33	Crl.Pet./1185/2022 WITH LCR, B/O	MD. SUWEJ FARHAT @ SUWEZ @ RONI AND ANR Versus THE STATE OF ASSAM	MR. S K JAIN	PP, ASSAM
34	CRL.A(J)/101/2023	DIPJYOTI MALAKAR AND ANR. Versus THE STATE OF ASSAM AND ANR.	MS B R A SULTANA	PP, ASSAM
35	Crl.A./336/2023	HANIF ALI AND 3 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. R ALI MR H A AHMED MR A S SK	PP, ASSAM
	WITH I.A.(Crl.)/854/2023 in Crl.A./336/2023	HANIF ALI AND 3 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. R ALI MR H A AHMED MR A S SK	PP, ASSAM
<u>BAIL HEARING (BA)</u>				
36	Bail Appln./2758/2023 FIXED	HUIREM RAJEN MEITEI @ HUIRAM RAJEN SING @ H RAJEN MEITEI Versus THE UNION OF INDIA	MR. S MUNIR MR. S RANA MS. L ISLAM	SC, NCB
37	Bail Appln./3195/2023 WITH OFFICE NOTE, FIXED	PARAMESH CHAKRABARTY Versus THE STATE OF ASSAM	MS. K MALAKAR MR. A BHATTACHARYA	PP, ASSAM
<u>BAIL HEARING</u>				
38	AB/438/2023 FIXED	MAINUL HOQUE AND 3 ORS Versus THE STATE OF ASSAM	MR. A AHMED U U KHAN	PP, ASSAM
39	AB/3265/2022	HABIBUR RAHMAN AND 8 ORS. Versus THE STATE OF ASSAM	MR A SHARMA	PP, ASSAM
40	AB/1621/2023 FIXED	MATIUR RAHMAN Versus THE STATE OF ASSAM	MD K RAHMAN MR. SAIDUL ALOM	PP, ASSAM
41	AB/1847/2023 FIXED	HEFZUR AHMED Versus THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM
42	AB/1852/2023 FIXED	AFTAZUL HOQUE AND 2 ORS Versus THE STATE OF ASSAM	MR. T HUSSAIN	PP, ASSAM
43	AB/2088/2023 FIXED	SAMIR ALI BIN AHMED Versus THE STATE OF ASSAM	MS F AHMED MR. T ISLAM MS K DAS	PP, ASSAM
44	AB/2286/2023 FIXED	SYED JAVED KAISAR AND 2 ORS. Versus THE STATE OF ASSAM	MS. M BORDOLOI MR. A DAS MR. N I KHAN T. JAMIR	MR. A ROY (INFORMANT) PP, ASSAM
45	AB/2398/2023 FIXED	JONATHON TERANG Versus THE STATE OF ASSAM	MR. V RAJKHOWA MR A.J.SARMA	PP, ASSAM
46	AB/2591/2023 FIXED	NEERAJ KUMAR KHEMKA Versus THE STATE OF ASSAM	MR. R CHETRI MR N MILI	PP, ASSAM
47	AB/2720/2023 FIXED	NASIR UDDIN AND ANR Versus THE STATE OF ASSAM	MR. Z HAMMAD MR E AHMED	PP, ASSAM
48	AB/2907/2023 FIXED	SAMSUL ALI @ SAMSUL HAQUE Versus THE STATE OF ASSAM	MR S DEWRI MR P SONOWAL MR A DEKA	PP, ASSAM

49	AB/2965/2023 FIXED	CHINMOY SARKAR Versus THE STATE OF ASSAM	MR. S C BISWAS MS A DAS MR. P S BISWAS MR. A K DAS MS. R DEVI MR S B DAS	PP, ASSAM
50	AB/2971/2023 FIXED	ARJUN DAS AND 5 ORS. Versus THE STATE OF ASSAM	MD B ISLAM MR. A A MONDAL MR S HUSSAIN MR M HOQUE MR A ALAM	PP, ASSAM
51	AB/2997/2023 FIXED	KAMALA BEGUM Versus THE STATE OF ASSAM	MR Z HUSSAIN MS B B AHMED	PP, ASSAM
52	AB/3009/2023 FIXED	RAHUL DIBRAGEDE Versus THE STATE OF ASSAM	MR. JUNM LASKAR MS. J GHOSH	PP, ASSAM
<u>ORDERS</u>				
53	Crl.Pet./878/2023 WITH LCR 3 FILES, FIXED	BARASHA BORAH BORDOLOI Versus THE STATE OF ASSAM AND ANR	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MR A HOSSAIN	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 18/09/2023

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1)	MRS. V L SINGH	07-09-2023	To	10-11-2023
2)	MR P K KALITA	01-09-2023	To	20-09-2023
3)	MR. S K SAHARIAH	01-09-2023	To	30-09-2023
4)	MRS. R S CHOUDHURY	08-09-2023	To	19-09-2023
5)	DR. J. D. KHAUND	02-09-2023	To	30-09-2023
6)	MR. B NATH	14-09-2023	To	11-10-2023
7)	MR J DAS	08-09-2023	To	06-10-2023
8)	MR J C BORAH	11-09-2023	To	22-09-2023
9)	MR D K DAS	14-09-2023	To	21-09-2023
10)	MR S SARMA	09-09-2023	To	18-09-2023
11)	MR R GOENKA	11-09-2023	To	20-09-2023
12)	MR A GOENKA	11-09-2023	To	20-09-2023
13)	MR D C K HAZARIKA	13-09-2023	To	30-09-2023
14)	MS. T SOM	19-09-2023	To	20-09-2023
15)	MR. T ISLAM	04-09-2023	To	22-09-2023
16)	MR. N HOQUE	14-09-2023	To	13-10-2023
17)	MS. B BHUYAN	14-09-2023	To	29-09-2023
18)	MR. K N CHOUDHURY	18-09-2023	To	22-09-2023
19)	MR. A CHAMUAH	18-09-2023	To	24-09-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Monday,18th September 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 17

[CIVIL BENCH-V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
1	WP(C)/5244/2020 B/O	MASUMA AKHTAR TAPADAR AND ANR Versus THE UNION OF INDIA AND 10 ORS	MR A R BHUYAN MR. M A I HUSSAIN MS. SABANA ZANIFAR YESHMIN	GA, ASSAM MR. R DE MR. P NEOG ASSTT.S.G.I.
MOTION				
2	Cont.Cas(C)/172/2021	BISHNUMAYA DEVI Versus RAJESH PRASAD, IAS AND 3 ORS	MR. R BORA	
ADMISSION				
3	WP(C)/5558/2014	SATYA RANJAN ACHARJEE and 143 ORS, Versus THE STATE OF ASSAM and 8 ORS,	MR.A R SIKDAR MR.M H TALUKDAR MS.M DEKA	MR.S C KEYAL GA, ASSAM MR.J M A CHOUDHURY SC, REVENUE ASSTT.S.G.I.
	WITH I.A.(Civil)/1495/2022 in WP(C)/5558/2014	SATYA RANJAN ACHARJEE and 143 ORS, Versus THE UNION OF INDIA		GA, ASSAM SC, REVENUE
4	WP(C)/6848/2014	NO.1 SALBARI LAND and AREA DEVELOPMENT SOMMITTEE and 2 ORS. Versus THE STATE OF ASSAM AND 6 ORS	MR Z HUSSAIN MRS K SARKAR MR. M ALI MR.M ALI MR H HOQUE MRS B B AHMED	GA, ASSAM SC, BTC MR.M BHAGAWATI
5	WP(C)/6654/2015	MD. ABDUL HANNAN Versus THE STATE OF ASSAM AND 6 ORS	MR.B CHOUDHURY MR.N G KUNDU MRG DEKA MR.P K R CHOUDHURY	MR. S BORA (r-4) MR.R THAKURIA(R-2 - 5) MS J RAJKUMARI (r-4) MR.L P SHARMA(R-2 - 5) SC, FINANCE

6	WP(C)/2881/2017	KALICHARAN DEKA Versus THE STATE OF ASSAM and 7 ORS.	MR.D K KOTOKY MR.N BARUAH	GA, ASSAM MR.K BHATTACHARJEE(R-7) MR.J C BARMAN(R-7) MR. R BORPUJARI (SC, REVENUE DEPT., R-1,2,3,4 & 6) MR. R DUBEY (R8) MR.A ALI (R-7) MS B TALUKDAR (R-7) MR.D BANERJEE(R-7) MS. A B KAYASTHA (R8) MR. S DUTTA (SC, FOREST DEPT., R-5) MR. S DEY (R8)
7	WP(C)/3870/2017	RATAN DUTTA AND 15 ORS. Versus THE UNION OF INDIA and 3 ORS	MR.P C DEY MS.S PAUL MR.I HAQUE	MR. B SARMA MR. A BARKAKATI SC, NF RLY
8	WP(C)/4227/2017	ON THE DEATH OF LT. KUSHAL KUMAR TALUKDAR, HIS LEGAL HEIRS 1. SANGITA TALUKDAR AND 2ORS. Versus THE UNION OF INDIA and 3 ORS.		GA, ASSAM MS G SARMAH SC, NF RLY
9	WP(C)/894/2018	KAMAL KR. JAIN Versus THE STATE OF ASSAM AND 5 ORS.	MR.B D GOSWAMI MS.A K CHOUDHURY MS.A K CHOUDHURY MR. M CHOUDHURY MR H B BARUAH MR.T CHUTIA MR. D CHOUDHURY MR. T ALI MR. S N KRISHNATRAYA	GA, ASSAM MR. B K GOSWAMI MR. B K GOSWAMI MR. B K GOSWAMI SC, NALBARI MUNICIPAL BOARD MR. A KALITA MR. A KALITA MR. A KALITA
10	WP(C)/1109/2018	SMT. MOHINI BALA DAS AND 2 ORS Versus THE STATE OF ASSAM AND 4 ORS.	MR. P J SAIKIA MR. A K GUPTA	GA, ASSAM MR D K BORDOLOI MR. A R TAHBILDAR MR G DEKA
11	WP(C)/1163/2018	KISHORI LALL Versus UNION OF INDIA AND 5 ORS.	MR A DEKA MR. B K DAS MR S P DAS MR H P GUWALA MR. H P NEOG	GA, ASSAM SC, NHAI ASSTT.S.G.I.
12	WP(C)/2202/2018	JAKIR HUSSAIN Versus THE STATE OF ASSAM AND 6 ORS.	MR A R BHUYAN MR. M A I HUSSAIN	GA, ASSAM MR. M SARMA (R5-7) MS. I GOHAIN (R5-7) MRS. J DEKA (R5-7) MS J A AHMED (R5-7)
13	WP(C)/2223/2018	JINJIRAM SOCIAL CIRCLE (NGO) Versus ASSAM POWER DISTRIBUTION COMPANY LTD. AND 6 ORS.	MR B D DAS MRS R DEKA MR. D KALITA MS. J RONGPIPI	SC, APDCL
14	WP(C)/2245/2018	SMT. RANJANA DAS Versus THE STATE OF ASSAM AND 4 ORS.	MR D GOGOI MR. A R SHOME MR. N J KHATANIAR MR. S CHAUHAN MR. A J GHOSH MR. K P PATHAK MR. R BORA	MR. N C DAS GA, ASSAM MR. A DAS MR. J PATOWARY MR. J PATOWARY MR. D J DAS MR. D J DAS
15	WP(C)/2259/2018	AMIYA KALITA Versus THE STATE OF ASSAM AND 3 ORS.	MR. D K JAIN MS. V KALITA	MR. P N GOSWAMI MR. B GOSWAMI SC, P H E SC, WATER RESOURCE
16	WP(C)/2272/2018	M/S H.R.D. COMMERCIAL AND INDUSTRIAL SECURITY FORCE PVT. LTD. Versus THE UNION OF INDIA AND 2 ORS.	MR. S SAHU MR. M K ALI	MR. Y DOLOI(SC, BSNL) MR B PATHAK (R1-R3) MR B HAZARIKA (R1-R3) MR V KUMAR (R1-R3) ASSTT.S.G.I.
17	WP(C)/2674/2018	MILJULI MALDAH PAM PATHAR PARICALANA SAMITY AND ANR. Versus THE STATE OF ASSAM AND 6 ORS.	MS. M DEV MRS. A BASUMATARY MS. N DEB MS. P DEB	GA, ASSAM MR. M K MISRA (R6)

18	WP(C)/2750/2018	DEBASISH ROY AND 13 ORS. Versus THE STATE OF ASSAM AND 8 ORS.	MR A R BHUYAN MR F A LASKAR MR. S M RAHMAN	GA, ASSAM
19	WP(C)/2845/2018	ABDUS SALAM Versus THE STATE OF ASSAM AND 4 ORS.	MR. A F N U MOLLAH MD H R AHMED	GA, ASSAM (R 1 TO 5) DR. B N GOGOI(R2 TO 5)
20	WP(C)/3167/2018 (PERSONAL APPEARANCE), FIXED	PROMATHESH CHANDRA ROY AND 23 ORS. Versus UNION OF INDIA AND 5 ORS.	MRS. U BARUAH MR. T U LASKAR MR. N DHAR MR. B K SEN (P2, P3, P21, P22) MS. S DASGUPTA MR A HUSSAIN (P2, P3, P21, P22) MR. F HAQUE (P2, P3, P21, P22)	GA, ASSAM, SC, NF RLY MS S HAZARIKA (R2) MR. R BORPUJARI (SC, REVENUE)
21	WP(C)/3937/2018	EASTERN TECHNOLOGY GROUP Versus INDIAN INSTITUTE OF TECHNOLOGY AND 2 ORS.	MR. S BANIK MR K K GHOSH	MR. R P KAKOTI (R1-3) MR. A K DUTTA (R1-3) MR. S SUTRADHAR (R1-3) SC, IIT
22	WP(C)/7428/2018	M/S. JORBAGH TEA COMPANY Versus THE STATE OF ASSAM AND 6 ORS	MR G UZIR MR. S M BARUAH MR. M SAIKIA MR. S BORDOLOI	SC, APDCL
23	WP(C)/8298/2018	KHITISH BARMAN Versus THE STATE OF ASSAM AND 2 ORS.	MR P SARMA MR A D CHOUDHURY MR. T CHAKRABORTY MR. D CHOUDHURY MR. P DUTTA	GA, ASSAM SC, FOREST
24	WP(C)/6450/2019 WITH LCR	M/S. RAJSHEKHAR CONSTRUCTION PVT. LTD. AND ANR. Versus ASSAM BOARD OF REVENUE AND 3 ORS	MR Z MUKIT MR. A SATTAR	MR B D DAS GA, ASSAM MR H K SARMA B B HUSSAIN SC, REVENUE
25	WP(C)/6972/2019	M/S. SREENIWAS RAMESWARLAL Versus THE STATE OF ASSAM AND 3 ORS.	MR. O P BHATI MR T C DAS MR. P SARMA MR. M K GOGOI	SC, AGRI. DEPARTMENT SC, A S A M B
26	WP(C)/833/2020 B/O	S. A. ENTERPRISE Versus THE STATE OF ASSAM AND 3 ORS.	MR. S CHAMARIA MR. M PHUKAN MR. M ALI MR A N SARMAH MR. S CHANDA	SC, P H E
27	WITH WP(C)/987/2021	S A ENTERPRISE Versus THE STATE OF ASSAM AND 3 ORS	MR. S CHAMARIA MR. M ALI MR A N SARMAH	SC, P H E
28	WITH WP(C)/2185/2021	S A ENTERPRISE Versus THE STATE OF ASSAM AND 3 ORS	S CHANDA MR. S CHAMARIA MR. M ALI MR A N SARMAH	SC, P H E
29	WITH WP(C)/2413/2022	S A ENTERPRISE Versus THE STATE OF ASSAM AND 3 ORS	MR. S CHAMARIA MR. M ALI MR A N SARMAH MR. D DAS	SC, P H E
30	WITH WP(C)/2416/2022	S A ENTERPRISE Versus THE STATE OF ASSAM AND 3 ORS	MR. S CHAMARIA MR. M ALI MR A N SARMAH MR. D DAS	SC, P H E
31	WP(C)/3018/2020 FIXED	M/S. RONAK CONSTRUCTION Versus THE UNION OF INDIA AND 5 ORS.	MR. JYOTIRMOY ROY MR. S SARMA MR. C CHAKRAVARTY MR T MEELEE MR D DAS	SC, GST GA, ASSAM ASSTT.S.G.I. SC, AFDC SC, F C I

32	WP(C)/3828/2020 FIXED	CHANGALIA BASFOR AND 9 ORS. Versus DEPUTY COMMISSIONER KAMRUP (M) AND 5 ORS.	MR. A D GUPTA MS B DAS	GA, ASSAM MR B GOSWAMI MS. M BHATTACHARYYA SC, GMC
33	WP(C)/227/2021 FIXED	WAHED ALI SK AND 29 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. I CHOUDHURY MD E AHMED MS R RABHA	GA, ASSAM SC. REVENUE
34	WITH WP(C)/1777/2020	ABDUL HAI AND 4 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. N ZAMAN MR. S BORA MR. A GANGULY MR T CHHETRI	GA, ASSAM SC, REVENUE
35	WITH WP(C)/1778/2020	ANARUL ISLAM AND 21 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MR. N ZAMAN MR. S BORA MR. A GANGULY	GA, ASSAM SC. REVENUE
36	WP(C)/3229/2021 FIXED	NUREMA BIBI Versus THE STATE OF ASSAM AND 7 ORS.	MR H R A CHOUDHURY MR F U BARBHUIYA MR. M A CHOUDHURY	GA, ASSAM SC, FOREST
37	WP(C)/5968/2021 FIXED	SUMBAR MUSHAHARY Versus THE STATE OF ASSAM AND 5 ORS	MR. D DAS SR. ADV MR. K MOHAMMED	GA, ASSAM SC, REVENUE
38	WP(C)/6431/2021 FIXED	DR. HOMESWAR SARMAH AND ANR. Versus THE STATE OF ASSAM AND 4 ORS.	MR. S P CHOUDHURY MR K BISWAKARMA MS B DEVI	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT SC. FOR MISSING AUTONOMOUS COUNCIL
<u>ADMISSION WITH STAY</u>				
39	WP(C)/1465/2015 FIXED	NAYANMONI PATOWARY Versus THE STATE BANK OF INDIA and ANR.	MR. G CHOUDHURY MR.P BORAH MR.A K HALOI MR.J DEKA	MR.A KHANIKAR(R-2) MR.B KALITA(R-2)
<u>ORDERS</u>				
40	Cont.Cas(C)/636/2015	DIPAK MEDHI and ANR. Versus ANANTA KR. BARUAH and ORS.	MR.M DEKA MR.S HOQUE	MS. S CHUTIA (r-8) MR. P KAKATI MS. P CHUTIA (r-8) MS.C BAISHYA(R- 3&4)
41	WP(C)/5469/2015	BIREN DAS Versus THE STATE OF ASSAM AND 4 ORS	MR.D MOZUMDER MR. J H SAIKIA	GA, ASSAM
42	WP(C)/6519/2016	BABUL AHOM Versus THE STATE OF ASSAM AND 5 ORS	MR.R P HAZARIKA	GA, ASSAM
43	WP(C)/6106/2017	THE STATE OF ASSAM Versus MICRO AND SMALL ENTERPRISES FACILITATION COUNCIL AND ANR	MR.P N GOSWAMI MR.B DEKA MR.M K DAS MR.I KALITA	MR.P K ROY(R-2) MR.S K CHAKRABORTY(R-2) MS.M DUTTA(R-2) MS.A CHAKRABORTYR-2
	WITH I.A.(Civil)/514/2018 in WP(C)/6106/2017	M/S NIDHI PIPES LTD. Versus THE STATE OF ASSAM	MR. P K ROY MR. S K CHAKRABORTY MRS. A CHAKRABORTY MS. M DUTTA	MR. P N GOSWAMI SC, P H E
44	Cont.Cas(C)/360/2018 FIXED	SMTI. BIJUMONI BHUYAN Versus SRI ASHUTOSH AGNIHOTRI AND 2 ORS.	MR P C R MEDHI	MR. T C CHUTIA (R3) MS. A VERMA (R1) MR. S BORTHAKUR (R2) MR. J ROY (R2) MS. S KAKATI (R2) MR D K ROY (R3) MR. C CHAKRAVARTY (R2) MS. I KAKATI (R3) MS U DAS (R1) MR. G TAYE (R1)

45	WP(C)/2362/2018	HABIBUR RAHMAN BARLASKAR AND 3 ORS. Versus THE STATE OF ASSAM AND 14 ORS.	MR B D DAS MR. J I BORBHUIYA F BEGUM MR. L MOHAN MR. R H CHOUDHURY	MR. S DUTTA (R 6) MR H R A CHOUDHURY (R15) DR. B AHMED (SC, COOPERATIVE DEPT., R 7, 9) MS. N MODI (R 6) GA, ASSAM MS. R CHOUDHURY (R15) MR. D NATH (SR. GA, ASSAM, R 2) MR. R ALI MR. C SHARMA (R 6) MR. R A HAZARIKA (R 6) MS. S S ZIA (R15) MR. R BARPUJARI, SC, REVENUE DEPARTMENT, R-2
46	WP(C)/8411/2018	BIJIT RAJKHOWA Versus THE STATE OF WEST BENGAL AND 4 ORS.	MR. N N B CHOUDHURY MR. S BORTHAKUR MR. R SENSUA MR. D GOGOI MR. D RAJKHOWA	GA, ASSAM MS. P BHATTACHARYA
47	WP(C)/3550/2020	AKABBAR ALI AND 58 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	DR. B AHMED MR. M K CHOUDHURY MR. N HAQUE MR. A K AZAD MR M HUSSAIN	GA, ASSAM SC, REVENUE
48	WP(C)/849/2021	SAHERA KHATUN AND 31 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. S A AHMED MISS M GOGOI MS F AHMED	GA, ASSAM SC, REVENUE
49	WP(C)/3870/2020	M/S SHIVSHAKTI CEMENTS AND ANR. Versus THE STATE OF ASSAM AND 6 ORS.	DR. A SARAF MR. A GOYAL MR. A CHOUDHURY MR. J P MORE	MR. K N CHOUDHURY (R-7) MR D J DAS (R-7) MR H GUPTA (C.G.C., R3-R5) SC, INDUSTRIES AND COMMERCE ASSTT.S.G.I.
50	WP(C)/3986/2020 FIXED	SMT. ANJU DEKA Versus THE UNION OF INDIA AND 3 ORS.	MR. J SARMAH	MR. S DUTTA (R-1) MR. R GOSWAMI, R-4 MR. S DUTTA (R-1) MS. P BORTHAKUR, R-4 ASSTT.S.G.I.
51	Cont.Cas(C)/45/2021	SEMSON BASUMATARY AND ANR Versus M S MANI VANNAN AND 2 ORS	MR. M R KHANDAKAR	MR. D SAIKIA (R-1) MR. R BORPUJARI (R-1) MS. N BORDOLOI (R-1)
52	I.A.(Civil)/721/2021 WP(C) 4777/2010 (D/O), FIXED in WP(C)/4777/2010	NAZRUL HAQUE MAZARBHUIYAN Versus THE STATE OF ASSAM AND 2 ORS.	MR. N H MAZARBHUIYAN	GA, ASSAM
53	WP(C)/1175/2021 FIXED	LAKHAN HASNU Versus THE STATE OF ASSAM AND 4 ORS	MR. K SARMA MR. B J TALUKDAR	GA, ASSAM MS N NEWME SC, GHC SC, N C HILLS
54	I.A.(Civil)/2707/2023 in WP(C)/6395/2010 WITH WP(C)/6395/2010 CAVT. NO. 1532/2010	SUCHETA MAZUMDAR AND ANR. Versus THE STATE OF ASSAM AND 3 ORS DILIP KUMAR MAZUMDAR and ANR. Versus THE STATE OF ASSAM AND ORS	JYOTISH DAS MS P DEY MR.S P ROY MR.R P N SINGH MRK KALITA MR.K RAJBONGSHI	GA, ASSAM MS.R D MOZUMDAR GA, ASSAM MR.A K JAIN MS.R D MOZUMDAR FOR CAVEATOR
55	WP(C)/6198/2011	DILIP KUMAR MAZUMDAR Versus THE STATE OF ASSAM AND ORS	MR.S P ROY MR.D NANDI MR.R P N SINGH MR.K RAJBONGSHI	GA, ASSAM MS.R D MOZUMDAR MRS.V L SINGH MS.R BEGUM MRSS KUMARI SC, REVENUE

	WITH I.A.(Civil)/2713/2023 in WP(C)/6198/2011	SUCHETA MOZUMDER AND ANR. Versus THE STATE OF ASSAM AND 3 ORS	JYOTISH DAS MS P DEY	MS.R D MOZUMDAR
56	I.A.(Civil)/2727/2023 in WP(C)/4947/2014	ON THE DEATH OF SURJYA KR. PHUKON, IS LEGAL HEIRS DIGANTA PHUKAN Versus THE UNION OF INDIA and 9 ORS	MS A HUSSAIN MS A HUSSAIN H G DAISY MR N ZAMAN	GA, ASSAM DY.S.G.I. SC, PWD SC, REVENUE
	WITH WP(C)/4947/2014	SAWARMAL AGARWALLA and 27 ORS Versus THE UNION OF INDIA and 9 ORS	MR.D BORA MR.J AHMED MR.S ISLAM MR.A M KHAN MS.S KALITA MS.M BEGUM	GA, ASSAM MRS.V L SINGH ASSTT.S.G.I. SC, PWD (NH) SC, REVENUE
57	WITH WP(C)/5326/2015	MONURANJAN BARUAH and 4 ORS Versus THE UNION OF INDIA and 10 ORS	MR.H RAHMAN MR.P D NAIR MR G ALAM MR.K BUI MR.D NAG	GA, ASSAMR3-9 SC, NHAI(R10) ASSTT.S.G.I.(R1&2) SC, PWD(R11)
58	WITH WP(C)/6312/2015	SAWARMAL AGARWALLA and 21 ORS Versus THE UNION OF INDIA and 11 ORS	MR.J AHMED MD.S ISLAM MS.S KALITA MR A HAQUE	GA, ASSAM C.G.C. MRS.A DASS ASSTT.S.G.I.
	WITH I.A.(Civil)/2724/2023 in WP(C)/6312/2015	ON THE DEATH OF SURJYA KR. PHUKAN HIS LEGAL HIERS DIGANTA PHUKAN Versus THE UNION OF INDIA and 9 ORS	MS A HUSSAIN MS A HUSSAIN H G DAISY MR N ZAMAN	GA, ASSAM DY.S.G.I. SC, REVENUE SC, PWD
59	WITH WP(C)/4299/2017	MONIL BOKALIAL Versus THE UNION OF INDIA and 10 ORS.	MR. P D NAIR MR G ALAM MR. H ROHMAN MR. D NAG	GA, ASSAM C.G.C. MR. D C BORAH (R- 1&2) MRS. R BORAH (SC, N.H.A.I.) ASSTT.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 18/09/2023

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1)	MRS. V L SINGH	07-09-2023	To	10-11-2023
2)	MR P K KALITA	01-09-2023	To	20-09-2023
3)	MR. S K SAHARIAH	01-09-2023	To	30-09-2023
4)	MRS. R S CHOUDHURY	08-09-2023	To	19-09-2023
5)	DR. J. D. KHAUND	02-09-2023	To	30-09-2023
6)	MR. B NATH	14-09-2023	To	11-10-2023
7)	MR J DAS	08-09-2023	To	06-10-2023
8)	MR J C BORAH	11-09-2023	To	22-09-2023
9)	MR D K DAS	14-09-2023	To	21-09-2023
10)	MR S SARMA	09-09-2023	To	18-09-2023
11)	MR R GOENKA	11-09-2023	To	20-09-2023
12)	MR A GOENKA	11-09-2023	To	20-09-2023
13)	MR D C K HAZARIKA	13-09-2023	To	30-09-2023
14)	MS. T SOM	19-09-2023	To	20-09-2023
15)	MR. T ISLAM	04-09-2023	To	22-09-2023
16)	MR. N HOQUE	14-09-2023	To	13-10-2023
17)	MS. B BHUYAN	14-09-2023	To	29-09-2023
18)	MR. K N CHOUDHURY	18-09-2023	To	22-09-2023
19)	MR. A CHAMUAH	18-09-2023	To	24-09-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web: ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Monday, 18th September 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 20

[CRIMINAL BENCH]

OLD PENDING HEARING MATTERS WILL NOT BE ALLOWED TO BE ADJOURNED, LEARNED ADVOCATES ARE HEREBY REQUESTED TO BE PRESENT. IN ABSENCE OF LEARNED COUNSELS, MATTER WILL BE TAKEN UP BY APPOINTING AMICUS CURIAE]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>				
1	Bail Appln./3252/2023	AMJAD ALI Versus THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MR. J ALI MD R ISLAM MD IMRAN	PP, ASSAM
2	Bail Appln./3253/2023	DIGANTA KUMAR KONCH Versus THE STATE OF ASSAM	MR B BORA MR P S RAJA	PP, ASSAM
3	Bail Appln./3257/2023	IRFAN SEIKH @ TEPU Versus THE STATE OF ASSAM	MD S I AHMED MD A RAHMAN MR R ALI	PP, ASSAM
4	Bail Appln./3259/2023	ROHIM SK @ ABDUL ROHIM Versus THE STATE OF ASSAM	MR Z HUSSAIN MR. M HOQUE	PP, ASSAM
5	Bail Appln./3263/2023	ABHISHEK DEB Versus THE STATE OF ASSAM	MR. K K DEY MR V K BAROOAH	PP, ASSAM
6	Bail Appln./3265/2023	MD SORHAB ALI @ SURHAF ALI AND ANR Versus THE STATE OF ASSAM	MR. B C DAS MR. K I MAZUMDER	PP, ASSAM
7	Bail Appln./3271/2023	MD. SAMIR ALI Versus THE STATE OF ASSAM	MR. M KALITA MR. J HATIMURIA	PP, ASSAM
8	Bail Appln./3280/2023	DIGANTA SAIKIA @ DIGANTA DAS Versus THE STATE OF ASSAM	MR. M HUSSAIN MR. M HUSSAIN	PP, ASSAM
9	Bail Appln./3283/2023	YAMIN SHEIKH (SK) Versus THE STATE OF ASSAM	MR. M KHAN MR A K DAS MS J AKTAR	PP, ASSAM
10	Bail Appln./3285/2023	NANDLAL SHAH Versus THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM

11	Bail Appln./3287/2023	BANDI SHANKAR RAO AND ANR Versus THE STATE OF ASSAM	MR. C K NATH MR. S MUNIR	PP, ASSAM
12	Bail Appln./3290/2023	GOPESH MEDHI Versus THE STATE OF ASSAM	MR. S MITRA MR A K BORO MR. R. RAMEEZ MR S.MITRA	PP, ASSAM
13	Bail Appln./3295/2023	BANALATA SARKAR AND ANR. Versus THE STATE OF ASSAM	MR D K DAS MR. R K NATH S DAS	PP, ASSAM
14	Bail Appln./3299/2023	OBEDUL ISLAM Versus THE STATE OF ASSAM	MR D K DAS MR. R K NATH KAMALINI S DAS	PP, ASSAM

MOTION (AB)

15	AB/3183/2023	ARDUSH ALI Versus THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MR. J ALI MD R ISLAM MD IMRAN	PP, ASSAM
16	AB/3193/2023	SUBASH SUTRADHAR @ SUBHASH SUTRADHAR Versus THE STATE OF ASSAM	MR. B K MAHAJAN MR. A CHAUDHURY MR. D BORA MS B SARMA MR. N MAHAJAN	PP, ASSAM
17	AB/3195/2023	MANIBUSHAN KUMAR AND ANR. Versus THE STATE OF ASSAM	MR U S BORGHAIN MS DIPSY RAJA	PP, ASSAM
18	AB/3198/2023	RAHIM KHAN Versus THE STATE OF ASSAM AND ANR.	MR B P BORAH MR P J DUTTA A KHANDAKAR	PP, ASSAM
19	AB/3201/2023	AJIDA BEGUM Versus THE STATE OF ASSAM	MR Z KAMAR MR. D SARMAH S. J. SAHARIAH B. D. KAKATI MR S J CHOUDHURY	PP, ASSAM
20	AB/3205/2023 B/O	BIKRAM MALI Versus THE STATE OF ASSAM	Ms. R. R. BORAH MR. A A R KARIM MS G.PURI MR. A DEB	PP, ASSAM
21	AB/3206/2023	KALIDAS KAMAN Versus THE STATE OF ASSAM	MR. B HALDAR MS S. BASAK MR B KARDONG	PP, ASSAM
22	AB/3209/2023	BANDANA DEKA AND ANR Versus THE STATE OF ASSAM	MR D MEDHI MR A HUDA	PP, ASSAM
23	AB/3211/2023	PRESENJIT DAS Versus THE STATE OF ASSAM	MR. P GOSWAMI MR. S M BARUAH MS. R HAZARIKA	PP, ASSAM
24	AB/3212/2023	GULJAR HUSSAIN Versus THE STATE OF ASSAM	MS. G BORAH	PP, ASSAM

ADMISSION

25	Crl.Pet./1081/2022 FIXED	NAJIRUDDIN AHMED Versus NURE ALIMUN NESSA	MR. J AHMED MS A HUSSAIN R BEGUM H G DAISY	MR H R A CHOUDHURY (r-1) MR. A AHMED (r-1) MR. I U CHOWDHURY (r-1)
26	Tr.P.(Crl.)/10/2023 FIXED	BINOD PRASAD KURMI Versus MONIKA RAI	MS A HUSSAIN MR M RAHMAN S AHMED	

BAIL HEARING (BA)

27	Bail Appln./2919/2023 FIXED	GOPIKA CHAKRABORTY Versus HE STATE OF ASSAM	MR. S MUNIR MR. S RANA	PP, ASSAM
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28	Bail Appln./3116/2023 FIXED	FARUK AHMED Versus THE STATE OF ASSAM	MR M H AHMED I AMIN MS. N SULTANA	PP, ASSAM
29	Bail Appln./3124/2023 FIXED	KAPIL PODDAR Versus THE STATE OF ASSAM	MR M GARODIA MS R DAS	PP, ASSAM
30	Bail Appln./3125/2023 FIXED	RAJESH CHOUDHURY AND ANR Versus THE STATE OF ASSAM	MR M GARODIA MS R DAS	PP, ASSAM
<u>BAIL HEARING</u>				
31	AB/3039/2022 FIXED	SAMINOOR ISLAM @ SAMINOOR RAHMAN AND ANR Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
32	AB/3845/2022 FIXED	JITENDRA DEKA AND ANR Versus THE STATE OF ASSAM	MS. T SOM MR. P TELI	PP, ASSAM
33	AB/162/2023 FIXED	KAMRAN AHMED Versus THE STATE OF ASSAM	MR. A M S MAZUMDER	PP, ASSAM
34	AB/398/2023 FIXED	EKRAMUL HUSSAIN Versus THE STATE OF ASSAM	MR S M ABDULLAH P MR. S RAHMAN MR. J ALI MD R ISLAM	PP, ASSAM
35	AB/1797/2023 FIXED	KASMA KHATUN AND 2 ORS Versus THE STATE OF ASSAM	MR. N J DUTTA MR Z RAHMAN MR S PRODHANI	MR N AHMED(INFORMANT) MR. A KALAM(INFORMANT) PP, ASSAM
36	AB/2009/2023 FIXED	SAHAKAMAL SARKAR AND ANR Versus THE STATE OF ASSAM	MR. M I HUSSAIN MS. P AHMED MR. S M RAHMAN N. UDDIN	PP, ASSAM
WITH				
37	AB/1911/2023	MOMINUR ISLAM @ MD RIAJUL AND 2 ORS Versus THE STATE OF ASSAM	MR. A K HUSSAIN MR. B HUSSAIN MR A HAQUE	PP, ASSAM
38	AB/2077/2023 FIXED	ASADUL HOQUE AND ANR Versus THE STATE OF ASSAM	MR N J DUTTA MR Z RAHMAN MR S PRODHANI	MR N AHMED(INFORMANT) MR. A KALAM(INFORMANT) PP, ASSAM
39	AB/2177/2023 FIXED	ANIL SAIKIA Versus THE STATE OF ASSAM	MR. A TALUKDAR MR. M BISWAS MR D KALITA S K DAS	PP, ASSAM
40	AB/2615/2023 FIXED	HIMANGSHU DAS SAIKIA @ HIMU SAIKIA Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
41	AB/2708/2023 FIXED	ARUP BAISHYA Versus THE STATE OF ASSAM	MR. C K NATH MR. S MUNIR	PP, ASSAM
42	AB/2916/2023 FIXED	AFTAB ALI Versus THE STATE OF ASSAM	MR. U K BARMAN MR H ALI MR. M MALAKAR	PP, ASSAM
43	AB/3026/2023 FIXED	MOHENDRA SAIKIA Versus THE STATE OF ASSAM	MR. M BISWAS S K DAS	PP, ASSAM
44	AB/3034/2023 FIXED	ANOWAR HUSSAIN @ ANAR HUSSAIN Versus THE STATE OF ASSAM	J U AHMED MR. R K MUSHAHARY MR S A REEYAZ	PP, ASSAM
45	AB/3078/2023 FIXED	NABAJYOTI BORA Versus THE STATE OF ASSAM	MR. K BORUAH MR. M ALAM	PP, ASSAM
46	AB/3092/2023 FIXED	ASHOK DAS Versus THE STATE OF ASSAM	MR. L N DIHINGIA MR A BARUAH	PP, ASSAM

47	WITH AB/2346/2023	RUPAM KALITA Versus THE STATE OF ASSAM	MR D TALUKDAR MR P CHOUDHURY	PP, ASSAM
<u>ORDERS</u>				
48	I.A.(CrI.)/588/2022 WITH LCR 5 FILES, FIXED in CrI.A./6/2021	MD. ABUL KALAM SK., Versus THE STATE OF ASSAM AND ANR	MR. B D KONWAR SR. ADV. MR. R KALITA MR H AGARWAL MR J SINGH	PP, ASSAM
	WITH CrI.A./6/2021	MD. ABUL KALAM SK., Versus THE STATE OF ASSAM AND ANR	MR. B D KONWAR SR. ADV. MR. B CHOWDHURY MR. R KALITA MR. S R ISLAM MR H AGARWAL MR J SINGH	MR. A T SARKAR (R2) PP, ASSAM
49	CrI.A./28/2023 WITH OFFICE NOTE, LCR 4 FILES, FIXED WITH I.A.(CrI.)/87/2023 in CrI.A./28/2023	KUNTHA RABHA @ KUNTA RABHA Versus THE STATE OF ASSAM AND ANR.	MR A K AHMED K SHIKDER	PP, ASSAM
		KUNTHA RABHA @ KUNTA RABHA Versus THE STATE OF ASSAM AND ANR.	MR A K AHMED K SHIKDER	PP, ASSAM
<u>QUASHMENT</u>				
50	CrI.Pet./890/2018 WITH LCR 1 FILE	RAJESH PRASAD GUPTA Versus THE STATE OF ASSAM AND ANR.	MR. A M BORA MS. C CHOUDHURY	MR. T J MAHANTA (R2) MR. S M MOLLAH (R2) MR D MAHANTA (R2) PP, ASSAM
51	CrI.Pet./451/2019 WITH LCR 4 FILES, FIXED	BASANTA KUMAR MISHRA Versus THE STATE OF ASSAM AND ANR.	MR. N BARUAH MS. P DUTTA MR. R J DAS	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR A DEY PP, ASSAM
52	CrI.Pet./154/2021 FIXED	MD. MIRI ALI AND ANR Versus THE STATE OF ASSAM AND ANR	MR. M K CHOUDHURY MR P BHARDWAJ	MR B KAUSHIK MR. S HAZARIKA PP, ASSAM
53	WITH CrI.Pet./152/2021	MD. MIRI ALI Versus THE STATE OF ASSAM AND ANR	MR. M K CHOUDHURY MR P BHARDWAJ	MR B KAUSHIK MR. S HAZARIKA PP, ASSAM
54	WITH CrI.Pet./153/2021	MD. MIRI ALI Versus THE STATE OF ASSAM AND ANR	MR. M K CHOUDHURY MR P BHARDWAJ	MR B KAUSHIK MR. S HAZARIKA MR S SARMAH PP, ASSAM
55	WITH CrI.Pet./156/2021	MD. MIRI ALI Versus THE STATE OF ASSAM AND ANR	MR. M K CHOUDHURY MR P BHARDWAJ	MR B KAUSHIK MR. S HAZARIKA PP, ASSAM
56	WITH CrI.Pet./157/2021	MD. MIRI ALI AND ANR Versus THE STATE OF ASSAM AND ANR	MR. M K CHOUDHURY MR P BHARDWAJ	MR B KAUSHIK MR. S HAZARIKA PP, ASSAM
57	CrI.Pet./319/2021 WITH LCR 2 FILES, FIXED	MAHANDRA TERANG AND 2 ORS Versus APURBA KUMAR MEDHI AND 3 ORS	MR. S CHAMARIA MR. M ALI MR A N SARMAH MR R KALITA	MR. A R MEDHI MS. K M SAIKIA
58	CrI.Pet./1121/2022 WITH LCR 8 FILES, FIXED	MRIGEN HALOI Versus THE STATE OF ASSAM AND ANR.	MR. A M BORA MR. D GAGAI MR. V A CHOWDHURY	MR. S K TALUKDAR (R-2) PP, ASSAM

HEARING

59	Crl.A./51/2013 WITH LCR 5 FILES, FIXED	ABDUS SAMAD Versus THE STATE OF ASSAM and ORS	MR.B M CHOUDHURY MR.D K KALITA MR.U CHOUDHURY MS.S CHOUDHURY	MR. M U MAHMUD MR.H SARMA MR.P C SARKAR MR S ISLAM PP, ASSAM MR.T C KHATRI
60	WITH Crl.A./35/2013	ABDUL KADIR Versus THE STATE OF ASSAM	MR.S K JAIN MR.H SARMA MR.P C SARKAR MR.T C KHATRI MS.S D SARMAH	PP, ASSAM
61	WITH Crl.A./50/2013	ABDUS SAMAD Versus THE STATE OF ASSAM AND ORS	MR.B M CHOUDHURY MR.D K KALITA MR.U CHOUDHURY MS.S CHOUDHURY	MR.S K JAIN MR.H SARMA MR.P C SARKAR PP, ASSAM MR.T C KHATRI
62	Crl.Rev.P./163/2018 WITH LCR 1 FILE, FIXED	KARUNA BORO Versus DIPTI DAS @ DIPTI RANI DAS	MS. M DEV MR R CHAKRAVORTY MR. M CHALIHA MRS. A BASUMATARY MS. P DEB MS. N DEB	MR N AHMED (R-1) MR. P HAZARIKA MR D K BORDOLOI MR. P K MUNIR MR. S P CHITTAWAT

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LEAVE NOTE OF ADVOCATES FOR 18/09/2023

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1)	MRS. V L SINGH	07-09-2023	To	10-11-2023
2)	MR P K KALITA	01-09-2023	To	20-09-2023
3)	MR. S K SAHARIAH	01-09-2023	To	30-09-2023
4)	MRS. R S CHOUDHURY	08-09-2023	To	19-09-2023
5)	DR. J. D. KHAUND	02-09-2023	To	30-09-2023
6)	MR. B NATH	14-09-2023	To	11-10-2023
7)	MR J DAS	08-09-2023	To	06-10-2023
8)	MR J C BORAH	11-09-2023	To	22-09-2023
9)	MR D K DAS	14-09-2023	To	21-09-2023
10)	MR S SARMA	09-09-2023	To	18-09-2023
11)	MR R GOENKA	11-09-2023	To	20-09-2023
12)	MR A GOENKA	11-09-2023	To	20-09-2023
13)	MR D C K HAZARIKA	13-09-2023	To	30-09-2023
14)	MS. T SOM	19-09-2023	To	20-09-2023
15)	MR. T ISLAM	04-09-2023	To	22-09-2023
16)	MR. N HOQUE	14-09-2023	To	13-10-2023
17)	MS. B BHUYAN	14-09-2023	To	29-09-2023
18)	MR. K N CHOUDHURY	18-09-2023	To	22-09-2023
19)	MR. A CHAMUAH	18-09-2023	To	24-09-2023

**THE GAUHATI HIGH COURT AT GUWAHATI**

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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10:15 AM to 1:00 PM**2:00 PM to 4:30 PM****[For Monday, 18th September 2023]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]**BEFORE:****HONOURABLE MRS. JUSTICE MITALI THAKURIA****COURT NO: 22****[CRIMINAL BENCH]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION			
1 Crl.Pet./7/2023	NARAYAN CHANDRA DEY Versus M/S D S REALTORS AND ANR	MR. S C BISWAS MR. P S BISWAS MS A BORAH	
2 Crl.Rev.P./302/2023	MD NUJAR ALI @ NAJAR ALI Versus THE STATE OF ASSAM	MR. N BORUAH MR A GOWALA	PP, ASSAM
3 Crl.Rev.P./390/2023	NIJAM UDDIN Versus THE STATE OF ASSAM	MR. T CHUTIA	PP, ASSAM
4 Crl.Rev.P./393/2023	ANKUR RAJ BORAH @ ANKUR BORA Versus THE STATE OF ASSAM AND ANR	MR P KATAKI MRS R BEGUM MS N KASHYAP	PP, ASSAM
WITH I.A.(Crl.)/860/2023 in Crl.Rev.P./393/2023	ANKUR RAJ BORAH @ ANKUR BORA Versus THE STATE OF ASSAM ANR	MR P KATAKI MRS R BEGUM MS N KASHYAP	PP, ASSAM
5 Crl.Rev.P./394/2023	SHANKAR DEO SHARMA AND 3 ORS Versus THE STATE OF ASSAM AND ANR	MR. D GOSWAMI MS P MEDHI	MR. B J MUKHERJEE (r-2) MS R SAHA (r-2) PP, ASSAM
6 Crl.Rev.P./395/2023	AMIT KHEMKA Versus THE STATE OF ASSAM AND ANR	MR M GARODIA MS R DAS	PP, ASSAM
7 Crl.Pet./932/2023	BIRAJ KUMAR DUTTA Versus THE STATE OF ASSAM	MR. B PHUKAN	PP, ASSAM
8 Crl.Pet./981/2023	EMRAAN ALI KHAN AND ANR Versus THE STATE OF ASSAM AND ANR	MS A HUSSAIN S AHMED	PP, ASSAM
9 Crl.Pet./987/2023	HEMANTA SARMAH Versus THE STATE OF ASSAM AND ANR	MR. J C GOGOI MR. S ALI MR B ISLAM	PP, ASSAM
10 Crl.Pet./989/2023	DULUMONI DUTTA BORAH Versus THE STATE OF ASSAM AND 2 ORS	MR. M KHAN MR A K DAS MS J AKTAR	PP, ASSAM
11 Crl.Pet./990/2023	ACHINTA NARZARY Versus THE STATE OF ASSAM AND ANR	MR. B J GHOSH	PP, ASSAM
12 Crl.Pet./992/2023	NUR NASHIB AHMED Versus THE STATE OF ASSAM AND ANR	MS J HAZARIKA MS N AKTAR	PP, ASSAM

13	Crl.Pet./994/2023	DILP AGARWALLA AND ANR Versus THE STATE OF ASSAM AND ANR	MR Z KAMAR MR. U CHOUDHURY MR B TALUKDAR MR S J CHOUDHURY	PP, ASSAM
14	Crl.Pet./995/2023	ISLAMUDDIN LASKAR Versus THE STATE OF ASSAM AND ANR	MR. I CHOUDHURY R L CHUTIA	PP, ASSAM
15	Crl.Pet./996/2023	ISLAMUDDIN LASKAR Versus THE STATE OF ASSAM AND ANR	MR. I CHOUDHURY R L CHUTIA	PP, ASSAM
16	Crl.Pet./997/2023	JAHANARA RAHMAN @ JAHANARA ROHMAN Versus THE STATE OF ASSAM AND ANR	MR. M DUTTA MR K M BORA	PP, ASSAM
17	Crl.Pet./998/2023	ABUL KALAM AZAD Versus THE STATE OF ASSAM AND ANR	MR F KHAN MR U CHAUDHURY M. GLORY RHITUSHREE TALUKDAR P. NATH Q. KIBA K. SUMI MS LITO AWOMI	PP, ASSAM
18	Crl.Pet./999/2023	JIAUR RAHMAN @ JIAUR RAHMAN Versus THE UNION OF INDIA	MR. A AHMED MR. M A CHOUDHURY MR. M ALAM	SC, CUSTOMS
19	Crl.Pet./1000/2023	NASKAR ALI Versus THE STATE OF ASSAM AND ANR	MR. M U MONDAL MS. N NASRIN MD. I H KHAN MR K ISLAM MR A ALIM SK	PP, ASSAM
20	Crl.Pet./1001/2023	MD AKKEL ALI Versus THE STATE OF ASSAM AND ANR	MR. P TALUKDAR	PP, ASSAM
21	Crl.Pet./1002/2023	NITAI CH RAY Versus THE STATE OF ASSAM AND ANR	MR. S ISLAM MR A HAWARI	PP, ASSAM
22	Crl.Pet./1003/2023	MUKUN BORA @ MUNINDRA BORA AND 3 ORS Versus THE STATE OF ASSAM AND ANR	MR. T J MAHANTA MS. P BHATTACHARYA MR. A BORUA MR T GOGOI	PP, ASSAM
23	AB/3202/2023	PANKAJ KUMAR BORA Versus THE STATE OF ASSAM	MR. S BORTHAKUR MS. S KAKATI MS. M. KONYAK. W	PP, ASSAM
24	AB/3203/2023	PRASANTA HAZARIKA Versus THE STATE OF ASSAM	MR. S BORTHAKUR MS. S KAKATI MS. M. KONYAK. W	PP, ASSAM
25	AB/3204/2023	JITU HAZARIKA Versus THE STATE OF ASSAM	MR. S BORTHAKUR MS. S KAKATI MS. M. KONYAK. W	PP, ASSAM
<u>ADMISSION</u>				
26	Crl.Pet./1078/2022 WITH LCR 1 FILE, B/O	MAHENDRA NATH BORTHAKUR Versus THE STATE OF ASSAM AND 3 ORS	MR. T J MAHANTA MR P KOULI MR DEBA SARMAH MS N SHYAM MS N SHYAM	MR A N SARMAH (r-4) PP, ASSAM
27	Crl.Rev.P./67/2023 WITH LCR 2 FILES, B/O	HOBIBUR RAHMAN Versus RABIA KHATUN	MR. B U LASKAR	MR. H DAS MR. M J GOGOI
28	Crl.Rev.P./317/2023 WITH LCR 3 FILES	AJOY SUTRADHAR Versus THE STATE OF ASSAM AND ANR	MR. A K GUPTA MR. R S MISHRA MS B SARMA	MR. BHASKAR DUTTA, SENIOR ADVOCATE (r-2) MR. SAILENDRA DEKA (r-2) MR JITENDRA DAS (r-2) PP, ASSAM
29	Crl.A./337/2023	RAFIKUL ISLAM Versus THE STATE OF ASSAM AND ANR.	MR. N K KALITA MR D DEKA	PP, ASSAM

	WITH I.A.(CrI.)/855/2023 in CrI.A./337/2023	RAFIKUL ISLAM Versus THE STATE OF ASSAM AND ANR.	MR. N K KALITA MR D DEKA	PP, ASSAM
30	CrI.A./339/2023	NAYAN MALLIK Versus THE STATE OF ASSAM AND ANR.	MR. R CHETRI MR N MILI	PP, ASSAM
	WITH I.A.(CrI.)/864/2023 in CrI.A./339/2023	NAYAN MALLIK Versus THE STATE OF ASSAM AND ANR.	MR. R CHETRI MR N MILI	PP, ASSAM
31	CrI.A./341/2023	MD. MOINAL ALI Versus THE STATE OF ASSAM AND ANR.	MR. P K MUNIR MR. A. GAYAN	PP, ASSAM
<u>BAIL HEARING (BA)</u>				
32	Bail Appln./2608/2023 WITH OFFICE NOTE, LCR FILE, FIXED	SANJIT DAS Versus THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR	PP, ASSAM
33	Bail Appln./3182/2023 FIXED	PAWAN CHAUDHARI @ PAWAN CHAUDHURY Versus CENTRAL BUREAU OF INVESTIGATION	MR. M U MAHMUD MR S H MAHMUD MR. S. SUR	SC, CBI
<u>BAIL HEARING</u>				
34	AB/1296/2023 FIXED	SHYAMAL DEBNATH Versus THE STATE OF ASSAM	MR. T CHUTIA	PP, ASSAM
35	AB/2034/2023 FIXED	ARIFUL ISLAM AND ANR Versus THE STATE OF ASSAM	MR. T CHUTIA MS S NASRAT MR H BORAH	PP, ASSAM
36	AB/2337/2023 FIXED	MD. ABDUL MANNAN Versus THE STATE OF ASSAM	MD. M H CHOUDHURY MR MONZUR K CHOUDHURY MR. P CHAKRABORTY R. BARUAH MR. S N AHMED TANZIM L. CHOUDHURY	PP, ASSAM
37	AB/2443/2023 BA 2906/2023(D/O), FIXED	MD. SAIFUL ISLAM Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR G P CHETIA MR. M M ZAMAN MR A BASUMATARY	PP, ASSAM
38	AB/2837/2023 FIXED	AKONI ALI AND ANR. Versus THE STATE OF ASSAM	MS. G BORAH MS RIMA DAS	PP, ASSAM
39	AB/2883/2023 FIXED	MD ABUL KALAM AND ANR Versus THE STATE OF ASSAM	MR. T CHUTIA MS S NASRAT MR H BORAH	PP, ASSAM
40	AB/3059/2023 FIXED	SUJAL HOQUE AND 2 ORS. Versus THE STATE OF ASSAM B	MR. T CHUTIA MR. R ALI	PP, ASSAM
<u>ORDERS</u>				
41	I.A.(CrI.)/706/2022 WITH OFFICE NOTE, LCR 4 FILES, P.B.-1 in CrI.A(J)/112/2019 WITH CrI.A(J)/112/2019	PRAFULLA BORO Versus THE STATE OF ASSAM,		PP, ASSAM
		PRAFULLA BORO Versus THE STATE OF ASSAM	MR A HUSSAIN, LEGAL AID COUNSEL	PP, ASSAM
42	I.A.(CrI.)/737/2022 in CrI.A./7554/2019 WITH CrI.A./7554/2019 (Filing Number)	DR. DEEPAK KUMAR GOGOI Versus SMTI. TULIKA GOGOI DR. DEEPAK KUMAR GOGOI Versus SMTI. TULIKA GOGOI	MR. B D KONWAR SR. ADV. MR. B A CHOUDHURY MR H AGARWAL MR J SINGH	

	WITH I.A.(CrI.)/783/2019	DR. DEEPAK KUMAR GOGOI Versus SMTI. TULIKA GOGOI	MR. B D KONWAR SR. ADV. MRS J M KONWAR MR. R KALITA MR. R SALOI MR H AGARWAL MS. S NEWAR	MR. A M BORA MR. S C KEYAL MS. C CHOUDHURY MR. V A CHOWDHURY MS P DASGUPTA MS S DAS
43	CrI.A./200/2023 WITH OFFICE NOTE, LCR 4 FILES, FIXED WITH I.A.(CrI.)/474/2023 in CrI.A./200/2023	SUMEN DOIMARY AND ANR. Versus THE STATE OF ASSAM AND ANR.	MS. K MALAKAR MR. A BHATTACHARYA MR. A BHATTACHARJEE	PP, ASSAM
44	I.A.(CrI.)/240/2023 <u>1 Y 4 M 5 D</u> : in CRL.A(J)/2370/2023 WITH CRL.A(J)/2370/2023 (Filing Number)	SUMEN DOIMARY AND ANR. Versus THE STATE OF ASSAM AND ANR. RAJESWAR RAI Versus THE STATE OF ASSAM AND ANR.	MS. K MALAKAR MR. A BHATTACHARYA MR. A BHATTACHARJEE MS S MEDHI (LEGAL AID COUNSEL) MR. N Z AHMED	PP, ASSAM PP, ASSAM
	WITH I.A.(CrI.)/2372/2023 (Filing Number)	RAJESWAR RAI Versus THE STATE OF ASSAM AND ANR. H	MR. N Z AHMED	
45	I.A.(CrI.)/295/2023 WITH LCR (FIVE FILES). B/O. in CrI.A./127/2023 WITH CrI.A./127/2023	ARUP BORAH Versus THE STATE OF ASSAM AND ANR.	MR. R CHETRI MR N BARMAN MR N MILI	PP, ASSAM
46	CrI.Pet./368/2023 B/O	ARUP BORAH Versus THE STATE OF ASSAM AND ANR. AZIBAR RAHMAN Versus THE STATE OF ASSAM AND ANR	MR. R CHETRI MR N BARMAN MR N MILI MR. A AHMED MD A RAHMAN U U KHAN	PP, ASSAM
47	I.A.(CrI.)/731/2023 WITH LCR 4 FILES in CrI.A./151/2023 WITH CrI.A./151/2023	ON THE DEATH OF PARTHA BHATTACHARJEE HIS LEGAL HEIR MANJU BHATTACHARJEE Versus THE STATE OF ASSAM AND ANR.	MR. U CHOUDHURY	PP, ASSAM
	WITH CrI.A./151/2023	PARTHA BHATTACHARJEE Versus THE STATE OF ASSAM AND ANR.	MR. J I BORBHUIYA MR. U CHOUDHURY MRS. B TALUKDAR MR G G GOGOI A TALUKDAR	PP, ASSAM
	WITH I.A.(CrI.)/353/2023 in CrI.A./151/2023	PARTHA BHATTACHARJEE Versus THE STATE OF ASSAM AND ANR.	MR. J I BORBHUIYA MRS. B TALUKDAR MR G G GOGOI A TALUKDAR	PP, ASSAM
	WITH I.A.(CrI.)/732/2023 in CrI.A./151/2023	ON THE DEATH OF PARTHA BHATTACHARJEE HIS LEGAL HEIR MANJU BHATTACHARJEE Versus THE STATE OF ASSAM AND ANR.	MR. U CHOUDHURY	PP, ASSAM
48	CrI.Pet./877/2023 WITH LCR 2 FILES, FIXED	BARASHA BORAH BORDOLOI Versus THE STATE OF ASSAM AND ANR	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MR A HOSSAIN	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 18/09/2023

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1)	MRS. V L SINGH	07-09-2023	To	10-11-2023
2)	MR P K KALITA	01-09-2023	To	20-09-2023
3)	MR. S K SAHARIAH	01-09-2023	To	30-09-2023
4)	MRS. R S CHOUDHURY	08-09-2023	To	19-09-2023
5)	DR. J. D. KHAUND	02-09-2023	To	30-09-2023
6)	MR. B NATH	14-09-2023	To	11-10-2023
7)	MR J DAS	08-09-2023	To	06-10-2023
8)	MR J C BORAH	11-09-2023	To	22-09-2023
9)	MR D K DAS	14-09-2023	To	21-09-2023
10)	MR S SARMA	09-09-2023	To	18-09-2023
11)	MR R GOENKA	11-09-2023	To	20-09-2023
12)	MR A GOENKA	11-09-2023	To	20-09-2023
13)	MR D C K HAZARIKA	13-09-2023	To	30-09-2023
14)	MS. T SOM	19-09-2023	To	20-09-2023
15)	MR. T ISLAM	04-09-2023	To	22-09-2023
16)	MR. N HOQUE	14-09-2023	To	13-10-2023
17)	MS. B BHUYAN	14-09-2023	To	29-09-2023
18)	MR. K N CHOUDHURY	18-09-2023	To	22-09-2023
19)	MR. A CHAMUAH	18-09-2023	To	24-09-2023